

**Collector Office****Additional Chitnish Branch****Kanbivaga, BHARUCH-392001****e-mail:-collector-bha@gujarat.gov.in, add-collector-bha@gujarat.gov.in,  
addl-chitnish-bha@gujarat.gov.in****Phone:- 02642-243499****FAX:- 02642-240602/246556****Outward No: MSC/WS/ 693****Date: 16/02/2024****Original Application No. 734/2023****To,  
The Registrar  
National Green Tribunal (WZ)  
New Administrative Building, D-Wing,  
1st floor, Opposite Council Hall, Camp,  
Pune, Maharashtra 411001****Subject: Submission of the report in view of the order passed  
by the National Green Tribunal (NGT).****Ref.:- Original Application No. 734/2023**

With respect to the above mentioned subject and reference letter, regarding the "News item published in Media titled **विकास या विनाश? यह कहा पहुँच गए हम बिना सोचे समझे!** related to Polluted water and pollution in Ankleshwar G.I.D.C.", on the basis of suo moto application No. 734/2023, a report was asked to submit from the office of the Regional Manager, GPCB, Ankleshwar and the office of the Chief Officer, Notified Area Authority, GIDC, Ankleshwar.

The office of Regional Manager, GPCB, Ankleshwar has submitted its report dated 24<sup>th</sup> January 2024, a copy of which is hereby enclosed with it and the details are as below.

<b>Sr. No.</b>	<b>Points raised in OA 734/2023 and location</b>	<b>GPCB observations</b>	<b>Action taken by GPCB</b>
1	Regarding coloured water ponding and coloured water in SWD at backside of M/s Detox India Ltd	In connection to complaint, site visit is carried out on dated 03/12/2023. Inspection Report along with analysis reports are attached herewith on Page-35.	GPCB RO-Ankleshwar has issued letter to GIDC Ankleshwar dated 14/12/2023 to take requisite step for cleaning the open plot areas in GIDC Ankleshwar. (Copy attached herewith on Page-59) GPCB RO-Ankleshwar has directed Notified Area Authority, Ankleshwar vide letter dated 14/12/2023 to take requisite step for cleaning the open plot areas and storm water drain near M/s Detox India Pvt Ltd. (Copy attached herewith on Page-61)

2	Regarding reddish coloured waste water flowing in GIDC storm water drain (SWD) at Kanoria chemical chokdi, GIDC Ankleshwar	In connection to complaint, site visit is carried out on dated 03/12/2023. Inspection Report along with Analysis reports are attached herewith on Page-63.	GPCB has issued closure direction to M/s. Vishnu Chemicals vide letter No. GPCB/ANK / CCA-690(2)/ID-15864/760850 dated 13/12/2023. (Copy attached herewith on Page-87)
3	Accumulated seepage water observed in natural drain behind C channel near C pumping station	Accumulation of seepage water from C channel is observed in natural drain behind C channel.	GPCB RO-Ankleshwar has directed Notified Area Authority– Ankleshwar vide letter dated 14/12/2023 to take requisite step for cleaning the Seepage water from C channel is observed accumulated in natural drain behind C channel. (Copy attached herewith on Page-59)

The report has mentioned that the GIDC storm water drain is managed by Notified Area Authority, GIDC, Ankleshwar and there is a network of pipeline for the collection and conveyance of industrial effluent in Ankleshwar industrial estate and is also the nodal agency for Ankleshwar industrial estate for maintenance, upcoming and operation of conveyance pipeline and they are empowered to take actions under the Gujarat Industrial Development Corporation Drainage Regulations 1990. Thus Notified Area Authority, GIDC, Ankleshwar is informed in every monsoon season to take precautionary measures.

Various Letters written to Notified Area Authority for various region specific issue and to prevent any unforeseen situation/discharge in storm water drain are tabulated as below:

Letter issued to Notified Area Authority(copy attached on Page-93 to 99

Sr. No.	Date	Subject in Brief Major Content	Subject in Brief Major Content
1.	07/10/2023	To prevent any type of discharge into GIDC Storm Water Drain (SWD) (Page-93)	to prevent any discharge in Strom Water Drain (SWD) especially in monsoon season and to comply with certain precautions/ points and to identify establishments discharging non-storm waste water into storm water drains.

2.	22/11/2023	to create Pucca Bund in Storm Water Drain of GIDC Storm water drain (Page-93)	To create Pucca Bund in Storm Water Drain of GIDC storm water drain at sensitive locations to prevent unauthorized discharge of waste water
3.	14/12/2023	to take requisite steps for cleaning the open plot near M/s. Detox India P. Ltd. (Page-99)	It is observed waste water is generally found accumulated in open plot areas near M/s. Detox India P. Ltd. hence it is directed to clean this area, lift and dispose contaminated water and soil from this area as per norms and take steps for prevention of accumulation of contaminated water in the area as well as to stop seepage in natural drain behind C channel near pumping station-C.

Notified Area Authority, GIDC, Ankleshwar has also been issued Direction under Section 33A of water Act-1974 Dated:18/11/2023 with respect to various incident of contaminated waste water discharge in storm water drain or natural body causing pollution. (Attached on Page-101)

Notified are authority is asked to submit Rs.25,00,000/- lakhs as interim Environmental Damage compensation vide direction dated: 18/11/2023 w.r.t Hon. NGT matter O.A.109/2022. (Attached on Page-107).

Even Presidents of Industrial Associations are directed for proper waste management during monsoon season for control of pollution and to comply with specific points in order to prevent any unforeseen discharge/contamination of rain water during monsoon season vide letter dated 16/05/2023 (Page-111). In addition to above, industries located in Ankleshwar region are intimated vide letter dated 29/09/2023 to prevent any type of discharge into GIDC storm water drain outside unit premises failing to which may lead to actions under Water Act-1974. (Attached on Page-115). Further closure Directions are also issued by Board against 40 industries and Notice of Direction under section 33 A of Water Act-1974 against 10 industries from June-2023 till date 18/12/2023 during monsoon season for various non-compliances and discharge of waste water observed in GIDC storm water drain/Natural drain.

Moreover a total of Rs.1,14,70,000/- as interim Environmental Damage compensation based on CPCB EDC guideline based on number of days of violation is imposed on industries.

**Future Action Plan to prevent and minimize any discharge in GIDC storm water drain is as below:**

(i) Above Ground Pipeline and discontinue underground pipeline for conveyance of industrial effluent by Notified area authority

It is to be noted that work of above ground pipeline is completed by Notified area authority and certified report for the same is awaited from them. (Page-157)

(ii) Auto sampler and Continuous Effluent monitoring system at individual industry discharge point to monitor quality of effluent on continuous basis (by industry in co-ordination with FETP of M/s Narmada Clean Tech) It is to be noted that currently at 43 locations auto sampler are installed and for other 06 locations installations are under progress.

(iii) At every storm water outlet point, creation of bunds as well as collection back system in case of any accidental discharge by industry/Notified Area Authority.

The office of **Notified Area Authority, GIDC, Ankleshwar** has also submitted its detailed report, a copy of which is enclosed herewith. The report has mentioned that the infrastructural facilities such as road, water supply, streetlight and drainage line are provided by Notified Area Authority in Ankleshwar Industrial Area. The Corporation and Notified Area Authority cannot do any kind of industrial activity through which the environment issue is created. In addition, it is to inform you that notified area always take all precautionary measures to ensure no adverse impact is done on the environment in the region.

Ankleshwar Industrial Area, on the above subject by perusal of the letter dated 18.12.2023 to the news letter dated 02.12.2023 of the Hon'able NGT it is to inform that water is filling up in the said places. It is to inform that there was rain at Ankleshwar on 26.11.23, which report of rainfall is included herewith

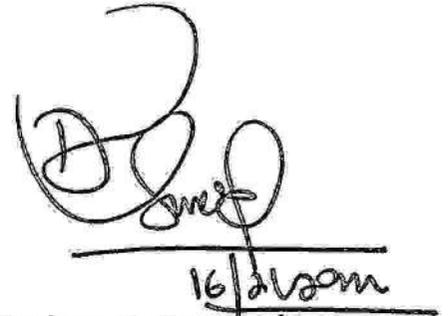
(Page-165). So, water was being accumulated in various small pits in said natural Drain. The cleaning of natural drain was done by Notified area and accumulated water was also cleared and the photographs of the same is attached here for your reference (Page-167). The RCC Storm water drain was constructed by Notified area near "C" Pumping station after the natural canal passing behind Detox India Pvt. Ltd. in Ankleshwar Industrial Area. It is to further submit that TOC meter is also installed at the end point and stored water behind the bund wall is lifted from C pumping station and pumped to final pumping station so that the water does not enter into the natural drain and from FPS, it is then pumped to Narmada clean tech (NCT) for treatment. whose photograph is enclosed herewith (Page-185).

In addition to that, at Present a total of 106 number of industries members of Narmada clean tech (NCT) having effluent conveyance through the over ground pipeline up to collection wells from individual units and are monitored by NCT. In addition, M/S ETL who is the member unit of NCT, collects effluent with consent of GPCB for 240 number of SME member through Tanker up to ETL from individual units. Other units are Zero Liquid Discharge (ZLD). If any industries found out of order any discharge in Storm water drain (SWD) GPCB issued notice and as per direction of GPCB, notified authority disconnect the water supply connection. As per closer order, till date from July-2023 NAA disconnected 33 number of water connection and also, as direction of GPCB, estimate for the construction of RCC storm water drain behind Detox India Pvt. Ltd has been prepared as per latest SOR-23-24 and approved in BOM no 09 vide point on dated 28-12-2023 by the competent authority. The work of the same will be started immediately after confirming the agency via tender. Other than the natural drain that connects to FPS constructed with an RCC storm water drain work is also in progress and both works will be completed before monsoon, i.e. 31.05.2024. The location of both natural creeks is shown in the DD plan and action Plan to control contaminated storm water in the Estate which is attached herewith (Annexer-4).

In view of the above report, regarding the suo moto application related to pollution in Ankleshwar industrial estate, any industrial activity which causes environmental concerns is controlled by the authorities. The cleaning of natural drain, maintenance, upcoming and operation of conveyance pipeline and monitoring of industries having effluent conveyance through the over ground pipeline up to collection wells from individual units are also done. Moreover for violation of environmental norms, heavy environmental damage is also imposed on industries as per CPCB/ EDC guideline.

Thanking you in anticipation.

**Encl. Copy from Page No.1 to 199.**



(Tushar .D. Sumera)

**Collector & District Magistrate  
Bharuch**



પ્રાદેશિક કચેરી - અંકલેશ્વર  
ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ,  
પ્લોટ નં. ૫૦૦૯/૪, જી.આઈ.ડી.સી. એસ્ટેટ, અંકલેશ્વર - ૩૯૩ ૦૦૨, જી. ભરૂચ.  
ટેલી. નં. (૦૨૬૪૬) ૨૨૨૯૩૩, ઈ-મેઈલ: ro-gpcb-ankl@gujarat.gov.in

નં.ગુ.પ્ર.નિ.બોર્ડ/પ્રા.ક.-અંકલેશ્વર/ ટી-૩૩ / ૧૭૩૪ / ૨૦૨૪.

તા. 24 JAN 2024

પ્રતિ,  
નિવાસી અધિક કલેક્ટરશ્રી,  
કલેક્ટરશ્રીની કચેરી,  
કણબી વગા, ભરૂચ.

વિષય : News item published in Media titled વિકાસ યા વિનાશ? યહ કહા પહુંચ ગણ  
હમ બિના સોચે સમજો ના અહેવાલ બાબત.

સંદર્ભ : આપનો પત્ર ક્રમાંક નં. એમ.એસ.સી./ વશી/ ૧૬૧ થી ૧૬૪/૨૦૨૩, તા.  
૧૨/૦૧/૨૦૨૪.

માન. સાહેબશ્રી,

ઉપરોક્ત વિષય તથા સંદર્ભ અન્વયે રજૂ કરવાનું કે, નામ. એનજીટીમાં મેટર નં. O. A.  
734/2023માં બોર્ડની વડી કચેરી ગાંધીનગર દ્વારા એક્શન ટેકન રીપોર્ટ રજૂ કરવામાં આવેલ  
છે. જેની નકલ આ સાથે આપની જાણ તથા જરૂરી કાર્યવાહી અર્થે બીડેલ છે. જે વિદીત થવા  
વિનંતી.

આભાર સહ,

આપનો વિશ્વાસુ,

(વી. ડી. રાખોલિયા)  
પ્રાદેશિક અધિકારી

બિડાણ: ઉપર મુજબ

નકલ રવાના : પ્રતિ,  
સભ્ય સચિવશ્રી,  
ગુ.પ્ર.નિ.બોર્ડ, વ.ક., ગાંધીનગર.....જાણ સારું.....

**Action Taken Report w.r.t Hon National Green Tribunal Notice In the matter Of O.A. 734/2023**

- NGT has sent notice on 08/12/2023 regarding complaint of Shri Rohit Prajapati to be listed on 22/12/2023 as O.A. 734/2023 and has asked Board to remain present with report.
- With respect to complaint of Shri Rohit Prajapati of different location following actions are taken.

S. N.	Points raised in OA 734-2023 and location	GPCB observations	Action taken by GPCB
1	Regarding coloured water ponding and coloured water in SWD at backside of M/s Detox India Ltd	In connection to complaint, site visit is carried out on dated 03/12/2023. Inspection Report along with Analysis reports are attached herewith as <b>Annexure-1.</b>	GPCB RO-Ankleshwar has issued letter to GIDC Ankleshwar dated 14/12/2023 to take requisite step for cleaning the open plot areas in GIDC Ankleshwar. (Copy attached herewith as <b>Annexure-2</b> )  GPCB RO-Ankleshwar has directed Notified Area Authority- Ankleshwar vide letter dated 14/12/2023 to take requisite step for cleaning the open plot areas and storm water drain near M/s Detox India Pvt Ltd. (Copy attached herewith as <b>Annexure-3</b> )
2.	Regarding reddish coloured waste water flowing in GIDC storm water drain (SWD) at Kanoria chemical chokdi, GIDC Ankleshwar	In connection to complaint, site visit is carried out on dated 03/12/2023. Inspection Report along with Analysis reports are attached herewith as <b>Annexure-4.</b>	GPCB has issued closure direction to M/s. Vishnu Chemicals vide letter No. GPCB/ANK/CCA-690(2)/ID-15864/760850 dated 13/12/2023. (Copy attached herewith as <b>Annexure-5</b> )
3	Accumulated seepage water observed in natural drain behind C channel near C pumping station	Accumulation of seepage water from C channel is observed in natural drain behind C channel.	GPCB RO-Ankleshwar has directed Notified Area Authority- Ankleshwar vide letter dated 14/12/2023 to take requisite step for cleaning the Seepage water from C channel is observed accumulated in natural drain behind C channel. (Copy attached herewith <b>Annexure-2</b> )

- It is to be noted that GIDC storm water drain is managed by Notified Area Authority as there is a network of pipeline for the collection & conveyance of industrial effluent in Ankleshwar industrial estate and Notified Area Authority is nodal agency for Ankleshwar Industrial Estate for

maintenance, upcoming & operation of conveyance pipeline and they are empowered to take actions under the Gujarat Industrial Development Corporation Drainage regulations, 1990.

- Hence, Notified Area Authority is informed in every monsoon season to take precautionary measures.
- Various Letters written to Notified Area Authority for various region specific issue and to prevent any unforeseen situation/discharge in storm water drain are tabulated as below:

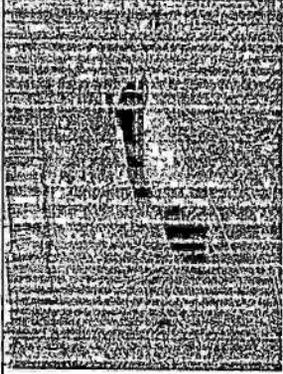
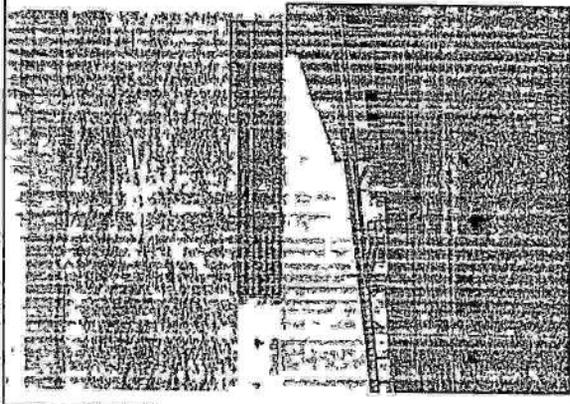
Letter issued to Notified Area Authority(copy attached as Annexure-6(1) to 6(3))

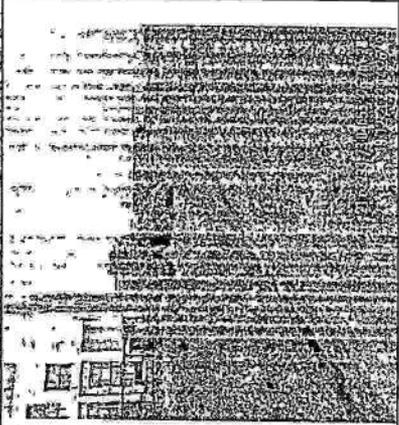
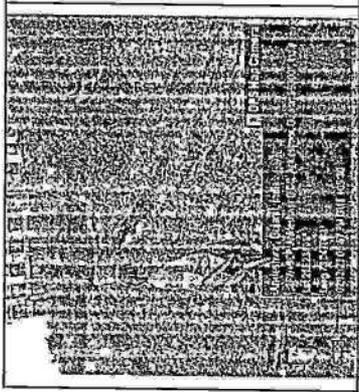
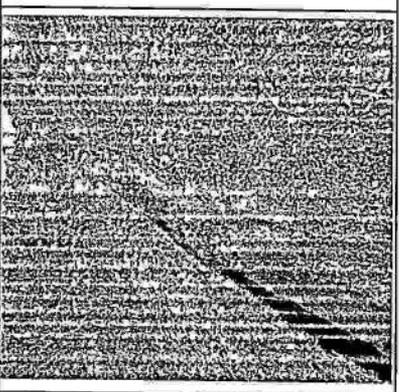
Sr. No.	Date	Subject in Brief	Major Content
1.	07/10/2023	To prevent any type of discharge into GIDC Storm Water Drain (SWD) (Annexure-6(1))	to prevent any discharge in Storm Water Drain (SWD) especially in monsoon season and to comply with certain precautions/points and to identify establishments discharging non-storm waste water into storm water drains
2.	22/11/2023	to create Pucca Bund in Storm Water Drain of GIDC storm water drain (Annexure-6(2))	To create Pucca Bund in Storm Water Drain of GIDC storm water drain at sensitive locations to prevent unauthorized discharge of waste water.
3.	14/12/2023	to take requisite steps for cleaning the open plot near M/s. Detox India P. Ltd. (Annexure-6(3))	It is observed waste water is generally found accumulated in open plot areas near M/s. Detox India P Ltd. hence it is directed to clean this area, lift and dispose contaminated water and soil from this area as per norms and take steps for prevention of accumulation of contaminated water in the area as well as to stop seepage in natural drain behind C channel near pumping station-C.

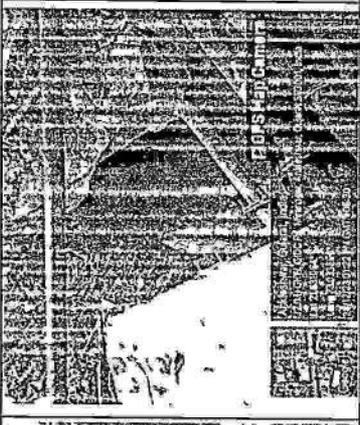
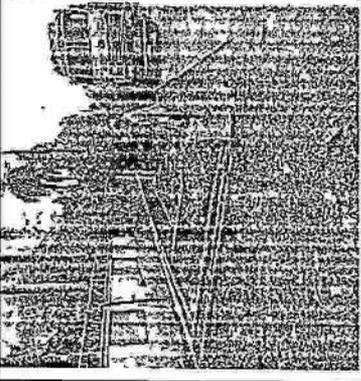
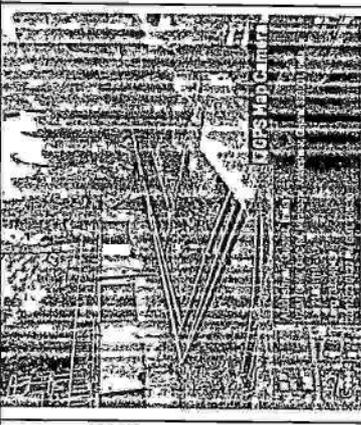
- Notified are authority is recently issued Direction under section 33A of Water Act-1974 on date: 18/11/2023 with respect to various incident of contaminated waste water discharge in Storm Water drain or natural bodycausing pollution. (Attached as Annexure-7)
- Notified are authority is asked to submit Rs. 25,00,000/- lacs as interim Environmental Damage compensation vide direction dated: 18/11/2023 w.r.t Hon. NGT matter O.A.109/2022. (Attached as Annexure-8).
- Presidents of Industrial Association are directed for proper management of waste water during monsoon season, for control of pollution and to comply with specific points in order to prevent any unforeseen discharge/contamination of rain water during monsoon season vide letter dated: 16/05/2023. (Attached as Annexure-9)

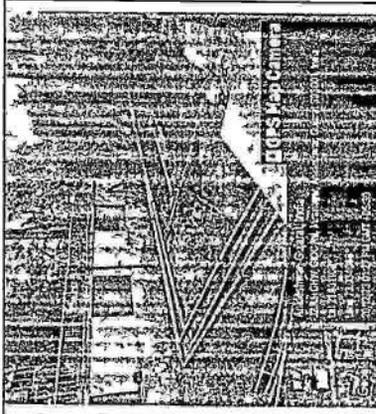
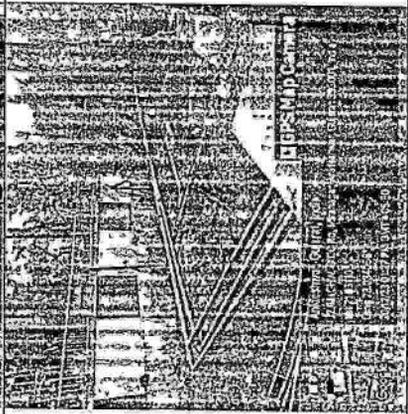
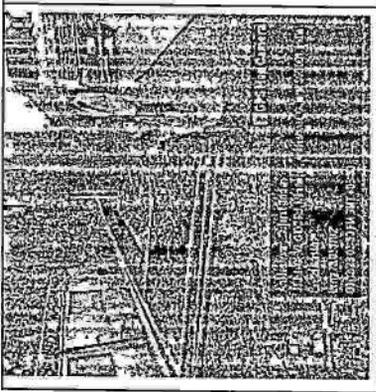
- In addition to above, industries located in Ankleshwar region are intimated vide letter dated: 29/09/2023 to prevent any type of discharge into GIDC storm water drain outside unit premises failing to which may lead to initiate actions under Water Act-1974 (Attached as Annexure-10)
  - Furthermore, during monsoon season mainly from June-2023 to till date 40 numbers of industries are issued Closure Direction and 10 numbers of industries are issued Notice of Direction under section 33A of water Act-1974 for various non-compliances and discharge of waste water observed in GIDC storm water drain/Natural drain.
  - Industries are imposed of total Rs. 11470000/- as interim Environmental Damage compensation based on CPCB EDC guideline based on number of days of violation.
- **Future Action Plan to prevent and minimize any discharge in GIDC storm water drain is as below:**
- (i) Above Ground Pipeline and discontinue underground pipeline for conveyance of industrial effluent by Notified area authority
- It is to be noted that work of above ground pipeline is completed by Notified area authority and certified report for the same is awaited from them. (Annexure-11)
- (ii) Auto sampler and Continuous Effluent monitoring system at individual industry discharge point to monitor quality of effluent on continuous basis (by industry in co-ordination with FETP of M/s Narmada Clean Tech)
- It is to be noted that currently at 43 locations auto sampler are installed and for other 06 locations installations are under progress.
- (iii) At every storm water outlet point, creation of bunds as well as collection back system in case of any accidental discharge by industry/Notified Area Authority

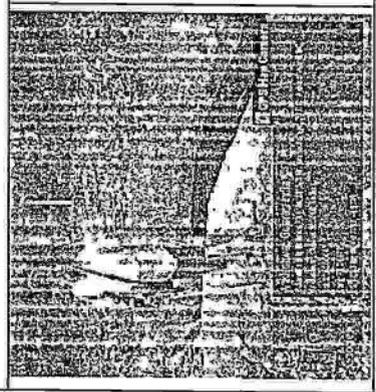
➤ Current Scenario at points raised in the matter and complaint of Shri Rohit Prajapati

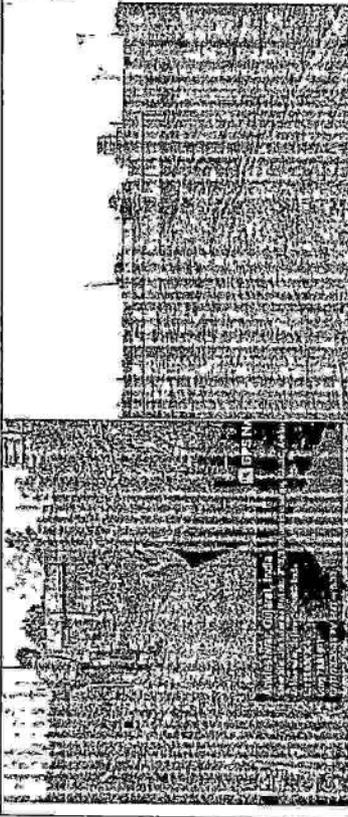
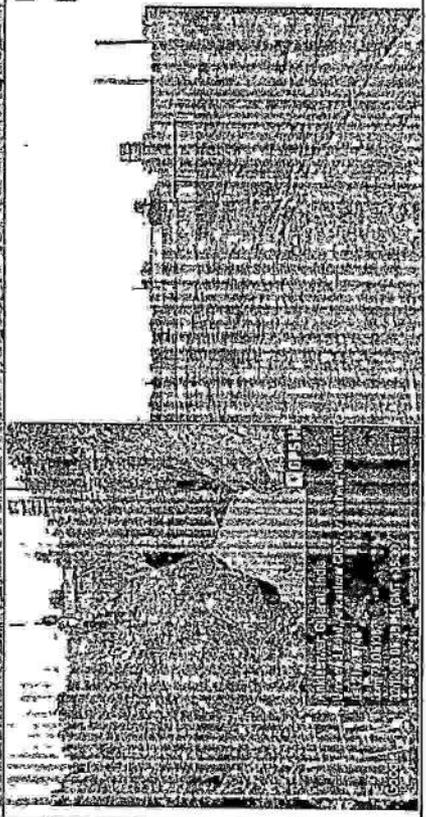
Points raised in OA 734-2023 and location along with photographs as per representation		
Photo/ Video	Current situation	Action taken
		<p>Notified area authority has cleaned ponding and levelled site.</p>
		<p>Notified area authority has cleaned storm water drain. They have proposed to provide pukka drain leading to C pumping station.</p> <p>Analysis report of sample collected on 18.12.2023 from drain shows that concentration of colour and COD is 250mg/lit and 332mg/lit resp.</p>

<p>Notified area authority has cleaned storm water drain. They have proposed to provide pukka drain leading to C pumping station.</p>	<p>Notified area authority has cleaned storm water drain. They have proposed to provide pukka drain leading to C pumping station.</p>
	
	

<p>2. Regarding reddish coloured waste water flowing in GIDC storm water drain (SWD) at Kanoria chemical chokdi, GIDC Ankleshwar</p>			<p>Board has issued closure direction to erring industries vide letter dated 14/12/2023.</p>
		<p>Board has issued closure direction to erring industries vide letter dated 14/12/2023</p>	

<p>Board has issued closure direction to erring industries vide letter dated 14/12/2023.</p>		<p>Board has issued closure direction to erring industries vide letter dated 14/12/2023.</p>	
			

<p>3. Accumulated seepage water observed in natural drain behind C channel near C pumping station</p>		<p>Notified area authority has lifted waste water from ponding in drain and levelled site.</p>
	<p>Notified area authority has lifted waste water from ponding in drain and levelled site.</p>	

<p>Notified area authority has lifted waste water from ponding in drain and levelled site.</p>	
<p>Notified area authority has lifted waste water from ponding in drain and levelled site.</p>	

Abstract

• Letters written to Notified Area Authority	: 03
• Directions issued to Notified Area Authority	: 01
• Directions issued for EDC to Notified Area Authority	: 01
• EDC imposed on Notified Area Authority	. Rs. 25,00,000/-
• Closure Directions issued to industries	: 40
• Notice of Direction issued to industries	: 10
• EDC levied from industries till date	: Rs. 1,14,70,000/-



## Gujarat Pollution Control Board

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

### 1 Industry Details Complaint

Outward No: 41908-20/12/2023

Email : PLOT NO:00,  
Ankleshwar, 00,  
Telephone : Ankleshwar -  
0000000000 DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar  
Inspection Id : 762150 ( Routine Visit ) Ro Name : Ankleshwar

2 Type / Scale / Sector / Status : ORANGE / SMALL / / Complaint ID

3 Inspection Dt & Time : 03/12/2023 11:30 / Water Person Contacted : ---

4 Env Audit Detail : Sch : , , Year : , On Dt :

Commissioned Dt : Production Start Dt : 01/01/1999 Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind · 2.000 Dom : 1.000 Borewells: 1

6 Waste Water generation / Discharge (klpd) : Ind · 2 000 Dom · 0 800 Tubewells: 0

7 Consumer No.(Electric Meter): Source of Water Supply: Borewell

8 Disposal Mode of Industrial / Domestic : Zero Discharge / Irrigation

9 Discharge Pt / Final Receiving Body (Ultimate): Zero discharge / No generation of industrial wastewater

10 Status of water consent Under the Water Act,1974: - Last Inward:

11 Effluent Treatment plant (ETP) : Units, if provided and status :  
No Data

12 Whether Industry is a member of CETP ? No

13 Boilers=0 , DG Sets=0 , Flue Gas =0, Process =1 , ETP Cap = 0 , Capacity of All = 0.1

No Data

No Data

Stack Attached to . \*\*\* Not Applicable

14 TSD Name : Not Regd with any TSD

15 Lab Charges Pending : Rs. 73425.00 Water Cess Charges Pending : NIL

16 Last Env. Form V : --- Water Cess Return : HW Monthly Return : Defaulter

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
03/12/2023	SCN	20/12/2023	---	762150	SCN	ROU	761630
21/10/2023	SCN	20/11/2023	---	757960	SCN	COM	760815
11/09/2023	SCN	20/11/2023	---	751887	SCN	COM	759195

20/12/2023

1/5 ( Through XGN )

25



## Gujarat Pollution Control Board

PCB Id: 29509

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

### General Observation

a	- Is the Industry in Operation ??	No	complaint ID
a	- R O File No	ID 29509(11)	
b	- Industry Operating without CCA	N A	
c	- Has Production exceeded (last 3 MTHs) than CCA-Qty	No	
d	- Any products-NOT in CCA, manufactured-Last 3 MTHs	No	
e	- Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No	
f	- Industry Name CHANGED in recent times ??	No	
g	- Has Regn with CETP or TSDF expired ??	N A	
h	- Separate Energy Meter for A P C M ?	N A	
h	- Provision of any STAND-BY Pump ??	N A	

### Water Parameter

b	- Source of Water Supply	Borewell	
c	- W.W.G is EXCEEDING the CCA Limits	No	
d	- W.W Disposal as per the Consent Conditions ?	Yes	
e	- Was the ETP in operation ?	Not Applicable	
f	- Treatment System ADEQUATE to handle existing effluent	Not Required	
g	- Did u observe ANY ILLEGAL Discharge ??	No	
h	- Nos of Samples collected	3	

### Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

### Site Observations during Inspection, PCB-ID: ( 29509 )

20/12/2023

2/5 ( Through XGN )



## Gujarat Pollution Control Board

( Inspection Report ) - Air, Water, Hazardous

PCB Id: 2950926

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

### Inspection Crux:

#### Water Observation:

Inspection at backside of M/s Detox India Ltd is carried out w.r.t. telephonic complaint of Mr Haresh Parmar regarding wastewater at this location. In connection to complaint, we first inspected the storm water drain on back side of M/s Detox India Ltd where minor flow of Brownish coloured wastewater is observed flowing (One sample collected). This wastewater further flowed in downstream to backside of M/s Evonic Alloys Ltd, where minor flow of Brownish coloured wastewater is observed flowing (One sample collected). One small ponding of brownish colored wastewater @ 300 Lit is also observed in open area near to this Storm water drain. We inspected the upstream of this area in Storm water drain, where no any live wastewater discharge is observed. There was rain in last two days in this area. [697]-08/12/2023

#### Air Observation:

#### Hazard Observation:

#### General Observation:

Inspection w.r.t complaint. [697]-08/12/2023  
~ RO Comments/Reply :SCN issued-20/12/2023

I recommend a Keep on Records + Notings

W.C Notings: -----[4736-DEE]~

### Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

### Compliance Observed in this Inspections.

20/12/2023

3/5 ( Through XGN )



## Gujarat Pollution Control Board

( Inspection Report ) - Air, Water, Hazardous

PCB Id: 29509

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
<p>M/s Jyoti Om Chemical Research Centre Pvt Ltd આપના એકમની મુલાકાત અત્રેની કચેરીને મળેલ ટેલીફોનિક ફરિયાદના સંદર્ભમાં લેવામાં આવેલ. (reg w/w in GIDC SWD)</p> <p>1. આપના એકમમાં laboratory activity માથી ઉદ્ભવતા w/w ના નિકાલ અંગેની સ્પષ્ટતા કરવી તથા કોઈ કોમન ફેસિલીટીનું membership લીધેલ હોય તો બોર્ડને રજુ કરવું..</p>	761174(27/11/23)	---
<p>M/s Vrypa Pharmaceutical આપના એકમની મુલાકાત અત્રેની કચેરીને મળેલ ટેલીફોનિક ફરિયાદના સંદર્ભમાં લેવામાં આવેલ.</p> <p>1. મુલાકાત સમયે એકમમાં લેબ સ્કેલ પર R&amp;D એક્ટીવીટી થતી ધ્યાને આવેલ તો તે બાબતે સ્પષ્ટતા કરવી અને સદર એક્ટીવીટીમાંથી ઉદ્ભવનાર વેસ્ટવોટર/વેસ્ટના નિકાલ અંગેની સ્પષ્ટતા કરવી તથા સદર એક્ટીવીટી માટે જરૂરી પર્યાવરણીય મજૂરીઓ મેળવવી.</p> <p>2. એકમમાં હાલમાં સંગ્રહિત મટીરીયલ કેમિકલનું નામ અને વ્ય બાબતે માહિતી બોર્ડને રજુ કરવી.</p>	761174(27/11/23)	---
<p>M/s Imperial Red Product આપના એકમની મુલાકાત અત્રેની કચેરીને GIDCની SWDમાં w/w બાબતની ટેલીફોનિક ફરિયાદના સંદર્ભમાં લેવામાં આવેલ.</p> <p>1. આપના એકમમાં liquid soap (hand wash / tile cleaner / phenyl etc) તથા dish washing liquid વગેરે કેમિકલોનું ઉત્પાદન થતું જોવા મળેલ છે. તો સદર ઉત્પાદન માથી ઉદ્ભવતા w/w ના નિકાલ અંગેની સ્પષ્ટતા કરવી. તથા બોર્ડની જરૂરી પરવાનગી મેળવવી.</p> <p>2. સદર ઉત્પાદન પ્રક્રિયામાં વપરાતા raw material/ chemical usage અંગેની વિગતો બોર્ડને રજુ કરવી.</p> <p>3. મુલાકાત સમયે કોઈ પણ land document / rent agreement રજુ કરેલ નથી</p>	761174(27/11/23)	---
<p>1. મુલાકાત સમયે એકમમાં contaminated HDPE drums &amp; contaminated empty point drums સંગ્રહિત ધ્યાને આવેલ તથા આપના દ્વારા એક cutting અને એક grinding machine લગાવેલ છે જે બાબતે ખુલાસો કરવો તથા આ waste ક્યાથી લાવવામાં આવે છે જેની માહિતી આધારસહ રજુ કરાવે</p>	761170(23/11/23)	Still Pending
<p>3. ઉપરોક્ત કામગીરી માટે બોર્ડની પરવાનગી લીધેલ નથી જેની સ્પષ્ટતા કરાવે.</p>	761170(23/11/23)	Still Pending
<p>2. જમીનના address પૂરું સાથેની વિગતો રજુ કરાવે.</p>	761170(23/11/23)	Still Pending

20/12/2023

4/5 ( Through XGN )



## Gujarat Pollution Control Board

PCB Id: 2950928

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

### Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (29509)

#### A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-11	@ 7-8 ph on ph strip / 30	1200-1200	REP	from gide storm water drain backside m/s cwac alloys ltd ~	Brownish
2	W-11	@ 7-8 on ph strip / 30	1150-1150	REP	from wastewater ponding at open plot on backside of m/s detox india ltd ~	Brownish
3	W-11	@ 7-8 on ph strip / 30	1140-1140	REP	from gide storm water drain backside the m/s detox india ltd ~	Brownish

#### B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	*** Not Applicable	1		N A	

#### C Flue gases Stacks

#### D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Ash from incinerator and flue gas cleaning residue	I -37 2	0 000-M T	DSS,STO

#### E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	General ID	0 010	0 010	0 000	

#### F Raw material :

#### G Water Consumption & Generation Break up

#### H Solid Waste

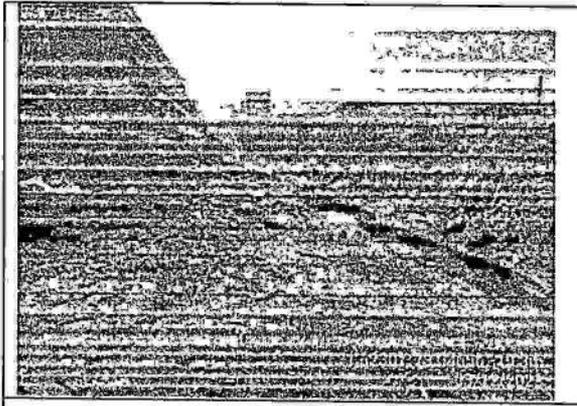
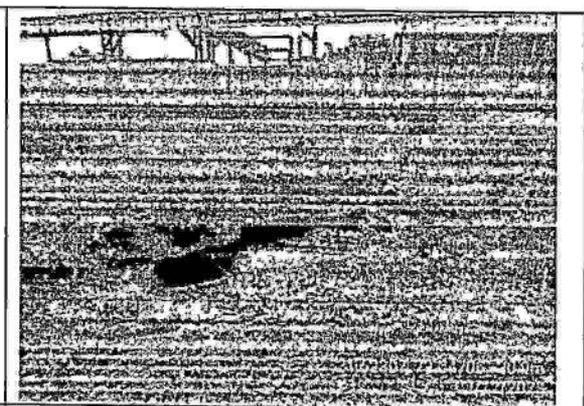
**Inspection Team :** Acharya Ravikumar J, AEE - MS. ALPA AMRUTBHAI VASAVA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(Acharya Ravikumar j, AEE )

20/12/2023

5/5 ( Through XGN )

	
<p>SWD on back side of M/s Detox India</p>	<p>w/w in small ponding</p>
	
<p>w/w in SWD on back side of Evonic alloys Ltd.</p>	



ANALYSIS REPORT FOR **111**  
WATER / WASTE WATER SAMPLE

Gujarat Pollution Control Board  
Bharuch  
C-1/119/3, GIDC Phase-2  
Narmadanagar  
Bharuch-392015  
Tele:(0264)2246333



Sample ID:402231 - Analysis Completion:18/12/2023

/ LAB Inward : 53005

TC-7844

Accreditation Standards & NABL Certificate Details : IC-7844 / - / - / Validity: 29/12/2023

TEST REPORT

Test Report No. : 53005

Date: 19/12/2023

1. Name of the Customer : Complaint - 29509
2. Address : 00, Ankleshwar, 00  
Ankleshwar-, Taluka : Ankleshwar, District : Ankleshwar, GIDC :
3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)
4. Sample Collected By : Acharya Ravikumar j, AEE
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 402231
7. Date & Time of Collection & Inwarding : 03/12/2023 , (1200 to 1200) & 04/12/2023
8. Date of Start & Completion of Analysis : 04/12/2023 & 18/12/2023
9. Sampling Point : from GIDC storm water drain backside M/s. Ewac Alloys Ltd ~
10. Flow Details (Remarks) : yes
11. Mode of Disposal : --
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 30 & pH Range on pH Strip : @ 7-8 pH on pH strip
14. Carboys Nos for : Barcode & Color & Appearance : Brownish
15. Water Consumption & W.W.G (KLPD) : Ind :2.000 , Dom :1.000 & Ind :2.000 , Dom :0.800
16. Parameter : 11 , Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS 3025 (Part - 9) - 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi 2017	1 - 14 pH value As or	8.01
3	Total Dissolved Solids	mg/l	Gravimetric method (2540 C APHA Standard Method)	10 - 200000 mg/L	3624
4	Ammonical Nitrogen	mg/l	1) Titrimetric method (4500 NH3 B & C APHA Standard)	1 - 2000 mg/l	28
5	Chloride	mg/l	Argentometric method (4500 Cl <sup>-</sup> B APHA Standard)	1 - 50000 mg/l	1450
6	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	936
7	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0 - 50000 mg/l	282
8	Oil & Grease	mg/l	Liquid - Liquid Partition Gravimetric method (5520 B)	0.1 - 1000 mg/l	BDL
9	Phenolic Compounds	mg/l	4 Amino Antipyrine method without Chloroform Extra	0.1 - 50 mg/l	BDL
10	BOD (3 Days 27oC)	mg/l	3 - Day BOD test (IS 3025 (Part 44) 1993 Reaffirmed)	0.5 - 50000 mg/l	62

Laboratory Remarks : Approved By 399-lab\_399 Dt 19/12/2023



R.C.VASAVA,S.O

Note

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- 2 Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified
- 3 The report shall not be reproduced except in full or part without approval of the laboratory
- 4 The Board is not responsible for the authenticity for the samples not collected by the Board's officials
- 5 Total liability of our laboratory is limited to the invoiced amount Any dispute arising out of this report is subject to Gujarat Jurisdiction only
- 6 Permissible Limits as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- 7 Physicochemical and microbiological parameters, Std Methods for Water and Waste Water- 23nd Edition by APHA
- 8 Bioassay test (for toxicity) -IS 6582 Part-2:2001, Reaffirmed 2007

\*\*\* END OF TEST REPORT \*\*\*



ANALYSIS REPORT FOR **112**  
WATER / WASTE WATER SAMPLE

Gujarat Pollution Control Board  
Bharuch  
C-1/119/3, GIDC Phase-2  
Narmadanagar  
Bharuch-392015  
Tele:(0264)2246333

Sample ID:402231 - Analysis Completion 18/12/2023

/ LAB Inward : 53005

TEST REPORT

Test Report No. : 53005

Date: 19/12/2023

1. Name of the Customer : Complaint - 29509  
2. Address : 00, Ankleshwar, 00  
Ankleshwar-, Taluka : Ankleshwar, District : Ankleshwar, GIDC :  
3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)  
4. Sample Collected By : Acharya Ravikumar j, AEE  
5. Quantity of Sample Received : 5 lit  
6. Code No. of the Sample : 402231  
7. Date & Time of Collection & Inwarding : 03/12/2023 , (1200 to 1200) & 04/12/2023  
8. Date of Start & Completion of Analysis : 04/12/2023 & 18/12/2023  
9. Sampling Point : from GIDC storm water drain backside M/s. Ewac Alloys Ltd ~  
10. Flow Details (Remarks) : yes  
11. Mode of Disposal : --  
 Ultimate Receiving Body : No generation of industrial wastewater  
13. Temperature on Collection : 30 & pH Range on pH Strip : @ 7-8 pH on pH strip  
14. Carboys Nos for : Barcode & Color & Appearance : Brownish  
Ind : 2.000 , Dom : 1.000 & Ind : 2.000 , Dom : 0.800  
15. Water Consumption & W.W.G (KLPD) : 11 , Cap No & Weight :

Sr.	Parameter	Unit	Test Method	Range of Testing	Result
1	Colour	Pt Co Sc	2120 B APHA Standard Methods 23rd edi 2017	2 - to 99 Hazen & 1-50	250

Laboratory Remarks : Approved By 399-lab\_399 Dt 19/12/2023

R.C.VASAVA, S.O

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- 6 Permissible Limits as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- 7 Physicochemical and microbiological parameters, Std Methods for Water and Waste Water- 23nd Edition by APHA
- 8 Bioassay test (for toxicity) -IS 6582 Part-2 2001, Reaffirmed 2007

\*\*\* END OF TEST REPORT \*\*\*



ANALYSIS REPORT FOR **113**  
WATER / WASTE WATER SAMPLE

Gujarat Pollution Control Board  
Bharuch  
C-1/119/3, GIDC Phase-2  
Narmadanagar  
Bharuch-392015  
Tele:(0264)2246333



Sample ID.402230 - Analysis Completion.18/12/2023

/ LAB Inward : 53004

TC-7844

Accreditation Standards & NABL Certificate Details : TC-7844 / - / - / Validity: 29/12/2023

TEST REPORT

Test Report No. : 53004

Date: 19/12/2023

1. Name of the Customer : Complaint - 29509  
2. Address : 00, Ankleshwar, 00  
Ankleshwar-, Taluka : Ankleshwar, District : Ankleshwar, GIDC :  
3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)  
4. Sample Collected By : Acharya Ravikumar j, AEE  
5. Quantity of Sample Received : 5 lit  
6. Code No. of the Sample : 402230  
7. Date & Time of Collection & Inwarding : 03/12/2023 , (1150 to 1150) & 04/12/2023  
8. Date of Start & Completion of Analysis : 04/12/2023 & 18/12/2023  
9. Sampling Point : from wastewater ponding at open plot on backside of M/s. Detox India Ltd. ~  
10. Flow Details (Remarks) : No  
11. Mode of Disposal : On land  
12. Ultimate Receiving Body : No generation of industrial wastewater  
13. Temperature on Collection : 30 & pH Range on pH Strip : @ 7-8 on pH strip  
14. Carboys Nos for : Barcode & Color & Appearance : Brownish  
15. Water Consumption & W.W.G (KLPD) : Ind : 2.000 , Dom : 1.000 & Ind : 2.000 , Dom : 0.800  
16. Parameter : 11 , Cap No & Weight :

Sr.	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS 3025 (Part - 9) - 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi 2017	1 - 14 pH value As or	7.58
3	Total Dissolved Solids	mg/l	Gravimetric method (2540 C APHA Standard Method	10 - 200000 mg/L	4222
4	Ammonical Nitrogen	mg/l	'1) Titrimetric method (4500 NH3 B & C APHA Standal	1 - 2000 mg/l	5.6
5	Chloride	mg/l	Argentometric method (4500 Cl <sup>-</sup> B APHA Standard N	1 - 50000 mg/l	1525
6	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	1194
7	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2(	50- 50000 mg/l	481
8	Oil & Grease	mg/l	Liquid - Liquid Partition Gravimetric method (5520 B	01 - 1000 mg/l	1.6
9	Phenolic Compounds	mg/l	4 Amino Antiprene method without Chloroform Extra	0 1 - 50 mg/l	0.11
10	B O D (3 Days 27oC)	mg/l	3 - Day BOD test (IS 3025 (Part 44) 1993 Reaffirme	05-50000 mg/l	108

Laboratory Remarks : Approved By 399-lab\_399 Dt 19/12/2023



R.C.VASAVA,S.O

Note

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- Total liability of our laboratory is limited to the invoiced amount Any dispute arising out of this report is subject to Gujarat Jurisdiction only
- Permissible Limits as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std Methods for Water and Waste Water- 23nd Edition by APHA
- Bioassay test (for toxicity) -IS 6582 Part-2 2001, Reaffirmed 2007

\*\*\* END OF TEST REPORT \*\*\*



ANALYSIS REPORT FOR **114**  
WATER / WASTE WATER SAMPLE

Gujarat Pollution Control Board  
Bharuch  
C-1/119/3, GIDC Phase-2  
Narmadanagar  
Bharuch-392015  
Tele:(0264)2246333



Sample ID:402230 - Analysis Completion:18/12/2023

/ LAB Inward : 53004

TEST REPORT

Test Report No. : 53004

Date: 19/12/2023

1. Name of the Customer : Complaint - 29509  
 2. Address : 00, Ankleshwar, 00  
 Ankleshwar-, Taluka : Ankleshwar, District : Ankleshwar, GIDC :  
 3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)  
 4. Sample Collected By : Acharya Ravikumar j, AEE  
 5. Quantity of Sample Received : 5 lit  
 6. Code No. of the Sample : 402230  
 7. Date & Time of Collection & Inwarding : 03/12/2023 , (1150 to 1150) & 04/12/2023  
 8. Date of Start & Completion of Analysis : 04/12/2023 & 18/12/2023  
 9. Sampling Point : from wastewater ponding at open plot on backside of M/s. Detox India  
 10. Flow Details (Remarks) Ltd. ~  
 11. Mode of Disposal : No  
 Ultimate Receiving Body : On land  
 13. Temperature on Collection : No generation of industrial wastewater  
 14. Carboys Nos for : 30 & pH Range on pH Strip : @ 7-8 on pH strip  
 Barcode & Color & Appearance : Brownish  
 15. Water Consumption & W.W.G (KLPD) : Ind :2.000 , Dom :1.000 & Ind :2.000 , Dom :0.800

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Colour	Pt Co Sc	2120 B APHA Standard Methods 23rd edi 2017	2 - to 99 Hazen & 1-50	300

Laboratory Remarks : Approved By 399-lab\_399 Dt 19/12/2023



R.C.VASAVA,S.O

Note

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- Permissible Limits as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std Methods for Water and Waste Water- 23nd Edition by APHA
- Bioassay test (for toxicity) -IS 6582 Part-2 2001, Reaffirmed 2007

\*\*\* END OF TEST REPORT \*\*\*



ANALYSIS REPORT FOR  
WATER / WASTE WATER SAMPLE

115

Gujarat Pollution Control Board  
Bharuch  
C-1/119/3, GIDC Phase-2  
Narmadanagar  
Bharuch-392015  
Tele:(0264)2246333



Sample ID:402229 - Analysis Completion:18/12/2023

/ LAB Inward : 53003

TC-7844

Accreditation Standards & NABL Certificate Details : TC-7844 / -- / -- / Validity: 29/12/2023

TEST REPORT

Test Report No. : 53003

Date: 19/12/2023

1. Name of the Customer : Complaint - 29509  
 2. Address : 00, Ankleshwar, 00  
 Ankleshwar-, Taluka : Ankleshwar, District : Ankleshwar, GIDC :  
 3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)  
 4. Sample Collected By : Acharya Ravikumar J, AEE  
 5. Quantity of Sample Received : 5 lit  
 6. Code No. of the Sample : 402229  
 7. Date & Time of Collection & Inwarding : 03/12/2023 , (1140 to 1140) & 04/12/2023  
 8. Date of Start & Completion of Analysis : 04/12/2023 & 18/12/2023  
 9. Sampling Point : form GIDC strom water drain backside the M/s. Detox India Ltd. ~  
 Flow Details (Remarks) : yes  
 Mode of Disposal : -  
 12. Ultimate Receiving Body : No generation of industrial wastewater  
 13. Temperature on Collection : 30 & pH Range on pH Strip :@ 7-8 on pH strip  
 14. Carboys Nos for : Barcode & Color & Appearance :Brownish  
 15. Water Consumption & W.W.G (KLPD) : Ind :2.000 , Dom :1.000 & Ind :2.000 , Dom :0.800  
 16. Parameter : 11 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS 3025 (Part - 9) - 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi 2017	1 - 14 pH value As or	8.07
3	Total Dissolved Solids	mg/l	Gravimetric method (2540 C APHA Standard Method	10 - 200000 mg/L	3208
4	Ammonical Nitrogen	mg/l	1) Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l	28
5	Chloride	mg/l	Argentometric method (4500 Cl? B APHA Standard	1 - 50000 mg/l	1250
6	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	1113
7	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2(	5 0- 50000 mg/l	223
8	Oil & Grease	mg/l	Liquid - Liquid Partition Gravimetric method (5520 B	01 - 1000 mg/l	0.8
<input type="radio"/>	Phenolic Compounds	mg/l	4 Amino Antipyrine method without Chloroform Extra	0 1 - 50 mg/l	0.15
10	B O D (3 Days 27oC)	mg/l	3 - Day BOD test (IS 3025 (Part 44) 1993 Reaffirm	05-50000 mg/l	50

Laboratory Remarks : Approved By 399-lab\_399 Dt 19/12/2023



R.C.VASAVA,S.O

Note

- The results relate only to the items sampled and tested
- Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified
- The report shall not be reproduced except in full or part without approval of the laboratory
- The Board is not responsible for the authenticity for the samples not collected by the Board's officials
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only
- Permissible Limits as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std Methods for Water and Waste Water- 23nd Edition by APHA
- Bioassay test (for toxicity) -IS 6582 Part-2 2001, Reaffirmed 2007

\*\*\* END OF TEST REPORT \*\*\*



ANALYSIS REPORT FOR **116**  
WATER / WASTE WATER SAMPLE

Gujarat Pollution Control Board  
Bharuch  
C-1/119/3, GIDC Phase-2  
Narmadanagar  
Bharuch-392015  
Tele:(0264)2246333



Sample ID:402229 - Analysis Completion:18/12/2023

/ LAB Inward : 53003

TEST REPORT

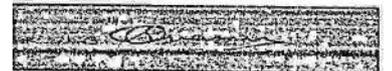
Test Report No. : 53003

Date: 19/12/2023

1. Name of the Customer : Complaint - 29509  
2. Address : 00, Ankleshwar, 00  
Ankleshwar-, Taluka : Ankleshwar, District : Ankleshwar, GIDC :  
3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)  
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6. Code No. of the Sample : 402229  
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8. Date of Start & Completion of Analysis : 04/12/2023 & 18/12/2023  
9. Sampling Point : form GIDC strom water drain backside the M/s. Detox India Ltd. ~  
10. Flow Details (Remarks) : yes  
11. Mode of Disposal : --  
Ultimate Receiving Body : No generation of industrial wastewater  
Temperature on Collection : 30 & pH Range on pH Strip :@ 7-8 on pH strip  
14. Carboys Nos for : Barcode & Color & Appearance :Brownish  
Ind :2.000 , Dom :1.000 & Ind :2.000 , Dom :0.800  
15. Water Consumption & W.W.G (KLPD) : 11 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Colour	Pt Co Sc	2120 B APHA Standard Methods 23rd edi 2017	2 - to 99 Hazen & 1-50	250

Laboratory Remarks : Approved By 399-lab\_399 Dt 19/12/2023



R.C.VASAVA,S.O

Note

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- 5 Total liability of our laboratory is limited to the invoiced amount Any dispute arising out of this report is subject to Gujarat Jurisdiction only
- 6 Permissible Limits as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- 7 Physicochemical and microbiological parameters, Std Methods for Water and Waste Water- 23nd Edition by APHA
- 8 Bioassay test (for toxicity) -IS 6582 Part-2 2001, Reaffirmed 2007

\*\*\* END OF TEST REPORT \*\*\*



## SHOW CAUSE NOTICE

PCB ID : 29509  
Legal ID : 63103

Gujarat Pollution Control Board **36**  
Ankleshwar  
Plot No. 5009/4,  
GIDC Estate Ankleshwar.  
Ankleshwar 393002  
Tele : (02646) 222933

ACT : Water

Show Cause Notice DATE : 20/12/2023

WHEREAS, the Officials of the Gujarat Pollution Control Board (hereinafter referred to as the Board, in short), conducted inspection on 03/12/2023 in order to verify the statements made by you in your application for Consent to Operate under the Water Act / to ascertain the Compliances of Conditions specified in Consent Order

WHEREAS during the inspection it was observed that:-

**Reason :**

Issue To:

The Chief Officer, NAA Ankleshwar,  
Plot no. 618-619, GIDC Ankleshwar,  
Dist: Bharuch.

1. Inspection at backside of M/s Detox India Ltd is carried out w.i.t. telephonic complaint regarding wastewater at this location.
2. Minor flow of Brownish coloured wastewater is observed flowing in storm water drain on back side of M/s Detox India Ltd.
3. This wastewater further flows in downstream to backside of M/s Ewac Alloys Ltd, where minor flow of brownish coloured wastewater is observed.
4. One small ponding of brownish colored wastewater @ 300 Lit is also observed in open area near to storm water drain on back side of M/s Detox India Ltd.
5. Analysis report of wastewater ponding at open plot on back side of M/s Detox India Ltd shows COD – 481 mg/lit, Phenolic Compounds – 0.11 mg/lit, BOD – 108 mg/lit, colour – 300 pt. sc. Co
6. Analysis report of waste water from GIDC SWD on back side of M/s Detox India Ltd. shows COD – 223 mg/lit, Phenolic Compounds – 0.15 mg/lit, BOD – 50 mg/lit, colour – 250 pt. sc. Co.
7. Analysis report of waste water from GIDC SWD backside of M/s Ewac Alloys Ltd shows COD – 282 mg/lit, BOD – 62 mg/lit, colour – 250 pt. sc. Co.

—OW THEREFORE, in exercise of the powers vested with this Board

Under Section 33(A) read with section 25/26 of the Water(Prevention and Control of Pollution) Act, 1974

notice is hereby served on you, to show cause within 15 days from the date of receipt of this show cause notice in view of the non compliance observed above and why legal action should not be initiated as per the provision of the Acts which may include rejection of your application and suspension/ closure of your unit.

For and on behalf of  
Gujarat Pollution Control Board

*V. D. Rakholia*

V. D. Rakholia, DEE

NO : SCN-761630 , 20/12/2023

Complaint,  
00, Ankleshwar,  
00,  
Ankleshwar,  
Dist : Ankleshwar, Tal : Ankleshwar, SIDC : Ankleshwar  
Phone : 0000000000

Printed On : 20/12/2023

1 - Through XGN

**N** | **1**



GPCB

REGIONAL OFFICE - ANKLESHWAR<sup>2</sup>**GUJARAT POLLUTION CONTROL BOARD**

Plot No.5009/4, G I D C ,Estate, Ankleshwar 393 002 Dist.Bharuch.

Tel No (02646) 222 933 Email id [ro-gpcb-ankl@gujarat.gov.in](mailto:ro-gpcb-ankl@gujarat.gov.in),

No. GPCB / RO-Ankleshwar / T-260 / 5648 /2023.

Dt. 14 DEC 2023

To,  
The Chief Officer,  
Notified Area Authority Ankleshwar,  
Plot no 618, 619 GIDC Ankleshwar,  
Dist., Bharuch

**Sub:** To take requisite steps for cleaning the open plot areas near M/s. Detox India Private Limited

Sir,

It is to be brought to your notice that water is generally found accumulated in open plot areas near M/s Detox India Private Limited and various complaints/ representations are received in this reference. Inspection of the area is also carried out and contaminated water accumulation are observed in this area. So you are hereby directed to take requisite steps to clean the area, lift the contaminated water and contaminated soil from the area and dispose the same as per norms and to take steps for prevention of accumulation of contaminated water in this area.

Further move seepage water flow is observed in SWD passing behind Detox India Ltd said storm water drain is required to be cleaned and contaminated soil if any is required to be disposed off in scientific manner.

There is seepage water observed in natural drain behind C channel near C pumping station hence corrective measure is required in order to prevent accumulation of seepage water in natural drain.

Action taken report in the above reference shall be submitted within 7 days along with photographs.

Yours Faithfully,

V.D. Rakholia  
Regional Officer

CC: 1. The Member Secretary (Kind attention – Unit Head Ankleshwar),  
GPCB, Paryavaran Bhavan Sector 10 A Gandhinagar For your kind information please



REGIONAL OFFICE - ANKLESHWAR  
**GUJARAT POLLUTION CONTROL BOARD**

Plot No.5009/4,G I.D.C.,Estate,Ankleshwar 393 002 Dist.Bharuch  
Tel No (02646) 222 933 Email id [ro-gpcb-ankl@gujarat.gov.in](mailto:ro-gpcb-ankl@gujarat.gov.in)

No. GPCB / RO-Ankleshwar / T-260 / 5647 /2023.

Dt. 14 DEC 2023

To,  
The Regional Manager,  
GIDC Admin Building, Plot no 624/B,  
GIDC Ankleshwar, Valia Road,  
Dist.: Bharuch

**Sub:** To take requisite steps for cleaning the open plot areas in GIDC Ankleshwar.

Sir,

It is to be brought to your notice that rain water is generally found accumulated in various open plot areas within GIDC Ankleshwar. In this regards it is required to identify such open plot areas and take required measures to level the open plots so that no rain water accumulation or soil contamination occurs in such areas of GIDC Ankleshwar. You are hereby directed to take requisite steps to clean the open plots, lift the water from the area and dispose the same as per norms and to take steps for prevention of accumulation of rain water in this area.

Action taken report in the above reference shall be submitted within 7 days along with photographs.

Yours Faithfully,

  
V.D. Rakholia  
Regional Officer

CC: 1. The Member Secretary (Kind attention – Unit Head Ankleshwar),  
GPCB, Paryavaran Bhavan, Sector 10 A, Gandhinagar.... For your kind information  
please





## Gujarat Pollution Control Board

PCB Id: 158640

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

### One Time Updatiions

o	Air - Water - Hazd ACTs Applicability ?	Air, Water, Haz	
c	Electric Company Name (Power Supply)	DGVCL	
p	On East Direction of the location of the Company	GIDC Plot	
p	On North Direction of the location of the Company	GIDC Plot	
p	On South Direction of the location of the Company	GIDC Plot	
p	On West Direction of the location of the Company	GIDC Plot	
o	Production sincc (Date) or Proposed	01/04/1999	
m	W W G Treatment thru Pri / Sec / Tertiary / N A	Primary	
n	Nos of Flow-Meters - W C / W.W G / ETP =	0, 0, 0	
d	Is Industry ZERO DISCHARGE Catg (If Yes, HOW ?)	No	

### General Observation

a	Is the Industry in Operation ??	Yes	
a	R O File No	ID 15864	
b	Industry Operating without CCA	No	
c	Has Production exceeded (last 3 MTHs) than CCA-Qty	No	
d	Any products-NOT in CCA, manufactured-Last 3 MTHs	No	
c	Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No	
f	Industry Name ( HANGED in recent times ??	No	
g	Has Regn with CETP or TSDF expired ??	No	
h	Seperate Energy Meter for A P C M ?	No	
h	Provision of any STAND-BY Pump ??	No	

### Water Parameter

b	Source of Water Supply	GIDC	
c	W.W.G is EXCEEDING the CCA Limits	No	
d	W.W Disposal as per the Consent Conditions ?	Yes	
e	Was the ETP in operation ?	Yes	
f	Treatment System ADEQUATE to handle existing effluent	Adequate	
g	Did u observe ANY ILLEGAL Discharge ??	No	
h	Nos of Samples collected	3	

### Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

### Site Observations during Inspection, PCB-ID: ( 15864 )

16/12/2023

2/6 ( Through XGN )



## Gujarat Pollution Control Board

PCB ID: 15864

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

### Inspection Crux:

#### Water Observation:

In connection to telephonic complaint, we first reached the location, where complainants are present and reddish coloured wastewater is observed flowing in GIDC storm water drain at Kanoria chemical chokdi, GIDC-Ankleshwar. One sample of same w/w is collected from GIDC SWD. Then after we trace backed in GIDC SWD in upstream side and we reached at M/s Vishnu Chemicals, Plot No - C1/3429 & reddish coloured wastewater is observed in GIDC SWD up to this unit & in upstream of this unit no any reddish coloured w/w is observed in GIDC SWD. One sample of w/w from GIDC SWD passing adjacent to M.s Vishnu chemicals. Reddish coloured traces are observed on rain water pipe (@ 5 "dia.) joining the GIDC SWD and this rain water pipe is coming from terrace of production plant. Then after we inspected in the unit premises and first reached at the terrace of plant. On the terrace, traces of reddish coloured material are observed and up on asking person contacted regarding the same he informed that they had stored its product i.e. Acid orange dye in open for sun drying and due to sudden rain, the rain water gets contaminated with the open stored product and due to which reddish coloured w/w discharged into GIDC storm water drain through rain water pipe provided in GIDC storm water drain. Hence unit is instructed to clarify the same & instructed to recollect all wastewater in GIDC storm water drain. During the inspection, no any live w/w discharge is observed. The wastewater discharged from this unit will ultimately go to B-pumping station side bund wall from where it is recollected in B-pumping station and no any w/w overflow into chapra khadi is observed. Total approx. 1.7 KM of GIDC storm water drain is observed contaminated with reddish coloured w/w. This unit is observed in operation and production of Acid orange dye is observed going on. Unit has provided P+S+T ETP for wastewater treatment and treated w/w is discharged to FETP-NCT through fixed pipeline. One sample of treated w/w collected from treated w/w collection tank. ETP is not in operation as operated bath wise. Unit is instructed to provide Auto sample facility in treated w/w discharge pipeline and also to provide public display board at main gate of unit Unit has not furnished production & other details; hence written remarks are given. This unit is specifically inspected with reference to w/w discharge, hence other details are not verified. 3-day notice is given to person contacted. Photographs attached. [697]-11/12/2023

#### Air Observation:

This unit is specifically inspected with reference to w/w discharge, hence other details are not verified [697]-11/12/2023

#### Hazard Observation:

This unit is specifically inspected with reference to w/w discharge, hence other details are not verified [697]-11/12/2023

#### General Observation:

This unit is inspected with reference to Telephonic complaint of Mr. Rohit Prajapati & Mr Haresh Parmar regarding reddish coloured w/w flowing in GIDC storm water drain (SWD) at Kanoria chemical chokdi, GIDC-Ankleshwar. [697]-11/12/2023 [697]-11/12/2023

~ RO Comments/Reply :Strict action may be taken -16/12/2023

I recommend. g Recommend Strict Action

16/12/2023

3/6 ( Through XGN )



## Gujarat Pollution Control Board

( Inspection Report ) - Air,Water,Hazardous

PCB Id: 158642

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

### Point to point reason of recommendation for this action

Unit is visited wrt complaint regarding coloured water flowing in storm water drain. On trace backing in GIDC SWD in upstream side reddish coloured wastewater is observed in GIDC SWD up to Vishnu Chemicals, Plot No - C1/3429 and in upstream of this unit no any reddish coloured waste water is observed in GIDC SWD. Looking to circumstantial evidences, it reveals that unit is responsible for contamination of storm water drain.

W.C Notings: -----[4736-DEE]~

### Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

4. મુલાકાત સમયે એકમ પાસેથી પાસેથી પસાર થતી GIDC SWD અને ETP Outlet તથા કનોરિયા ચોકડી પાસેથી SWD માથી w/w નો નમુનો લીધેલ છે.
- 2 Treated w/w ના નિકાલની પાઈપલાઈન મા Auto sampler ની સુવિધા કરવી તથા મુખ્ય ગેટ પર નિયમોનુસાર public display board લગાવવુ અને આધારસહ માહિતી રજુ કરવી.
1. જીઆઈડીસી અકલેઘર મા કનોરિયા કેમિકલ ચોકડી પાસેની GIDC storm water drain માં લાલ કલરનુ waste water જોવા મળેલ જે back trace કરતા આપના એકમ પાસેથી પસાર થતી GIDC storm water drain સુધી જોવા મળેલ તથા આપના એકમની આગળની ડ્રેનમા લાલ પાણી જોવા મળેલ નથી. ત્યાર બાદ આપના એકમમા તપાસતા પળાત બિલ્ડીંગ ના ટેરેસ પર આપના દ્વારા Acid orange dye (product) ખુલ્લામા drying માટે રાખેલ હોય તેમ ધ્યાને આવેલ તથા વરસાદના કારણે સદર સંગ્રહિત product ના લીધે rain water contamination થઈ rain water પાઈપ માં રહેલ GIDC storm water drain મા ગયેલ હોય તેમ જણાય છે આમ ઉપરોક્ત તમામ બાબતે ખુલાસો કરવો તથા આવી ઘટના બીજુવાર ન થાય તેનો Action taken report રજુ કરવો તેમજ બહાર ગયેલ તમામ wastewater recollect કરી નિયમોનુસાર નિકાલ કરવો.
- 3 છેલ્લા ત્રણ માસના ઉત્પાદન, પ્રાણી વપરાશ, બળતણ વપરાશ, w/w generation- નિકાલ, hazardous waste generation- નિકાલ; વગેરે માહિતી આધારસહ રજુ કરવી.

### Compliance Observed in this Inspections.

16/12/2023

4/6 ( Through XGN )

43	Gujarat Pollution Control Board ( Inspection Report ) - Air,Water,Hazardous (Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)		PCB Id: 15864
	Instructions in Previous Visits and Reply	Insp Def	Instruction Status
	1. આજરોજ આપના એકમી મુલાકાત Hon'ble NGT matter no OA/109/2022 ની directions ની compliance અતર્ગત above ground pipeline laying અંગેની કામગીરી નું present status મેળવવાની specific reference માં જ લેવામાં આવે છે. Dear Officer, we have uploaded pointwise inspection notice reply in extra tag (16/12/2023)	734298(20/04/23)	---
	2. સદર સદર્ભે above ground pipeline laying અંગેની આપના એકમનો present status report દિન-03 માં રજૂ કરવો તથા સદર કામગીરી સમય મર્યાદા માં પૂર્ણ કરી બોર્ડને જાણ કરવા જણાવવામાં આવે છે., Dear Officer, we have uploaded pointwise inspection notice reply in extra tag (16/12/2023)	734298(20/04/23)	---
	2 મુલાકાત સમયે એકમમાં વિવિધ જગ્યા જેવીકે w/w Collection Cum neutralization tank, ETP વિસ્તારમાં Excavated trench તથા Final discharge માં ડેન્કમાંથી નમુના પુથકરણ અર્થે લેવામાં આવેલ Dear Sir, reply has been uploaded in 000 Pdf (22/06/2022)	672544(31/05/22)	---
	4. એકમના w/w generation, disposal, treatment વગેરે ના Records મુલાકાત સમયે રજૂ કરેલ નથી જે આધારસહ રજૂ કરવા. Dear Sir, reply has been uploaded in 000 Pdf (22/06/2022)	672544(31/05/22)	---
	1. આજરોજ આપના એકમના NCT discharge ના Chamber પાસે w/w ઉભરાઈ GIDC Storm Water drain માં જતું તથા સદર NCT Chamber માં alkaline w/w હોવાના ફરિયાદનાં સદર્ભમાં લેવામાં આવેલ Dear Sir, reply has been uploaded in 000 Pdf (22/06/2022)	672544(31/05/22)	---
	3. મુલાકાત સમયે એકમના ETP માં excavation થયેલું ધ્યાને આવેલ તથા એકમના પાંછળના ભાગમાં નવું Civil Construction થતું ધ્યાને આવેલ છે જે બાબતે ખુલાસો કરવો. Dear Sir, reply has been uploaded in 000 Pdf. (22/06/2022)	672544(31/05/22)	---
	PLI policy upload કરવી Dear Officials , Point Wise Reply of Inspection Notice has been uploaded on 000 . Pdf. (20/09/2021)	619901(14/09/21)	---
	મુલાકાત સમયે production data verified થઈ શકેલ નથી, છેલ્લા ત્રણ/છ માસના ઉત્પાદનની વિગતો GST verified, w/w disposal generation, haz waste generation disposal stock તથા fuel consumption ની વિગતો આધારસહ રજૂ કરવી. Dear Officials , Point Wise Reply of Inspection Notice has been uploaded on 000 . Pdf. (20/09/2021)	619901(14/09/21)	---
16/12/2023	5/6 ( Through XGN )		



## Gujarat Pollution Control Board

( Inspection Report ) - Air, Water, Hazardous

PCB-Id: 158644

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

### Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (15864)

#### A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-12	@ 7-8 on ph strip / 30	1550-1550	REP	## final outlet of the etp ~ -	Reddish
2	W-12	@ 7-8 on ph strip / 30	1545-1545	REP	from gide storm water drain passing near unit ~	Redish
3	W-12	@ 8-9 on ph strip / 30	1540-1540	REP	from gide storm water dram at kanoria chokdi, gide ankleshwar ~	Redish

#### B Process Stacks

#### C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMP	APCM	Fuel	Consp:Unit	Insp:Remk
1	Hot Air Generator	15	Hot Air Generator-2	YES	N A	Natural Gas	10 SCM/Hr	
2	Boiler	15	Boiler	YES	N A	Agro Waste/Briquette s	2 MT/Month	
3	Hot Air Generator	15	Hot Air Generator-1	YES	N A	Natural Gas	10 SCM/Hr	
4	*** Not Applicable	0		NO	NOT	Not Used/N A		

#### D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Chemical sludge from waste water treatment	I -35 3	2 400-M T	COL, DSS, DEC, STO, TRA, DST
2	Used or Spent Oil	I -5 1	0 010-M T	COL, REU, STO, TRA
3	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33 1	5 000-M.T	COL, DCO, DEC, REU, STO, TRA

#### E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark.
1	acid dyes i e. or acid orange/fast red-a /scarlet-3r/scarlet-moo/acid metenille	5 000	5 000 - M T	5,000	At a time only one product shall be manufactured
2	Acid Orange/Fast Red-A/Scarlet-3R/Scarlet-M00/Acid Metenille Yellow	5 000	5 000 - M T	5 000	
3	S O Dyes	5 000	5 000 - M T	5 000	

#### F Raw material :

#### G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 1.000	WWG : 0.750	Water Source	Remark
1	Boiler Feed	0 250	0 000	SIDC	
2	Domestic Purpose	0 300	0 300	SIDC	
3	Mnfg Process	0 450	0 450	SIDC	

#### H Solid Waste

**Inspection Team :** Acharya Ravikumar j, AEE - V. D. Rakholia, DEE - MS. ALPA AMRUTBHAI VASAVA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(Acharya Ravikumar j, AEE )

16/12/2023

6/6 ( Through XGN )

## Inspection Report

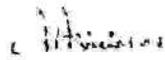
Name of unit inspected	M/s Vishnu Chemicals, Plot No - C1/3429, GIDC - Ankleshwar, Dist - Bharuch.
Date & time	03/12/2023 15:30 Hrs.
Reference	Telephonic complaint of Mr. Rohit Prajapati & Mr Haresh Parmar regarding reddish coloured w/w flowing in GIDC storm water drain (SWD) at Kanoria chemical chokdi, GIDC- Ankleshwar.

**Observations:**

In connection to telephonic complaint, we first reached the location, where complainants are present and reddish coloured wastewater is observed flowing in GIDC storm water drain at Kanoria chemical chokdi, GIDC- Ankleshwar. One sample of same w/w is collected from GIDC SWD. Then after we trace backed in GIDC SWD in upstream side and we reached at M/s Vishnu Chemicals, Plot No - C1/3429 & reddish coloured wastewater is observed in GIDC SWD up to this unit & in upstream of this unit no any reddish coloured w/w is observed in GIDC SWD. One sample of w/w from GIDC SWD passing adjacent to M.s Vishnu chemicals.

Reddish coloured traces are observed on rain water pipe (@ 5 "dia.) joining the GIDC SWD and this rain water pipe is coming from terrace of production plant. Then after we inspected in the unit premises and first reached at the terrace of plant. On the terrace, traces of reddish coloured material are observed and up on asking person contacted regarding the same he informed that they had stored its product i.e. Acid orange dye in open for sun drying and due to sudden rain, the rain water gets contaminated with the open stored product and due to which reddish coloured w/w discharged into GIDC storm water drain through rain water pipe provided in GIDC storm water drain. Hence unit is instructed to clarify the same & instructed to recollect all wastewater in GIDC storm water drain. During the inspection, no any live w/w discharge is observed. The wastewater discharged from this unit will ultimately go to B-pumping station side bund wall from where it is recollected in B-pumping station and no any w/w overflow into chapra khadi is observed. Total approx. 1.7 KM of GIDC storm water drain is observed contaminated with reddish coloured w/w.

This unit is observed in operation and production of Acid orange dye is observed going on. Unit has provided P+S+T ETP for wastewater treatment and treated w/w is discharged to FETP-NCT through fixed pipeline. One sample of treated w/w collected from treated w/w collection tank. ETP is not in operation as operated bath wise. Unit is instructed to provide Auto sample facility in treated w/w discharge pipeline and also to provide public display board at main gate of unit. Unit has not furnished production & other details; hence written remarks are given. This unit is specifically inspected with reference to w/w discharge, hence other details are not verified. 3-day notice is given to person contacted. Photographs attached.

  
A.A.Vasava  
AEE

  
R.J.Acharya  
AEE

  
V.D.Rakholiya  
RO

Photographs taken during the inspection: -

<p>w/w at Kanoria chokdi</p>	<p>w/w at GIDC SWD adjacent to unit</p>
<p>Rain water pipe coming from terrace with red colored traces</p>	<p>No reddish colored w/w in upstream of GIDC SWD</p>
<p>Traces of Product stored on terrace</p>	<p>Rain water pipe outlet at terrace</p>
<p>B-pumping station bund wall where no w/w overflow in chapra khadi going on.</p>	



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# GUJARAT POLLUTION CONTROL BOARD

Regional Office - 5009/4, GIDC Estate, Ankleshwar - 393 002. Dist Bharuch (Gujarat)  
Ph. No. (02646) 222 933 E-mail Id ro-gpcb-ankl@gujarat.gov

## તપાસ માટે દાખલ થવાની સૂચના (નોટીસ)

નંબર : 15864

તારીખ : 03/12/2023

પાણી અધિનિયમ 1974ની કલમ-23, હવા અધિનિયમ 1981ની કલમ-24 અને પર્યાવરણ (સુરક્ષા) અધિનિયમ - 1986ની કલમ-10 હેઠળ અમોને મળેલ સત્તાની રૂએ અમો નીચે સહી કરનાર અમોને જરૂરી લાગે તેની સહાય લઈને તમામ સમયે નીચેના હેતુઓ માટે આપની જગ્યામાં દાખલ થવાનો અને તપાસ કરવાનો અધિકાર ધરાવીએ છીએ.

- (1) અમોને સોંપેલા રાજ્ય બોર્ડ/કેન્દ્ર સરકારનાં કાર્ય બજાવવાના હેતુ માટે,
- (2) આવા કોઈ કાર્યો બજાવવાના છે કે કેમ અને તેમ હોય તો કઈ રીતે તે બજાવવાના છે અથવા આ અધિનિયમ અથવા તે હેઠળ કરેલા નિયમોની અથવા આ અધિનિયમ હેઠળ બજાવેલી કોઈ નોટીસની, કરેલા કોઈ હુકમની, આદેશની અથવા આપેલા કોઈ અધિકારપત્રની કોઈ જોગવાઈનું પાલન કરવામાં આવી રહ્યું છે કે પાલન કરવામાં આવ્યું છે કે કેમ તે નક્કી કરવાના હેતુ માટે,
- (3) કોઈ સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુની તપાસ કરવા અને તેની કસોટી કરવાના હેતુ માટે અથવા જે જગ્યામાં તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો મુજબ કોઈ ગુનો કરવામાં આવ્યો છે, અથવા થવાની તૈયારીમાં છે, તેવી કોઈ જગ્યાની ઝડતી લેવા માટે અને તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલ નિયમો હેઠળ શિક્ષાપાત્ર કોઈ ગુનો કર્યાનો પુરાવો, તેવા સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુ કબજે લેવા માટે અમે નીચે જણાવેલ સમયે દાખલ થઈએ છીએ.

ઉદ્યોગ/કારખાનામાં દાખલ થવાનો સમય : સવારના/સાંજના 15:45 તા. 03/12/2023  
અમારી સાથે સહાય માટે નીચેની વ્યક્તિઓ પણ છે. H28

1. R. J. Acharya - AEE
2. A A Vasava - AEE
- 3.

પ્રતિ,

M/s. Vishnu chemicals

Plot - 61/3429.

GIDC, Ankleshwar

Dist - Bharuch

નકલ મળેલ છે.

આ સૂચના (નોટીસ) મેળવનારની સહી :-

(Mr Jayesh Bhayat)  
Proprietor

સહી :-

અધિકારીનું નામ :- V. D. Rakholiya

હોદ્દો :- R.O



સરનામું: પ્લોટ નં: ૫૦૦૬/૪, જીઆઈડીસી અંકલેખર - ૩૯૩ ૦૦૨, જી.ભરૂચ

ફોન: (૦૨૬૪૬)૨૨૨૯૩૩, Website <http://gpcbxgn.gujarat.gov.in>Email ID (Regional officer) - [ro-gpcb-ankl@gujarat.gov.in](mailto:ro-gpcb-ankl@gujarat.gov.in), (Unit head) [uh-gpcb-ankl@gujarat.gov.in](mailto:uh-gpcb-ankl@gujarat.gov.in)

ગુ.પ્ર.નિ.બોર્ડના નામે અને વતી, (અધિકારીઓના નામ, હોદ્દો, સહી):	 (A. A. Vasava) (P. J. Arhija) (V. D. Patel) AEE AEE RO
મુલાકાત લેવામાં આવેલ હોય તે એકમના પ્રતિનિધીની રજુઆત: (જે લાગુ પડે તેની સામે જ સહી કરવી)	
મુલાકાત દરમિયાન અધિકારીશ્રીઓએ.....મુદાઓ માટે સ્થળસ્થિતિ/સુચનાઓ/સુધારાભક પગલાં ભરવા જણાવેલ છે જેમા,	
(૧) આ સ્થળસ્થિતિ/સુચનાઓ સાથે હું નીચે સહી કરનાર સંપૂર્ણ સહમત છું.	
(૨) જેમા દર્શાવેલ સ્થળસ્થિતિ/સુચનાઓમાંથી મુદા નં.....સાથે હું નીચે સહી કરનાર અસહમત છું. જેના માટે મારી નીચે પ્રમાણેની રજુઆત છે.	
એકમના પ્રતિનિધી/આ નોંધ મેળવનાર નું નામ, હોદ્દો અને સહી:	
તા.: ૦૩/૧૨/૨૦૨૩	 (Mr. Jayesh Bhargava) Proprietor.

12/16/23, 4:32 PM

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Mail - nuh-gpcb-ankl@gujarat.gov.in

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## Fw: Interim Analysis Report

Vijaykumar D. Rakholia (GoG-GPCB Dept.)

Tue 12-12-2023 01:20 PM

To: Pankti P. Mehta (GoG-GPCB Dept.) <nuh-gpcb-ankl@gujarat.gov.in>.

Cc: Shailesh B. Parmar (GoG-GPCB Dept.) <nro-gpcb-ankl@gujarat.gov.in>.

1 attachment (17 KB)

2861 to 2866.docx

Sir,  
Trailing mail is for perusal.

Yours faithfully,

**V D Rakholia**  
Regional Officer,  
Gujarat Pollution Control Board,  
Ankleshwar

---

**From:** R.C.Vasava (GoG-GPCB Dept.)  
**Sent:** 11 December 2023 17:06  
**To:** Arun G. Patel (GoG-GPCB Dept.)  
**Cc:** Vijaykumar D. Rakholia (GoG-GPCB Dept.)  
**Subject:** Interim Analysis Report

Dear sir,

Please herewith attached Interim Analysis Report for samples collected dated 03/12/2023 for your kind attention and necessary action.

Thanking you.

With Regards

R.C.Vasava  
Lab Head  
Bharuch

Respected Sir,

Kindly find herewith the interim analysis report for the limited parameters for samples collected by the monitoring team of ROAnkleshwar.

Sr No	Parameter	Sector: Date & Time:03/12/2023( 11:40) Source: from GIDC storm water drain backside the M/s. Detox India Ltd Barcode: LSFXS5 L.R. No. 2861 Inward No 53003	Sector: Date & Time:03/12/2023( 2:00) Source: From GIDC storm water drain backside M/s. Ewac Alloys Ltd Barcode: R441D8 L.R. No. 2863 Inward No. 53005	Sector: Dyes and Dye- Intermediates Date & Time:03/12/2023 (15:40) Source: From GIDC storm water drain at Kanoria Chokdi, GIDC Ankleshwar Barcode: X1L809 L.R. No. 2864 Inward No. 53006	Sector: Dyes and Dye- Intermediates Date & Time:03/12/2023 (15:45) Source: From GIDC storm water drain passing near unit Barcode: BPR3U1 L.R. No. 2865 Inward No 53007	Sector: Dyes and Dye- Intermediates Date & Time:03/12/2023 (15:50) Source: Final Outlet of the ETP Barcode: W188J6 L.R. No. 2866 Inward No 53008	Unit
1	pH	8.07	8.01	8.65	8.2	8.19	pH Units
2	Color	250	250	200	200	200	Pt Co Sc.
3	Ammonical Nitrogen	28	28	84	5.6	BDL	mg/l
4	Chemical Oxygen Demand	223	282	318	286	88	mg/l

Complete analysis report will be forwarded through XGN upon completion of the analysis for all the parameters as per the data sheet.

Thanking you,

**R.C.Vasava**  
**Lab Head**  
**Bharuch**



# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,

GANDHINAGAR - 382010,

(T) 079-23232152

BY R.P.A.D.

**CLOSURE DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 [HEREINAFTER REFERRED TO AS THE WATER ACT] AS AMENDED FROM TIME TO TIME**

WHEREAS you are having an industrial plant at Plot No: C1/3429, GIDC ANKLESHWAR, DIST.BHARUCH.

AND WHEREAS Gujarat Pollution Control Board has granted you consent under the provisions of water Act-1974 by its Consent Order No.AWH -103778, valid up to 30/08/2024 for operation of the industrial plant with various conditions mentioned therein.

AND WHEREAS during the inspection of your industrial plant on 03/12/2023 under section-23 of the Water Act by the authorized officer of the Board it has been noticed that:

1. This unit is inspected with reference to telephonic complaint regarding reddish coloured w/w flowing in GIDC storm water drain (SWD) at Kanoria chemical Chokdi, GIDC Ankleshwar. In connection to telephonic complaint, reddish coloured wastewater is observed flowing in GIDC storm water drain at Kanoria chemical Chokdi, GIDC Ankleshwar.
2. Analysis Report of the waste water sample collected from GIDC storm water drain at Kanoria Chokdi, GIDC Ankleshwar shows parameter pH: 8.65, Color: 200 Pt.Co.Sc., COD: 318 mg/l, NH3-N: 84 mg/l.
3. Upon back tracing GIDC SWD in upstream side M/s Vishnu Chemicals was found at Plot No - C1/3429 and reddish coloured wastewater is observed in GIDC SWD up to this unit & in upstream of this unit no any reddish coloured wastewater is observed in GIDC SWD. This unit is observed in operation and production of Acid orange dye is observed going on.
4. Analysis Report of the waste water sample collected from GIDC storm water drain passing near unit shows parameter pH: 8.2, Color: 200 Pt.Co.Sc, COD: 286 mg/l, NH3-N: 5.6 mg/l.
5. Reddish coloured traces are observed on rain water pipe (@ 5 "dia.) joining the GIDC SWD and this rain water pipe is coming from terrace of production plant. On the terrace of the unit, traces of reddish coloured material are observed.
6. Contacted person informed that they had stored its product i.e. Acid orange dye in open for sun drying and due to sudden rain, the rain water gets contaminated with the open stored product and due to which reddish coloured waste water discharged into GIDC storm water drain through rain water pipe provided in GIDC storm water drain.
7. The wastewater discharged from this unit will ultimately go to B-pumping station side bund wall in where it is recollected in B-pumping station.
8. Total approx. 1.7 KM of GIDC storm water drain is observed contaminated with reddish coloured waste water.

WHEREAS written instructions were given to you during visit as part of opportunity of being heard to submit the clarifications prior taking action by the Board. You have submitted report of 05/12/2023 which is not acceptable as red coloured contaminated wastewater was found being discharge from unit causing pollution in GIDC storm water drain.

Clean Gujarat Green Gujarat

Website : <https://gpcb.gujarat.gov.in>

AND WHEREAS the non-compliance as narrated above, observed in your industry is contributing to the pollution problem in Ankleshwar area.

UNDER THE CIRCUMSTANCES, as directed, I Arun G. Patel, Environment Engineer, Gujarat Pollution Control board issue the direction under Section 33(A) of the Water Act - 1974 as under:

1. To prohibit the manufacturing activity on **immediately** at Plot No. C1/3429, GIDC ANKLESHWAR, DIST. BHARUCH.
2. To stop operation of D.G. set and CPP (if any) with immediate effect.
3. To close the operation of your industrial plant on the above mentioned site with immediate effect.
4. To direct the concerned authority to stop supply of electricity and water with immediate effect.
5. This order will be effective with **immediate effect**.
6. To Submit Bank Guarantee of Rs. 2,00,000/- of scheduled bank claimable within Gujarat State for compliance assurance at the time of revocation.
7. Interim Environment Damage Compensation (EDC) may be decided and communicated by board later on. Unit shall pay interim EDC as and when communicated by board at the time of revocation through xgn portal.

IF the above direction is not complied, you are liable for prosecution under Section 41(2) of the Water (Prevention and Control of Pollution) Act-1974 which provides punishment with imprisonment for a term not less than one year and six months and may extend to six years and with fine.

If you are aggrieved by the aforesaid direction, you may file appeal under section 33-B of the Water (Prevention and Control of Pollution) Act, 1974 before National Green Tribunal within thirty days from the date of this order.

This letter is issued with the approval of the competent authority.

For and on behalf of  
Gujarat Pollution Control Board

*Arun G. Patel*  
13/12/2023  
(Arun G. Patel)

ENVIRONMENT ENGINEER

Dated: /12/2023

NO: GPCB/ANK/C1/3429/2023-690(2)/ID-15864/

Issued to:

M/s. VISHU CHEMICALS  
PLOT NO: C1/3429,  
GIDC ANKLESHWAR,  
DIST: BHARUCH, GUJARAT.

Outward No: 70850, 13/12/2023



# 135

## GUJARAT POLLUTION CONTROL BOARD<sup>54</sup>

PARYAVARAN BHAVAN, SECTOR 10-A,  
GANDHINAGAR - 382010,  
(T) 079-23232152

### COPY TO:

1. **The Dy. Engineer (O&M)**

Dakshin Gujarat Vij Company Ltd (DGVCL),  
GIDC Sub-Division, DGVCL,  
Plot No.U/4/2, opp: GIDC Police Station,  
GIDC Ankleshwar, Dist. Bharuch.....

I am directed to request you to disconnect supply of **ELECTRICITY** (except single phase) with **immediate effect** from the date of issue of this order to the industrial plant of **M/s. VISHNU CHEMICALS**, PLOT NO: C1/3429, GIDC ANKLESHWAR, DIST.BHARUCH & intimate to us accordingly.

2. **The Chief Officer**

Ankleshwar Notified Area  
Plot No.618/619,  
GIDC Ankleshwar,  
Dist: Bharuch .....

I am directed to request you to disconnect supply of **WATER** with **immediate effect** from the date of issue of this order to the industrial plant of **M/s. VISHNU CHEMICALS**, PLOT NO. C1/3429, GIDC ANKLESHWAR, DIST.BHARUCH & intimate to us accordingly.

3. **M/s. NARMADA CLEAN TECH (NCT),**

SURTI BHAGOL, NEAR GUJARAT GAS OFFICE,  
UMARVADA ROAD, ANKLESHWAR,  
Dist: BHARUCH .....

I am directed to request you to stop receiving effluent with **immediate effect** from the date of issue of this order from the industrial plant of **M/s. VISHNU CHEMICALS**, PLOT NO: C1/3429, GIDC ANKLESHWAR, DIST.BHARUCH & intimate to us accordingly.

4. **Regional Officer**

Gujarat pollution Control Board,  
Regional Office,

Ankleshwar..... to follow up for compliance of this direction & send IR/AR.

For and on behalf of  
Gujarat Pollution Control Board

*Arun G. Patel*  
13/12/2023  
(Arun G. Patel)

ENVIRONMENT ENGINEER

Outward No. 754850, 13/12/2023

Clean Gujarat Green Gujarat

Website : <https://gpcb.gujarat.gov.in>



GPCB

REGIONAL OFFICE - ANKLESHWAR

**GUJARAT POLLUTION CONTROL BOARD**

Plot No. 5009/4, G.I.D.C., Estate, Ankleshwar. 393 002 Dist. Bharuch.  
Tel No. (02646) 222 933. Email id : [ro-gpcb-ankl@gujarat.gov.in](mailto:ro-gpcb-ankl@gujarat.gov.in),

No. GPCB / RO-Ankleshwar / T- 260 / 5504 / 2023.

07 OCT 2023

To,

The Chief Officer,  
Notified Area Authority Ankleshwar,  
Plot no. 618, 619 GIDC Ankleshwar,  
Dist. Bharuch

Sub: To prevent any type of discharge into GIDC Storm water drain (SWD)

Sir/Madam,

It is to be brought to your notice that problems of disposal of waste water in GIDC Storm Water Drains aggravates generally during the monsoon season, and increase in public complaints is also observed. This office has carried out done various meeting and L.M.C. Clinics regarding prevention of flow of any type of water/ waste water/ domestic waste water into GIDC storm water drain from industrial units. However, continuous flow of waste water is observed in entire SWD. It is required to identify such establishments who are discharging non-storm waste water into storm water drains and to stop such illegal discharge into SWD. Considering the above stated facts and current scenario, you are hereby directed to comply with the following points:

1. There shall be no any disposal of waste water into storm water drain during dry days
2. Adequate steps shall be taken at your end to prevent any type of unwanted/ illegal discharge into GIDC storm water drains by plot holders
3. Develop and implement a proper monitoring plan for checking the waste water conveyance system and regularly check regarding any leakages, overflows etc. to prevent flow of contaminated waste water to nearby GIDC storm water drains
4. Take steps for stopping various leakages in irrigation canals (like leakage observed near M/s. Wockhardt Ltd.), water supply line etc. adding load of water into GIDC storm water drains.
5. Submit mechanism for monitoring, maintenance & clearing (removal of sludge plastic waste etc.) of SWD.
6. Submit waste water/ sewage collection system from all types of establishments
7. Seal/remove old (annulled) underground drainage network
8. Allot particular fix time frames to individual industries for discharge of w/w in the waste water conveyance system to prevent any overflows.

Action taken report in the above reference shall be submitted within 7 days.

Yours Faithfully,

(V.D. Rakholia)  
Regional Officer

CC: The Member Secretary (Kind attention Unit Head Ankleshwar),  
GPCB, Paryavaran Bhavan, Sector 10 A, Gandhinagar,.... For your kind information  
please.



REGIONAL OFFICE - ANKLESHWAR  
**GUJARAT POLLUTION CONTROL BOARD**

Plot No.5009/4, G.I.D.C., Estate, Ankleshwar. 393 002 Dist. Bharuch.  
 Tel.No.(02646) 222 933. Email id : [ro-gpcb-ankl@gujarat.gov.in](mailto:ro-gpcb-ankl@gujarat.gov.in),

નં.ગુપ્રનિબોર્ડ/પ્રા.ક.-અંકલેશ્વર/ટી-૨૨૦૪ ૫૬૧૦ ૨૦૨૩.

22 NOV 2023

પ્રતિ,

મુખ્ય અધિકારીશ્રી,

નોટીફાઇડ એરીયા ઓથોરીટી,

પ્લોટ નં ૬૧૮-૬૧૯,

જી.આઈ.ડી.સી. અંકલેશ્વર.

તા. અંકલેશ્વર. જી. ભરૂચ.

વિષય:અંકલેશ્વર જી.આઈ.ડી.સી.ની સ્ટ્રોમ વોટર ડ્રેઇનમાં પાકા પાળા બનાવવા બાબત.

સંદર્ભ : આપનો પત્ર નં એન. ટી એ /એ એન કે /૪૦૨૯ તા. ૦૯/૧૧/૨૦૨૩.

મહોદયશ્રી,

જય ભારત સહ જણાવવાનું કે અંકલેશ્વર વિસ્તારમાં નોટીફાઇડ એરીયા ઓથોરીટીની સ્ટ્રોમ વોટર ડ્રેઇનની અંદર અલગ અલગ સ્થળોએ ક્યારેક કંટામીનેટેડ પાણી વહેતું જોવા મળે છે તથા કેટલાક ઔદ્યોગિક એકમો દ્વારા ગેરકાયદેસર રીતે ગંદું પાણી છોડવાની ઘટનાઓ ધ્યાને આવે છે જે બાબતે આપ સુવિદિત છે. આ પ્રકારની ગેરકાયદેસર પ્રવૃત્તિ કરતા ઉદ્યોગોને પકડી અને તેમની સામે કાયદાકીય કાર્યવાહી અત્રેની કચેરી દ્વારા કરવામાં આવે છે તથા આ પ્રકારની ગેરકાયદેસર પ્રવૃત્તિ રોકવા એસ્ટેટમાં મોનીટરીંગ અત્રેની કચેરી દ્વારા કરવામાં આવે છે.

તાજેતરમાં તા. ૩૦/૧૦/૨૦૨૩ના રોજ સદર બાબતે યોજાયેલ બેઠકમાં લેવાયેલ નિર્ણય મુજબ અંકલેશ્વર ઔદ્યોગિક વિસ્તારની સ્ટ્રોમ વોટર ડ્રેઇનમાં સંવેદનશીલ જગ્યાઓએ પાકા પાળા બાંધવાની કામગીરી નોટીફાઇડ એરીયા ઓથોરીટી અંકલેશ્વર દ્વારા હાથ ધરવાની થાય છે. જે સંવેદનશીલ જગ્યાઓએ સદર પાકા પાળા બાંધવાની જરૂરીયાત જણાય છે તેની વિગતો આ સાથે સામેલ છે તો ઉક્ત જણાવેલ સ્થળોએ સ્ટ્રોમ વોટર ડ્રેઇનમાં પાકા પાળા બનાવવાની કામગીરી સત્વરે ચાલુ કરી કામગીરી પુર્ણ થયેથી એક્શન ટેકન રીપોર્ટ આધાર સહ રજુ કરવા આ સાથે જણાવવામાં આવે છે.

આભાર સહ

આપનો વિશ્વાસુ.

(વી.ડી. રામોલીયા)

પ્રાદેશિક અધિકારી

નકલ રવાના:

પ્રતિ, સભ્ય સચિવશ્રી,

ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ. "પર્યાવરણ ભવન", સેક્ટર ૧૦-અ. ગાંધીનગર...

ખાસ ધ્યાનર્થે : (અંકલેશ્વર યુનિટ).....જાણ સારું..

**List of locations where masonry bund wall with plaster is to be made in GIDC SWD**

Sr. no	Locations
1.	SWD After Before Prabhat life science
2.	SWD Beside Industrial Solvent
3.	SWD After Before Mohan Polyfab
4.	SWD After Before Khatushree
5.	SWD After Before Raina Industries
6.	SWD After Before Shiva Pigment
7.	SWD Before After Bhavya Pharma
8.	SWD Nr. A One Chemicals
9.	SWD Ronak Chemical Corner
10.	SWD Golden Fine Chemicals
11.	SWD Shyam Dye Chem
12.	SWD After Rushan Pharma
13.	SWD Dynamic unit-1 Corner
14.	SWD Before Heuback-3
15.	SWD After Before Sajjan India
16.	SWD Nr Ewak Corner
17.	SWD After Before Riddhi Pharma -3
18.	SWD Gayatri Enterprise Corner
19.	SWD after UPL-2
20.	SWD Kanoria Chemicals Corner
21.	SWD After Before Organix
22.	SWD After Before Prerna Chemicals (Gumandev line)
23.	SWD Nr. Darshan Pharma chem
24.	SWD Nr. Om Shanti Chemicals
25.	SWD After Before Ganga Rasayanie
26.	SWD Nr. RPG Corner
27.	SWD After Before UPL-3
28.	SWD After Before Glenmark



REGIONAL OFFICE - ANKI ESHWAR  
**GUJARAT POLLUTION CONTROL BOARD**

Plot No 5009/4, G.I D C Estate, Ankleshwar 393 002 Dist Bharuch  
Tel No (02646) 222 933 Email id [ro-gpcb-ankl@gujarat.gov.in](mailto:ro-gpcb-ankl@gujarat.gov.in),

No. GPCB / RO-Ankleshwar / T-260 / 5648 /2023.

Dt. 14 DEC 2023

To,  
The Chief Officer,  
Notified Area Authority Ankleshwar,  
Plot no. 618, 619 GIDC Ankleshwar,  
Dist.: Bharuch

**Sub-** To take requisite steps for cleaning the open plot areas near M/s Detox India Private Limited

Sir,

It is to be brought to your notice that water is generally found accumulated in open plot areas near M/s. Detox India Private Limited and various complaints/ representations are received in this reference. Inspection of the area is also carried out and contaminated water accumulation are observed in this area. So you are hereby directed to take requisite steps to clean the area, lift the contaminated water and contaminated soil from the area and dispose the same as per norms and to take steps for prevention of accumulation of contaminated water in this area.

Further move seepage water flow is observed in SWD passing behind Detox India Ltd said storm water drain is required to be cleaned and contaminated soil if any is required to be disposed off in scientific manner

There is seepage water observed in natural drain behind C channel near C pumping station hence corrective measure is required in order to prevent accumulation of seepage water in natural drain

Action taken report in the above reference shall be submitted within 7 days along with photographs

Yours Faithfully,

V.D. Rakholia  
Regional Officer

CC: 1 The Member Secretary (Kind attention – Unit Head Ankleshwar),

GPCB, Paryavaran Bhavan Sector 10 A Gandhinagar.... For your kind information please

# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,

GANDHINAGAR - 382010,

(T) 079-23232152



**BY R.P.A.D.**  
**NOTICE OF DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREINAFTER REFERRED TO AS THE "WATER ACT") AS AMENDED FROM TIME TO TIME.**

WHEREAS you Notified Area Authority(NAA) are operating Pumping Station at Plot No: 618,619, GIDC ANKLESHWAR, Dist: BHARUCH.

AND WHEREAS during the various inspections of pumping stations on 24/09/2023 and 26/09/2023 under Section -23 of the Water Act by the authorized officer of the Board it has been noticed and required to attend following issues:

1. A telephonic complaint is received regarding foaming observed in Amlakhadi and during inspection on 24/09/2023 foaming in Amlakhadi is observed only after water is free falling from a small bund wall at area near low lying bridge. Upstream to that no foaming is observed in Amlakhadi and prima facie domestic water is flowing there in Amlakhadi.
2. During inspection it is observed that bund wall behind FPS is overflowing and this w/w also meets Amlakhadi before the bund wall area in Amlakhadi mentioned above.
3. During inspection at FPS it is observed that a butterfly valve is provided at bottom of the bund wall behind FPS, which is also open and catchment area w/w from there along with bund wall overflow is going towards Amlakhadi.
4. Provided online analyzer at FPS catchment area is also showing some fluctuations.
5. Notified Area Authority has not submitted clarification regarding use of provided butterfly valve in the RCC bund wall and has not taken requisite steps to prevent flow of waste water to nearby natural drains.
6. Analysis Reports of the waste water sample collected from (1) Amlakhadi before confluence point of FPS overflow shows parameter pH: 7.26, COD: 47 mg/l, BOD: 10 mg/l, NH3-N: 7.28 mg/l, Sulphide: 3.2 mg/l (2) Amlakhadi after confluence point of FPS overflow shows parameter pH: 6.79, COD: 148 mg/l, BOD: 32 mg/l, NH3-N: 24.08 mg/l, Sulphide: 4.8 mg/l (3) overflow of w/w from bund wall behind FPS, Valia Chokdi shows parameter pH: 6.19, COD: 414 mg/l, BOD: 90 mg/l, NH3-N: 53.2 mg/l.
7. Routine surveillance round is carried out in GIDC Ankleshwar area on 26/09/2023 and it is observed that reddish coloured waste water is flowing in GIDC storm water drain passing near A pumping station.
8. In this reference on back, it is observed that an effluent conveyance pipeline chamber located behind CETP ETL area is having leakages and the effluent from there is going into GIDC SWD, passing adjacent to the chamber. Analysis report of the sample collected from GIDC SWD at downstream of leakage observed in a manhole behind ETL shows parameter pH: 8.92, COD: 305 mg/l, BOD: 66 mg/l, NH3-N: 10.08 mg/l, Sulphide: 2.8 mg/l.
9. It is also observed that a discharge outlet pipeline chamber conveying w/w from A pumping station is overflowing (located under road near A pumping station) and the overflowed effluent w/w is going into GIDC SWD passing nearby. This GIDC SWD goes towards Valia Chokdi. Analysis report of the sample collected from GIDC SWD at

Clean Gujarat Green Gujarat

Website : <https://gpcb.gujarat.gov.in>

Outward No.

- downstream of overflow observed in a chamber near A pumping station shows parameter pH: 7.33, COD: 389 mg/l, BOD: 81 mg/l, NH3-N: 16.8 mg/l, Phenolic compound: 0.51 mg/l.
10. Analysis report of the sample collected from GIDC SWD passing near M/s. Haquite chemicals, GIDC Ankleshwar, near Valia Chokdi shows parameter pH 7.35, COD: 113 mg/l, BOD: 23 mg/l, NH3-N: 17.92 mg/l, Phenolic compound: 0.12 mg/l.
  11. Notified Area Authority has not submitted Action Taken report i.e. requisite steps to stop such leakages & overflows, to develop proper monitoring system of GIDC storm water drains and to allot specific timings to various industries to prevent scenarios of pipeline chamber overflows etc. and has not complied with written instructions issued on 24/09/2023 and 26/09/2023.

AND WHEREAS on site written remarks were given & directed to comply within stipulated time period. However, you have not submitted reply.

Now, therefore I Arun G. Patel, Environment Engineer proposes to issue Notice under section (33) (A) of the Water (Prevention and Control of Pollution) Act-1974 as under:

1. To submit Time bound action plan forthwith to stop such leakages & overflows and overflowing of contaminated waste water into Amlakhadi & any natural drains.
2. To take necessary measures to prevent overflowing of manholes.
3. To develop proper monitoring system of GIDC storm water drains.
4. To explore mechanism to allot specific timings to various industries to prevent scenarios of pipeline chamber overflows.
5. To submit progress of above ground pipe line network project.

You are hereby directed to reply & Submit compliance of above points within 15 days from the date of serving of this notice failing which, it shall be presumed that you have nothing to say in this matter and appropriate action will be initiated against you for the conduct of the business of your industry, under the Water Act-1974 for above non-compliance.

FOR AND ON BEHALF OF  
GUJARAT POLLUTION CONTROL BOARD

*Arun G. Patel*  
18/11/2023  
(Arun G. Patel)  
ENVIRONMENT ENGINEER

NO: GPCB/ANK 28509  
1021(4)/ID:22825/

Date: \_\_/11/2023

Issued to:  
THE CHIEF OFFICER,  
NOTIFIED AREA AUTHORITY, ANKLESHWAR GIDC  
PLOT NO: 618, 619,  
GIDC, ANKLESHWAR,  
Dist: BHARUCH.

Outward: 28509/11/2023

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GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,  
GANDHINAGAR - 382010,  
(T) 079-23232152

Copy To:

- **Regional Officer,**  
Gujarat Pollution Control Board,  
Regional Office,  
Ankleshwar..... for monitoring & verification.

Outward No.: 759960.18/11/2023

Clean Gujarat Green Gujarat

Website : <https://gpcb.gujarat.gov.in>



# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,

GANDHINAGAR - 382010,

(T) 079-23232152

R.P.A.D.

**DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREINAFTER REFERRED TO AS THE "WATER ACT") FOR IMPLEMENTATION OF DIRECTIONS OF HON. NATIONAL GREEN TRIBUNAL DATED 23.10.2023 IN THE MATTER O.A. 109/2022.**

WHEREAS, you are Notified Area Authority, GIDC of Ankleshwar Industrial Estate; and

WHEREAS, There is a network of underground pipeline for the collection & conveyance of industrial effluent in Ankleshwar Industrial estate; and

WHEREAS, you are nodal agency for Ankleshwar Industrial Estate for maintenance, up-coming & operation of conveyance pipeline; and

WHEREAS, you are empowered to take actions under the Gujarat Industrial Development Corporation Drainage regulations, 1990; and

Whereas Hon. NGT in the matter O.A. 109/2022 "Hasmukhbhai Bahecharbhai Parmar Vs Notified Area Authority of Ankleshwar & Ors" vide order dated: 23.01.2023 has directed this Board to levy EDC from Notified Area Authority after assessing damages and directed Notified Area Authority to pay the EDC and to lay above ground pipeline by May-2023.

WHEREAS this Board has issued Directions to Notified Area Authority for the compliance of points on 20/05/2023 mainly for payment of interim EDC and to submit Action Taken Report w.r.t Hon. NGT directions.

AND WHEREAS Notified Area Authority has neither complied with above direction and has not paid interim EDC of Rs. 25 lakhs nor submitted certified Action Taken report for the compliance of Hon. NGT order dated: 23/01/2023 in the matter of O.A. 109/2022 till date.

UNDER THE CIRCUMSTANCES, as directed, I Arun G. Patel, Environment Engineer, Gujarat Pollution Control Board issues the direction under section 33-A of the Water (Prevention and Control of Pollution) Act-1974 as under-

1. To pay interim EDC of Rs. 25,00,000/- (Rupees twenty Five Lacs) as an interim Damage Compensation.
2. NAA shall pay final amount of EDC and expenditure for carrying out the study for past violations as and when communicated to them as per principal of "Polluter Pays".
3. To submit certified Action Taken report for compliance of Hon. NGT order dated: 23/01/2023 in the matter of O.A. 109/2022 for laying above ground pipeline with requisite details and certification for discontinuation of underground drainage network before May-2023 as directed by Hon. NGT.

Outward No: 153/23

Clean Gujarat Green Gujarat

Website : <https://gpcb.gujarat.gov.in>

4. Submit New drainage network map with all requisite details like marking of all the pockets, industries above ground pipeline going to particular pocket, etc.

You are hereby directed to reply within 15 days from the date of serving of this notice failing which, it shall be presumed that you have nothing to say in this matter and appropriate action will be initiated against you for the conduct of the business of your industry, under the Water Act, 1974 for above non-compliance and w.r.t Hon. NGT order in the matter of O.A. 109/2022 dated: 23.01.2023.

FOR AND ON BEHALF OF  
GUJARAT POLLUTION CONTROL BOARD

*Arun G. Patel*  
18/11/2023

(ARUN G. PATEL)

ENVIRONMENT ENGINEER

NO: GPCB/ANK-CCA-1021(4)/ID: 32825/

Date: /11/2023

Issued to:

✓ THE CHIEF OFFICER,  
NOTIFIED AREA AUTHORITY, ANKLESHWAR GIDC  
PLOT NO: 618,619,  
GIDC ANKLESHWAR,  
Dist: BHARUCH.

Copy To:

- **The Managing Director,**  
Gujarat Industrial Development Corporation (GIDC),  
2nd Floor, Block No.4,  
Udyog Bhavan, Sector-11,  
Gandhinagar.... For information and expedite necessary actions please.

- **Regional Officer,**  
Gujarat Pollution Control Board,  
Regional Office,  
Ankleshwar... (You are requested to follow up with the concerned to comply above direction within timeline.)

Outward No. 758253 / 11/23

No. GPCB/ANK/T- 260 / 5205 /2023

16 MAY 2023

To,

**The President,**  
Ankleshwar Industries  
Association,  
GIDC Industrial Estate,  
Ankleshwar, Dist: Bharuch

**The President,**  
Panoli Industries Association,  
GIDC Industrial Estate,  
Panoli, Dist: Bharuch

**The President,**  
Jhagadia Industries  
Association,  
GIDC Industrial Estate,  
Panoli, Dist: Bharuch

**Sub: Management of waste water during monsoon season for the control of pollution**

Sir,

You are aware that problem of disposal of waste water aggravates generally during the monsoon season. It is experienced from the past that due to illegal disposal/ overflow from manholes the waste water finds its way to the nearby areas resulting in to pollution problem during the rainy days. Many a time, it results in to the public complaints. Hence, considering the gravity of the problem you are hereby directed to ascertain that all the member industries of your industrial estate must dispose their treated effluent as per the permission granted to them and under no circumstances it gets Overflowed to any surrounding natural drains/ khadi etc. You are also directed to put all the checks from time to time on the situation of different creeks/khadis/nallahs of concern so as to ascertain that no industrial effluent along with the rainwater flows in to the same. It is also further directed that for any abnormality in the conveyance system of the effluent shall immediately be dealt with so as to avoid any possible overflow problem. Prior and routine monitoring of the conveyance system as well as of the different creeks/khadis/nallahs of concern would also help in control of pollution due to flow of contaminated rain water in rainy days. In addition to the above the following needs to be done:

- Final outlet of industries is also required to be monitored during rainy days to ensure that there is no irregular discharge by any means.
- The Hazardous waste and other solid waste accumulated in storage site should be provided with complete waterproof cover/ roof in order to avoid mixing up of rainwater industrial effluent with the solid waste so as to prevent the excess leachate generation or Surface Run off. Dispose of all the accumulated hazardous waste sludge to TSDF site or incinerate it as the case may be so that stock of hazardous waste and other waste does not accumulate for a period exceeding 90 days.



- Implement relevant guidelines for management of used/ discarded packaging materials etc.
- Effluent treatment plant units & chemical storage tanks/ Hazardous waste storage sites etc should be monitored to prevent overflow/leakage to the surrounding environment
- Monitor & operate Air Pollution Control equipment/ measures efficiently in such a manner that any flue gas/ process emissions from your industrial plants should comply the GPCB Norms Further, you are required to ensure that accidental leakages, fugitive emissions etc are prevented through preventive maintenance
- Ensure good housekeeping practices to avoid any chemical contamination or rain water and to avoid any uncertainties
- To clean up Storm water drain line /gutter line before monsoon to prevent choking or Overflow problem during monsoon period
- Check the stability/ strength/ capability of waste water conveyance pipeline and carry out preventive maintenance if required so as to avoid any breakage in the same during monsoon season. To cop up with the unforeseen situation you are directed to arrange for immediate mitigation steps like provision of standby D G Sets, pumps for pumping station, availability of pipeline choking removal facility, pipe etc to ascertain that pollution is controlled at Source and no more of the same is spread in the docile wet environment and the landscape.

Thus, you are directed to design a special management strategy/ appointment of Core team for emergency preparedness considering the monsoon effects. In view of the above you are also directed to circulate and inform all member industries and Common Infrastructure Facilities to submit Monsoon Action Plan covering all relevant points mentioned above, latest by 10<sup>th</sup> June 2023 without fail to this office.

For & on behalf of  
Gujarat Pollution Control Board  
  
(V D Rakholia)  
Regional Officer, Ankleshwar

File

C C. To The Member Secretary – Kind Attn Unit Head Ankleshwar  
Gujarat Pollution Control Board, " Paryavaran Bhavan", Sector 11) A, Gandhinagar  
..For information please



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REGIONAL OFFICE - ANKLESHWAR

Annexure 10

**GUJARAT POLLUTION CONTROL BOARD**

66

PLOT NO. 5009/4, GIDC ESTATE, ANKLESHWAR-393002.

TEL. NO (02646) 222933

No. GPCB/RO-Ankleshwar/ T- 260 /5488 /2023.

29 SEP 2023

To,  
«Industry Name»(«ID»), As per list (934) attached  
«Address», GIDC Ankleshwar,  
Ta Ankleshwar, Dist Bharuch

**Subject:** To prevent any type of discharge into GIDC Storm water drain outside unit premises

Sir/Madam,

It is to be brought to your notice that problems of disposal of waste water aggravates generally during the monsoon season, and increase in public complaints is also observed. Most of the water/waste water comes from other sources, including illit (illegal) and / or inappropriate entries to the storm drainage system. These entries can account for a significant amount of the pollutants discharged from storm drainage system.

Discussions regarding prevention of flow of any type of non-storm water pollutant entries (water/waste water/ domestic waste water etc.) in to GIDC Storm water drain from industrial units are also done several times in various meeting and Environment Clinics held by this office. Considering the above points, you are hereby directed to comply with the following points immediately:

- In absence of rain no water/ waste water/ domestic waste water should go outside the unit premises into nearby GIDC storm water drain and utmost care and steps shall be taken at your end to prevent any type of discharge into GIDC Storm water drain outside unit premises
- Storm water drain outlet points of the unit shall be clearly visible from outside and with proper nomenclature. No hidden outlet points shall be provided by the unit. Unit shall also provide proper gate valve system, contaminated storm water collection pit with lift pump and pipeline system to take the waste water back to ETP to prevent flow of contaminated water (non-storm water entries) into GIDC Storm water drains
- Unit shall not totally cover the GIDC storm water drain adjacent to their unit premises (e.g. by providing parking, gardens etc.) and provide proper inspection chambers at least at every 5 meters interval.

It is to be noted that failing to comply above-mentioned points may lead to initiation of actions under provisions of the Water (Prevention and Control of Pollution) Act, 1974 against your unit without further notice. Action taken report in this regard shall be submitted within 7 days

For & on behalf of  
Gujarat Pollution Control Board

  
(V D Rakholia)  
Regional Officer

Copy to:

1. The Member Secretary (Kind attention- Unit Head Ankleshwar), GPCB, Paryavaran Bhavan, Sector 10 A, Gandhinagar.... For your kind information please.
2. The Chief Officer, Notified Area Authority Ankleshwar..... For your kind information and necessary action please.

## List of Industrial units located in GIDC Ankleshwar

Sr	ID	Industry Name	Address
1.	15191	Suril Pharma Formerly Hrishit Industries	7615/14
2.	14845	Λ One Chemicals	A-1 /4701-2
3.	14852	A.S. Chemicals	9108/1
4.	46742	Aadhunik Industries	A-1/7806
5.	64796	AAGAM LIFESCIENCE	6007/3
6.	15549	Aashray Chemo Pharma (Previously Randal Chemical Industries)	6602
7.	15406	Aavkar Drugs Pvt. Ltd.	3708
8.	84250	AAVSAR ENTERPRISE	A2-4906/7
9.	14857	Abad Chemicals	4774-4775
10.	14861	Abhay Trading Co.	C-1B-1719
11.	33684	Abhilasha Pharma Pvt Ltd	1,40,81,409
12.	87136	ACCURATE METAL PRODUCT	5143/A
13.	32336	Acquire Chemicals	7901/D
14.	82782	Acquire Pharmaceuticals	7901/A, 7901/B, 7901/C/3
15.	23480	Acqurate Engitech Limited	147/148
16.	14865	Adarsh Dye Chem	C-1/2523
17.	48022	Add Chem International	C/1B/7126
18.	79783	ADITI ENTERPRISE	C1-1031/B
19.	90223	ADMIRE PETRO CHEM	7314/1
20.	14867	Advaitya Dye Chem	4785-86
21.	14868	Advance Dye Chem Industries	A2/2214
22.	31771	Advance Dye-Stuff Industries	9104/1
23.	76985	ADVANCE PACKAGING SERVICES	C-1/B 7122
24.	14869	Advance Paints Pvt. Ltd.	3202/A
25.	35043	Aegis Intermediates	7905/D
26.	14278	Agro Pack (Unit V) (Previously Lenox India Pvt Ltd)	905
27.	46335	Agro Pack (Unit Vii)	5041, 5042, 5043, 5048, 5049 & 5550
28.	58827	Agrolifes Chemicals India	2900/67
29.	15035	Ahepra Health care Ltd (Old name Crystal Solvents Pvt. Ltd)	3,80,93,81,03,811
30.	94205	AHMEDABAD AGRO CHEMICALS	724
31.	31721	Akruti Chemicals	5163
32.	14877	Akruti Industries	C1B/2010
33.	14878	Akshar Associates	C1B/3902
34.	14879	Akshar Fabrics Pvt. Ltd	306
35.	34813	Akshar Industries	4612/A
36.	14881	Akshay Chemicals	5905/1 & 2
37.	48425	Alex Life Science	A-1/7808
38.	14886	ALEX PHARMACHEM PVT LTD	9109/4 & 5
39.	14887	Alkem Laboratories	289-290
40.	15365	Alkoxide Fine Chem Pvt. Ltd.	129, B/2,
41.	14890	Allied Chemicals	A1-7309
42.	14981	ALPHARD PHARMA	433,
43.	14894	Amal Ltd.	136/137
44.	84059	Amal Speciality Chemicals Limited	136-137
45.	14895	Amar Chemical Industries	C-1/B, 6830
46.	83327	AMAR PLASTICS	C-1/B, 11002/1
47.	14901	Ambica Metallic Chemicals	6408

48.	14902	Ambica Chemicals	702/3
49.	14903	Ambica Chemicals Industries	7414
50.	15144	Ami Organics Ltd.,	127/1
51.	14904	Amijal Chemicals	313/3,4,5
52.	14906	Amit Associates	313 / 1 & 2
53.	14907	Amita Chemical Industries	4784
54.	66575	Amita Chemical Industries	4782
55.	14909	Amsal Chem Pvt. Ltd.,	A-1/401-403
56.	42545	Amul Agro Chem	2808/A/1, 2808/A/2
57.	14910	Anadi Krishna Colours	9113/2
58.	35522	ANBR ELIXIR Pvt. Ltd.	10008/3
59.	88654	ANBR Elixir Pvt. Ltd.	5145
60.	69799	ANDERSON Chemicals	701P/711P
61.	31661	Anita Synthetics	3302/B
62.	13164	Anjali Industries	5186
63.	12230	Anju Life Science	6007
64.	14917	ANKLESHWAR AMMONIA SUPPLY PVT LTD	6508
65.	49509	Ankleshwar Eco Energy Limited	302
66.	37804	Ankleshwar Research & Analytical Infrastructure Limited (Arail)	1501
67.	29483	Ankleshwar Rubber Works	C1B-1023/2, C1B-1024, C1B-1025
68.	14921	Ankur Industries	C1/3913
69.	14922	Ankur Electroplating Industries	C-1-B-3909
70.	14923	Anmol Chemicals (Gujarat) Pvt Ltd	A-2/4006
71.	14236	Annexy Chemopharma Industries	5905/7
72.	69331	ANNEXY IMPEX	2900/113-407/2
73.	65344	Anwel Life Sciences Private Ltd	5118
74.	14927	Apex Healthcare Ltd.\Apex Laboratories	4710
75.	44388	Apex Pharma Chem	7904/F
76.	15056	ARCHROMA INDIA PVT LTD	6216
77.	17405	Arihant Chemicals Industries	5144
78.	84713	Arika Chemo Pharma	307, 308 TO 311/13
79.	88240	ARKIL CHEM PRIVATE LIMITED	7509
80.	51129	ARROW GREENTECH LIMITED	5311
81.	51130	Arrow Greentech Limited	5310
82.	14929	Arty Constrachem Industries	C1B-3417
83.	87919	ASHOK AGRO SCIENCE (INDIA)	K-1-7705-7
84.	87953	Ashray Enterprise	5068
85.	14937	Asian Paints Ltd.	2602
86.	45252	Asiatic Green Agrico Pvt. Limited	5054, 5055 & 5056
87.	14939	Astik Dyestuff Pvt Ltd	707/B&C
88.	33645	Atharva Enterprise	J-5231
89.	14942	Atul Ltd.,	297
90.	80218	AUKEA LIFE SCIENCES PRIVATE LIMITED	704 - 2
91.	15591	AUMGEN PHARMA LLP	7415
92.	14946	Avdhoot Chemicals	4801/A-14
93.	14947	Avdhoot Pigments Pvt. Ltd.	6213
94.	71447	AVINASH INDUSTRIES	2900/3
95.	31763	Avon Appliances	169/170
96.	23173	Awishkar Chemicals Industries	6101/3
97.	29350	Axis Pharma Chem (Old name Zyma Laboratories Ltd.)	C-1/3916

98.	75906	AXON NONWOVEN	4314/A
99.	85948	Ayush Healthcare	6211R
100.	14953	B.M. Pharma	4507
101.	14957	Bakul Pharma Pvt. Ltd.,	6202
102.	68784	Balaji Industries	246
103.	42365	Balaji Metal	5227
104.	87120	BALDEV ENTERPRISE	3002/B/1
105.	28749	Balmukund Chemicals	4765
106.	26177	Basic Pharma Life Science Pvt Ltd	146/B
107.	14960	Batch Tech Chemicals	C1-3428
108.	89947	BBS E- RECYCLING & MANAGEMENT	2900/144
109.	39500	Bectochem Consultants & Engineers Pvt Ltd. (Unit-2)	623/3
110.	33518	Bectochem Consultants and Engineers P Ltd (Formally Aahan Engineers P Ltd)	4906/15-16 & 20-21
111.	14963	Bectochem Organics	A-1/3815
112.	14983	BEIL INFRASTRUCTURE LIMITED	9701-16, 9801-28, 9901-28, 9601-04, 10001-10008, G-7&8, 7924-27, 9401-9412, 9501-9506, 7905 E to H
113.	73006	BETA POLY PLAST PRIVATE LIMITED	179
114.	34173	Bgp Healthcare Pvt Ltd	3707
115.	14885	BGP Innovatives	3604
116.	71341	BGP LABORATORIES PVT. LTD.	4802/B
117.	33483	Bhagvati Chem Tech	6807
118.	49447	Bhagalaxmi Engineering	5025/2
119.	15157	Bharat Glass Tube Ltd	9208-9213
120.	82767	BHARAT BARREL SUPPLIERS	A1-162
121.	22803	Bharat Chemical Industries	7905- B & C
122.	14955	Bharat Crop Chemicals Pvt. Ltd.	3206/2
123.	76212	BHARAT INDUSTRIES	4707-A/2
124.	43557	Bharat Ultimate Packaging Pvt. Limited	314 & 316/2
125.	14985	Bhavesh Dyes Industries	4776
126.	15531	Bhavya Pharma Chem	6217/4 & 5
127.	60388	BHUMI ELECTROCHEM	L6219/4
128.	14990	Blitzkrieg Organics & Biochemicals Industries	5067
129.	14995	Bonny Chemicals	J-7016
130.	83948	Bright-O-Chem	3917
131.	94045	BUCH CONSULTANCY PVT LTD	5601/2
132.	15001	Cab Chemicals	221-222
133.	15003	Cadila Pharmaceuticals Ltd.	294
134.	15481	Cadila Pharmacuetical Ltd, Unit-Ii	3203
135.	15006	Capricorn Coatings & Colours	7313
136.	15007	Cardkem Pharma (P) Ltd	2301 - 2302
137.	15009	Chandan Chemicals	J-3434
138.	15770	Chandan Industries	3423
139.	15010	Chem Pack Industries	7410, 11, 12
140.	35813	Chem Star Crop Science	6106/A
141.	79544	Chemcrux Enterprises Ltd	307, 308 to 311/10
142.	15011	Chemcrux Enterprises Ltd.,	4712-14
143.	15012	Chemet Chemicals Pvt Ltd	6215-6230-6231
144.	15013	Chemet Wets & Flows Pvt Ltd	129/C/2

145.	15018	Chemox Chemopharma Industries	3704/B
146.	15558	Chemox International	6605
147.	14889	Chevron Pharma Pvt. Limited	6505
148.	15022	Chirag Packaging	284/2
149.	15023	Chiron Behring Vaccines Pvt. Ltd.,	3501/1, 3502
150.	15025	Clean Chemical Industries	1502
151.	32693	Colochem India (Old name Boston Laboratories)	C1-4766
152.	15028	Colochem Industries	C-1/B-7002
153.	32581	Colours India	c-1/7012
154.	15092	Coromandel International Limited (Formerly Coromandel Fertiliser Limited)	3204
155.	15029	Cosmos Textile Mills P. Ltd.,	312/1
156.	44208	COVESTRO (INDIA) PRIVATE LIMITED	3501-3515, 6301-6313/B2
157.	15030	Creative Enterprises	612
158.	35637	Crop Life Science Limited	5151
159.	15031	Crop Life Science Ltd.	5165
160.	15032	Crown Packers	9109/2
161.	14831	D.N.Chemicals( Formerly Daxaben N. Vithlani)	6007
162.	15041	Damani Dyestuff Ltd.,	A2/174-176
163.	47367	Daron Engineering Pvt Ltd	1011
164.	92268	Darshan Health Care Private Limited	3705
165.	17380	Darshan Healthcare (Old Name: Adarsh Dyechem Pharma Unit II)	3621
166.	17388	Darshan Pharmachem	3609
167.	15625	Daxesh Petrochem Pvt. Ltd.	4715 & 4716
168.	32167	Dayaram Healthcare	A-1/4906/17
169.	90089	Deca Healthcare	428/3
170.	14961	Deccan Fine Chemicals (India) Pvt. Ltd.	3501-15, 6301-6313 / B1
171.	89679	Decent Dye Chem	5904
172.	15043	Deep Chem	6414
173.	85969	Deep Enterprise	9915-9916
174.	88707	Deep Enterprises	9917
175.	15045	Deep Pharma Chem Pvt. Ltd.,	1102/1/A
176.	22264	DEEMOULESH INDUSTRIES PVTLTD	A/1-4106
177.	23487	Deev Organics	C1-3427
178.	76592	Deeya Panel Products Pvt Ltd	6108, 6109
179.	15046	Delite Paints	4516
180.	15047	Delux Chemical Industries	502/10
181.	32798	DETOX INDIA PRIVATE LIMITED	7921-22-23
182.	15489	DEVAM ALUM INDUSTRIES	C-1/B/423
183.	15049	Devanshi Dyestuff	141/2 F
184.	85962	Devu and sons LLP (old name: R3 Solution)	7520
185.	39471	Dexter Biochem Pvt. Ltd.	A1-5302,5303
186.	15051	Dhanlaxmi Chemicals	C-1/4761
187.	24013	Dhanlaxmi Chemicals (Unit-2)	4801/A/9
188.	15464	Dhanrich Fine Chem	5901/1
189.	53590	Dholaria Organics	6207
190.	15059	Dipen Industries	1702,-1706/10
191.	15060	Dolphin Chem	6506

192.	15354	DORMER TOOLS INDIA PVT. LTD	903/904
193.	40689	DORMER TOOLS INDIA PVT. LTD	R. Survey No. 291/1, Plot No. A/328-329
194.	74389	DORMER TOOLS INDIA PVT. LTD	A2/4110 & A1-4103
195.	15063	Durga Chemicals Industries	6801
196.	15066	Dynemic Products Ltd. (Unit-II)	3709/6, 3710/1&3
197.	15067	Dynemic Products Ltd.,	6401,6402,6415,6416,6400,6400/1
198.	29688	Dystar India Private Limited	3002
199.	15068	E.S. Patanwala (P) Ltd.	4906/14/A-1
200.	15070	Efflux Industries	C-1/435
201.	15071	Efkam Organics	4801/A/10&11
202.	86397	EGNUS EWASTE SOLUTIONS PRIVATE LIMITED	Survey No. 31
203.	15072	Elam Pharma Pvt Ltd	3709-4
204.	15617	Elantas Beck India Ltd.	1&122
205.	29303	Elegant Colours	C-1/436
206.	15580	Element Chemi Link Pvt. Ltd.	1811-1814
207.	15073	Element Chemilink Pvt Ltd	C-1/5504
208.	15654	Element Chemilink Pvt Ltd (Unit -II)	313/7&8
209.	70418	EMPIRE INDUSTRIES	5134
210.	15074	Enviro Technology Ltd. (Cetp of Etl)	2413-14
211.	73046	Envision Pharmasynt	C-1/6227
212.	15077	Eon Aromatics	C-1B/2514
213.	88968	Erotect Industries	2900/114
214.	15086	Ewac Alloys Ltd.	7917
215.	88919	EXCEL PHARMA CHEM	7904/D
216.	46135	Farbe Firma Pvt. Ltd.	1508
217.	15818	Feather Colour Industries (Previously Trinidhi Chemicals)	3456
218.	15090	Ferguson Chemicals	6217/2&3
219.	47555	FINOR PIPLAJ CHEMICALS LIMITED	328, 329/E
220.	15094	Finor Piplej Chemicals Ltd	714
221.	15095	Finornic Chemicals (I) Pvt. Ltd.,	6234
222.	15096	Fivebros Forgings Pvt. Ltd.	145/A
223.	31707	Florence Industries	10006/B
224.	92683	FOODTECH CORPORATION	2502/2
225.	15099	Fosroc Chemicals (India) Pvt. Ltd.	6203/4
226.	66768	FUTURETECH ENVIRONMENT CONSORTIUM PVT LTD	2900-2900/93,
227.	71692	Galaxy Chemi Science	10008/2
228.	60738	GALAXY CHEMICAL INDUSTRIES	1410/C
229.	15105	Galaxy Dye Stuff Industries	1101/2
230.	28241	Galaxy Life Science (Old Name:Parina Laboratories P. Ltd)	6104/13/A2
231.	15107	Galpha Laboratories Pvt. Ltd.,	A1/6104/3
232.	93218	GANESH INDUSTRIES	2900/11
233.	15109	Ganga Rasayanies (P) Ltd	141/2C
234.	32217	Gayatri Chemsynth Pvt Ltd	A1/1404
235.	15379	Gayatri Enterprise	3408
236.	15115	Geeta Chemicals	4906/B, C, D
237.	75596	Geeta Ply Pack Industries	85/1
238.	15116	Ghanshyam Chemicals	7401
239.	74669	GIRNARI MOULDERS	5304
240.	15119	GLENMARK LIFE SCIENCES LIMITED	3102/C to 3109/A & 3103

241.	15120	Glindia Chemicals	4801/A/12
242.	77677	Glyphis By Product Private Limited	5002/2
243.	48759	Godwish Chemicals	C-1, 4768
244.	49269	GOKLESH LIFESCIENCES	9112/1,2,3
245.	43829	Golden Finechem Pvt. Ltd.	4801/A/16
246.	15124	Goldstar Chemicals P Ltd	5902
247.	82386	GOLF INKS PVT. LTD.	3002-B/17
248.	30889	Good Earth Synthetics Ltd.	3617/B
249.	15125	Gopal Chemicals	4521
250.	38791	Grace Paper Industries Pvt. Limited	4
251.	75705	GRAVURE PACKAGING PRODUCTS	307, 308 To 311/20
252.	63450	Green Crop Chemicals Industries	C-1 7128
253.	70986	GREEN CROP CHEMICALS INDUSTRIES	712/A.713
254.	90928	GREENTECH INDUSTRIES	7912 to 15/3
255.	15148	GRP Limited (Previously Gujarat Reclaim & Rubber Products Ltd.)	8
256.	26100	Gujarat Barrels	113,14,15
257.	11029	Gujarat Glycos Pvt Ltd	7503
258.	15141	Gujarat Insecticides Limited	805/806
259.	39501	Gujarat Polymold Corporation	11001/3 & 11002/3
260.	47933	Gujarat Shalimar Hotels Pvt Ltd	C/7
261.	56341	Gurawe Colours	2900/149
262.	88334	H R Chemitech Venture	428/2
263.	87829	H R Chemitech Venture	C1B-425-426
264.	88073	H. A. CONSTRUCTIONS PRIVATE LIMITED	C 4/2 & C 4/3
265.	15156	Haquite Chemicals	155/C/A/2
266.	39150	Hari-Om Industries	J/7818
267.	72215	Harihar Pharma Chem Private Limited	5716
268.	15163	Hariom Industries	7519-B/4/204
269.	15164	Harish Chemical Engineering Enterprises	3903-C1B
270.	15166	Harpal Dye Chem Industries	735
271.	15167	Harsh Pharma Lab	6610
272.	15169	Harsheel Enterprises	7303
273.	90399	HARSHIL ENTERPRISES	7303/1
274.	56103	Havishe Color Science (Old Name: Lenova Color Science)	3002/B/2/A
275.	15170	Heavy Metal & Tubes	2402/1, A-1
276.	86297	HEER ENTERPRISE	5250
277.	15171	Hem - Deep Organics Pvt. Ltd.,	3801/2
278.	15172	Hema Pharmaceuticals Pvt. Ltd.	6201/A
279.	31905	Hemal Impex	C-1/B-7812
280.	15173	Hemani Industries Ltd	3207/B,3207/A,3208/1,3208/2 and 3202/A/1
281.	15083	Heubach Colors P. Ltd Unit-II (Old name: Eusa Pigments Pvt Ltd.)	A-406, 444-446
282.	15082	HEUBACH COLOUR PVT. LTD (UNIT III)	6105-6107-6111
283.	15175	Heubach Colour Pvt. Ltd.,	9002-10
284.	15179	Hindustan Bakelite Company	J-3436
285.	15181	HMP MINERALS PVT. LTD.	2203
286.	39155	Holyland Corporation	3302/D
287.	15193	ICPA Health Products Limited	286, 287, 288

288.	15197	Inco Colours India Pvt. Ltd	A/6114, 6115/2
289.	15206	Industrial Solvents & Chemicals Pvt. Ltd.	7906-7909
290.	15256	Innovative Lifescience	9107/2
291.	15578	INTAS PHARMACEUTICALS LIMITED (Old Name Rpg Life Science Ltd.),	2702/A
292.	15207	Integral Chemical Factory	C-1/6226
293.	90680	INTERPLASTICA PRIVATE LIMITED	330A, 330B & 330C
294.	75497	INTERPLASTICA PVT. LTD.	1103, 1104
295.	15208	Ion Exchange (India) Ltd.,	5811-13
296.	15811	IPCA Laboratories Limited (Previously Tonira Pharma Ltd.)	4722, 4723, 4731
297.	75499	ITALIA INCORPORATION	C1B 7810
298.	15214	Ivinn	C1B/2512/B
299.	25320	J P Industries	4309
300.	68576	J. M. INDUSTRIES	4502
301.	15251	J.B. Chemicals & Pharmaceuticals Ltd., U- I	128/1
302.	15216	J.B. Chemicals & Pharmaceuticals Ltd., (Unit-II)	128/1/1
303.	15217	J.D. Corporation	5222
304.	52231	J.M.Chemicals	4315/1, P.B NO t No. 183
305.	28491	J.P Machinery	C1-B2019
306.	15220	J.S. Chemicals	4801/A/8
307.	23049	J.S. Industries	1517
308.	15222	Jackson Chemical Industries	502/4,5,6
309.	15226	Jalaram Box Makers Pvt. Ltd.,	84/2
310.	15227	Jalaram Craft Enterprises Pvt. Ltd	83/1
311.	15229	Jalaram Wood Processors	83 / 2
312.	10079	Jamuna Plastic Industries	5403
313.	15230	Jarad Chemicals	416
314.	26167	Jay Agro Industries	5805
315.	15357	Jay Chloride	J-7017
316.	15233	Jay Colours	285/2
317.	15235	Jay Ganesh Chemicals	5733
318.	30743	Jay Jalaram Enterprires	1/2402/02, A-1/2403/1
319.	27042	Jay Jalaram Gujarat Saw Mill	106/A
320.	15239	Jay Khodiyar Chemicals	C1B/2513
321.	78024	JAY LIFESCENCES LLP	5184-5185
322.	15243	Jay Overseas	A-2/4002
323.	15244	Jay Process	5732
324.	92608	jayant	A1-1016/1017
325.	15247	Jaychem Industries (Old Name Jay Yogeshwar Chemical Industries)	6713
326.	15154	Jaydev Chem Industries (Previously Gunatit Chemical Industries)	502/19
327.	14888	Jayshree Aromatics Pvt. Ltd(Formerly Allana Pharma Chem Ltd.,)	4703,4704, 4705/1/2/3/4
328.	55755	Jayshree Industries (Old Name: Acme Petrochem Pvt Limited)	3812
329.	82522	JBOLEO CHEM	2900/101
330.	15253	Jigar Industries	3709/5,3710/2/A
331.	15254	Jinesh Industries	4728
332.	25783	Jrd Chem Industries	C/1/B-3413
333.	90400	K M SHAH AND SONS	SURVEY NO. 195, SUB PLOT NO. I/10

334.	15257	K Patel Dye Chem Industries P.Ltd.	156A-B & 157, 157/1/A
335.	11063	K. I. Chemicals	10009/5
336.	42197	K. K. Textiles (Unit 1)	5063
337.	42196	K. K. Textiles (Unit 2)	5904/2 & 5905/4
338.	50153	K. P. Chemicals	10009/4
339.	15258	K.A. Malle Pharmaceuticals Ltd.,	6005
340.	15260	K.C. Laboratories	L/6224
341.	38804	K.D. Chemicals Pvt. Ltd. (Old Name: Riddhi Pharma (Unit 3))	6120/2
342.	15262	K.Patel Chemo Pharma P.Ltd.	150 to 155
343.	82401	KAD Pharmaceutica	6101/B
344.	42195	Kailash Textiles	5064
345.	65081	KAMDHENU SPECIALITY	9907
346.	34371	Kanaiya Enterprise	10009/1
347.	15271	Kangaroo Industries	1,80,61,807
348.	15273	Kanoria Chemicals Industries Ltd.	3407
349.	13368	Kasa Colourchem	7517
350.	85211	Kashma Agro Industries	A1-3618
351.	31762	Kasturi Polymers & Pigments	45/7
352.	15277	Kenny Pharma P. Ltd.,	6902 & 3
353.	30243	Kenoor Organics Pvt. Limited	5006
354.	34070	Kesar Motels Pvt Ltd	C-4/6
355.	15279	Keval Dye Chem	7606
356.	15280	Kevee Chemicals	6718
357.	15281	Keyur Corporation	440/C/1
358.	15282	Khatu Shree Chem	6501
359.	60956	KHWAHISH HEALTH CARE	7504
360.	34845	Kinjal Chemiclac Pvt Ltd	5038
361.	15284	Kiran Chemicals	5721
362.	15285	Kohinoor Chemicals	C-1/7014, & C1B-7006
363.	15286	Kohinoor Colours Pvt. Ltd.,	7204/7205
364.	15155	KOHINOOR ORGANICS PVT LTD	7201, 7212-13
365.	73028	Komal Industries	6116/A
366.	15288	Kpl International Ltd	5803
367.	15289	Krima Sil (P) Ltd.,	3613
368.	14962	Krish Chemicals (Previously Beacon Laboratories Pvt. Ltd.)	6615
369.	15290	Krishi Crop Pvt. Ltd.,	7/1,2,3
370.	15291	Krishna Chemical	6911
371.	14834	Krishna Chemicals	6726
372.	10374	Krishna Industries	5208
373.	33399	Krishna Industries	5722
374.	81433	KRISHNA INDUSTRIES	5004/1/A
375.	15295	Krupalu Dyes Stuff Industries	J-7018
376.	44463	Labdhi Petro Chem	7911
377.	13163	Lakshmi Chemical Industries	5159
378.	15299	Laxmi Chemicals	6006-1
379.	44326	LAXMI HEALTHCARE	6120/1
380.	81778	Legro Overseas Private Limited	A/1-3814
381.	15300	Leo Tex Industries	J/1917
382.	81919	Lorenz Pharma	267
383.	15305	Lupin Limited	9,123,123/1,124,125
384.	15307	Lyka Labs Limited	4801/B & 4802/A
385.	15308	M Chem Corporation	6409

386.	56328	M N Industries	5009/3
387.	86125	M. G. Chemicals	1502/1
388.	15311	M.G. Chemicals	1502/1
389.	13603	M.R. Enterprise	502/21
390.	29312	M/s AIMS CHEM AND INK (OLD: Hail Ink)	C1B/1514
391.	15764	M/S BALAJI METAL	A-1/168
392.	15008	M/s Ferric Alum Industries	2807/1
393.	14928	M/s Jupiter Colours	6705
394.	15005	M/s Kohinoor Chemo Pharma (Formally Camex Ltd)	4720
395.	81121	M/s NINAY LIFESCIENCE (Old: Dhiraj Can)	7901/A,7901/B,7901/C/1/1&2
396.	15493	M/s Resins & Plastics Ltd.	3605
397.	83122	M/s. Anil Synthetics	285/3
398.	85575	M/s. Camorra Industries Pvt.Ltd.	624/2/A/2/2
399.	15042	M/s. DANOPHARM CHEMICALS PVT. LTD (Old Name: Dano Pharma Chemicals)	C-1/7131
400.	83722	M/s. Deep Chem	6007/4
401.	75635	M/s. Envocomp Bioplast	2900/111
402.	87334	M/s. Enzosynth Pvt. Ltd.	7518
403.	89011	M/s. Global International	8006/3
404.	86911	M/s. Meet Enterprise	2900/95
405.	75072	M/s. Optics Speciality Chemicals	303/B
406.	15377	M/s. SHREE RAM INTERNATIONAL (Old: Narmada Fabrics Pvt. Ltd.)	A1-419, 420
407.	91143	M/s. Shri Navkar Blowpack Pvt. Ltd.	120-121 / 11 & 12
408.	60877	M/s. TVISHA IMPEX	501/B
409.	86253	M/S. VIKAS ENTERPRISE (UNIT - I)	149/36
410.	25373	M/s. ZYDUS LIFESCIENCES LTD. (Old-Cadila Healthcare Ltd. Unit-II)	5/1/B, 5/2,5/1-A
411.	15002	M/s. ZYDUS LIFESCIENCES LTD. (Old: Cadila Healthcare Ltd.,	291
412.	65681	M/s.BENTEC ORGANOCCLAYS PVT. LTD	6007/2
413.	64370	M/s.Treasure Molders	612
414.	49178	M/s. Vishal Organics	7903/A, B, C & 7902/A
415.	57806	M/s. Ketix Chemicals	501/K
416.	81394	MAA ENTERPRISE	2900/78
417.	14993	MACSON PRODUCTS (UNIT-2)	6006/2B
418.	26651	Madhav Chemicals	3450/B
419.	14702	Madhav Corporation	7521/2
420.	29265	MADHAV ENTERPRISE (Old name: Madhuchem Industries)	C1B/4737
421.	15318	Mag Ferro Products	6804
422.	15319	Mahadev Industries	1505
423.	48354	Mahavir Laboratories	3702
424.	15324	Mahendra Dyes & Chemicals	6828
425.	31743	Mahesh Industries	C-1,4767
426.	37962	Maitry Nano Industries	J - 7828/4 & 5
427.	15328	Makson Fine Chem Pvt Ltd	327
428.	33626	Malhar Industries	9107/3
429.	15330	Mamta Chemicals	6704
430.	69454	MANGALMURTI CHEMICAL	2900/97

431.	32813	Manglam Chemicals	05-01-4705
432.	15333	Manish Industries	3921
433.	15335	Markand Enterprises	C1B-5507
434.	90000	MARUTI BLOW TECH PRIVATE LIMITED	C1-4727/1 & C1-4727/2
435.	15338	Maruti Colours	1805
436.	90100	MARUTI ENTERPRISE	4511
437.	47965	Maruti Industries	4801/A/1
438.	91224	Maruti Industries	2900/12
439.	32411	Maruti Industries	4108/A
440.	89942	Maruti Refractories	2900/41
441.	83269	MARVELLOUS BIO FERTILIZERS	172
442.	15339	Mastercote Industries	313/16/7
443.	94824	MATESHWARI CHEMICALS	2900/55
444.	15340	Matru Chemicals	6906r
445.	20886	Mauni Nitrochem	6604
446.	32378	Mayur Associates	01-02-4705
447.	32096	Mayur Colour and Chemicals	5148
448.	15341	Mayur Dye Chem	02-02-4705
449.	31745	Meclin Chemicals	3302
450.	47090	Medicare Industries	4734
451.	14835	Meghmani Organics Ltd.,	5001/B, 5027, 5030-34 & 5037, 4707/B & P
452.	15345	Mehul Dye Chem Industries	1803
453.	31592	Meridian Chem Bond Limited	5906/4
454.	15347	Meridian Chem Bond Ltd.	3209
455.	15348	Meridian Chem Bond Ltd.	3206/A-1
456.	28482	Merit Chemicals	6725
457.	95178	Microtech	120, 121/8-120, 121/8
458.	87504	MICROTECH INDIA	120, 121/8,
459.	54451	Microtech(India)	5046
460.	31106	Milan Chemicals	4801/A/7
461.	15350	Mili Industries	1817
462.	15351	Minol Acid & Chemicals Pvt. Ltd.,	5904-1
463.	82816	MIPRA CHEMICALS	307 TO 311/44
464.	15356	Mittolia Chemicals	113/1
465.	65733	MJ FINE CHEM	9109/6
466.	15358	Modheshwari Chemicals	A-1/1511
467.	15871	Modheshwari Chemtech	1510
468.	15359	Mohan Polyfab Pvt. Ltd.,	6509, 6510
469.	33720	Monal Colour Chem Pvt. Ltd.	4805
470.	31649	Movie Coats	5003/3
471.	85051	MR INDUSTRIES	624-2B-B & C/2
472.	15287	Ms Darshan Industries	1802
473.	83739	MS SHUBH LIFE CARE	C1-6228
474.	47472	Ms. Laurel Life Science	6507
475.	81769	MUBY CHEM PRIVATE LIMITED	2900/46,2900/47,2900/162,2900/163,2900/164,2900/165,2900/166,2900/167
476.	15361	Mugat Dye Chem	1923
477.	15362	Mukti Chemical Industries	718, 719/G
478.	91878	Mullackal Polymers Private Limited	902
479.	84477	Mullackal Polymers Pvt.Ltd.	701/P and 711/P
480.	87830	Nahar Industries	3704/A

481.	42092	Nakoda Products	C-I-B, 6831
482.	29133	Nandosoal Industries	4806/4807
483.	36156	Narayan Industries	6110/1/C
484.	26102	Narayan Organics Pvt Ltd	1107/1 & 2
485.	15615	Narayan Organics Pvt Ltd (Unit II)	1904
486.	15371	Narendra Textile Pvt. Ltd	141/2
487.	15374	Narmada Chemicals	A-2-2212
488.	39746	Narmada Valley Rubbers Pvt.Ltd.	L-1040/9, C1B 1040 & 1041
489.	15382	Narusa Industries	6724
490.	15383	National Card Board Mill	140/2-B2
491.	15385	Navadia Clarify	5706/1
492.	15386	Navadia Fine Chem	1309 & A2-1303
493.	15387	Navadia Plast	5706/2 & 5707
494.	14893	Navadia Refines	C1B-1308, A2-1304
495.	15388	Navdeep Chemicals P. Ltd.,	1105
496.	15389	Navdeep Chemicals Pvt Ltd (429, 430)	427 /1-2,429,430
497.	15390	Navdeep Chemicals Pvt. Ltd.,	C1-409/10-11
498.	15391	Navdurga Dyes & Chemicals	C1B/414
499.	15392	Navin Pharma Chem	7404
500.	15393	Navjeevan -O-Chem	5903/A
501.	15394	Navjivan Chemicals	C-1-6821 & 6822
502.	34431	Navjivan Chemicals	C1B/3411
503.	71672	NAVJIVAN ORGANICS PRIVATE LIMITED	5160
504.	51128	Navjivan Polyfab Pvt. Ltd.	1010
505.	60804	NAVNEET PRODUCTS	5905/8
506.	15396	Neel Pigments Pvt Ltd	3442
507.	15218	Neerasruti Chemicals (New)	313/16/4
508.	15398	Nepel Chemicals	C1/4763/64
509.	14871	NEPTUNE INDUSTRIES	A-1/6104/1&2
510.	15401	New Chem Industries	4721
511.	32311	New Shree Laxmi Enterprise (Old Shree Jagdish Enterprise)	5252
512.	33971	Nigam Industries	5,05,95,061
513.	15704	Nigam Industries (Unit II)	A-1/448
514.	32684	Nigam Pharmachem Industries	5061
515.	79292	Nikunj Industries	J-7819
516.	15410	Nilkanth Dyestuff Industries	C/1-6820,7115
517.	87618	NILKANTH FINE CHEM	C1-5509
518.	15411	Nilkanth Organic P. Ltd.	158/1
519.	15710	Nilkanth Organics P. Ltd. Unit-Ii (Formerly:Shubh Industries)	3806
520.	15363	Nilkanth Organics Pvt. Limited	158
521.	78874	Nilkanth Organics Pvt. Ltd. (Unit -III)	141/2/A
522.	15412	Nilkanth Refines	C1/5508
523.	15413	Nimish Chemicals	07-02-4705
524.	17402	Niranjan Chemicals	5142
525.	58275	NIRANJAN CORPORATION	5126/4
526.	15019	NIRANJAN LABORATORY	313/16/3
527.	31629	Niranjan Petro Chem.	C1B/5230 & 5229
528.	91742	NIRANJAN PHARMA CHEM	428/5
529.	15416	Nivika Chemoi Pharma	1602
530.	25201	Norris Medicines Ltd	801/P
531.	25203	Norris Medicines Ltd	901/4&5

532.	94130	NOVO PACK	132/A
533.	15283	Ocean Chemical Industries	6810
534.	27746	OHM SAI INDUSTRIES (old: Shree Krishna Chemicals)	C-1/B-2017
535.	51627	Om Masterbatches	1704
536.	15428	Om Shanti Industries	C1/2525
537.	15429	Om Shiv Dyes & Intermediates	6606
538.	54662	Omkar Chemicals	9103/2
539.	65752	OMKAR CHEMICALS	9103/2
540.	87415	ONYX INTERCHEM	10009/6
541.	43828	Orient Aroma Chemical Industries Pvt. Ltd.	317
542.	90983	ORLOV GREENTECH PRIVATE LIMITED.	C-1/1029
543.	15595	OSCAR PHARMA	A-1/7304, 7305, 7313/4
544.	89763	OSHO COMPONENTS	A-1/447
545.	52677	Oswal Udyog	8006
546.	74866	OZONE LIFE SCIENCE	8006/2
547.	87832	P.S Enterprise	4910
548.	93627	Packngosolution	596/7-PI-7
549.	46662	PALCHIN CHEMICALS	5236
550.	85840	Panache Metals Industries	4801/A-2
551.	25352	Panama Petrochem Limited	3303
552.	15458	Panchmahal Dyestuff Industries	736
553.	31730	Param Pharmaceuticals (Old Name Gujarat Reactive Chemical Private Limited)	6001
554.	34253	Paramount Polymer Products	728
555.	15466	Parimal Industries	9109/3
556.	15468	Parishi Chemicals	C1B 6917 & 6918
557.	15469	Parth Chemicals Industries	4928
558.	15470	Parth Industries	11001/1 & 11001/2
559.	14838	Parth Industries	C1B/7836
560.	31674	Patel Mineral Company	7903/A & B
561.	73816	PATKAR EXTRUSIONS PRIVATE LIMITED	4202 & 4203
562.	77005	PBK CHEMO PHARMA	5003/4
563.	71438	PEARL CHEM	2900/118
564.	30272	Pearl Chemical Industries	C1 B - 3416
565.	15476	Perfect Chemicals	4801/A/15
566.	15478	Petrols Industries	6502
567.	15606	PHARMEX HEALTHCARE	6104/5
568.	15483	Pigment India	C1/7013
569.	45751	Pitru Chemethics	5150, 7
570.	15488	Polestar Industries	616
571.	47379	Polymers & Transmission Products	428
572.	15490	Pooja Chemical Inds.	702/2
573.	31705	Poonam Processors Pvt. Ltd	A/1/164
574.	76563	Prabhat Life Science Pvt. Ltd. (Old Name: PRAGNA CHEMICAL INDUSTRIES UNIT-2)	7311
575.	80750	PRAGNA CHEM TECH PVT. LTD.	707/D
576.	15495	Pragna Chemical Industries	2303/A
577.	15496	Pragna Dye Chem Pvt. Ltd	1210
578.	81040	Prakash Chemicals International Pvt. Ltd	501/1

579.	78144	Pramukh Industries	1520-1
580.	15498	Pranami Drugs Pvt. Ltd.,	7209
581.	14833	PRASAD ENGINEERING	5717
582.	84007	PRATAP SCRAP TRADERS	307-308, TO 311, PAIKI SUB PLOT NO. 62
583.	15502	Prayosha Healthcare Pvt. Ltd.	6209
584.	26952	Precious International	160
585.	15504	Precious Paper Products	A-2/140-2
586.	15506	Preeten Healthcare Pvt. Ltd.,	C-1/7103
587.	15507	Premier Chemical Industries	C-1/B/2013
588.	15509	Prema Chemicals Industries	702/4r
589.	29614	Prime Corporation	C-1-B-2014
590.	43964	Prince Chemicals	9111/3
591.	89926	Printtech Healthcare Pvt. Ltd. (Old Name: Krishna Impex)	1920
592.	26172	Pro Active Pharma	2215
593.	14941	PROLIFE CHEMO PHARMA PVT.LTD	5730
594.	15516	Prudence Pharma Chem	7407
595.	15517	Pure Chem Pvt. Ltd	4717
596.	15518	Purnima Chemical Industries Pvt.Ltd	5905/3
597.	30081	Qv Labs Pvt Ltd	4616
598.	82273	R M G PHARMACHEM	11005
599.	76673	R. R. CHEMICALS	4206/B
600.	70131	RAAHi HEALTHCARE	5105
601.	50213	Radhe Agro Industries	4313
602.	31981	Radheshwar Rasayan	A-2/4004
603.	15534	Raina Industries	A2/6104/10
604.	15539	Rajesh Chemical Industries	1,81,81,81,91,820
605.	15540	Rajesh Pharmaceuticals	C-11/3912
606.	13389	Rajshree Industries	7515
607.	69734	Rajyog Polytech Pvt. Ltd.	5219, 5220 & 5221
608.	15544	Rallis India Ltd	3301
609.	15545	Rallis India Ltd.	2808
610.	15547	Ramdev Chemicals Industries	3441-B
611.	15548	Ramdev Chemical Industries Unit -2	3440,3443, J-3439
612.	69729	Rammam Agro industries Pvt. Ltd.	7830/2
613.	15550	Rang Krupa Enterprises	3454
614.	15551	Rang Sarjan Chemicals	C1-B/407, 408
615.	15552	Rangodadhi Chemicals P. Ltd.,	705
616.	80328	RANKE ATHARVA ENTERPRISE PVT LTD	5157 & 5158
617.	15553	Rapicut Carbides Ltd.,	119
618.	15554	Rashdeep Chemicals	3451/B
619.	25372	Ratnamani Bio-Chemicals & Pharmacetuticals Pvt. Ltd.	6,11,26,113
620.	15555	Ravi Chem Industries	7402
621.	14839	Ravi Chem Industries	726/727
622.	15556	Ravi Raj Chemicals	C1B/7120, 7121,7119
623.	92696	RAVIRAJ CHEMIBORON PRIVATE LIMITED	5905-1
624.	10408	Ree Atherva Life Science Pvt Ltd	5178
625.	15560	Ree Maan Rasayan	4772
626.	15038	Regal Remedies Ltd (Unit -I)	C-1/6823
627.	23607	Regal Remedies ltd (Unit-II)	7406

628.	15561	Regoj Chemicals Industries	6702
629.	15562	Reine Chemicals Pvt. Ltd.,	5901
630.	15563	Reliance Chemicals	4794
631.	15564	Reliance Laboratories	702/1
632.	15567	Resins & Plastics Ltd.,	3607
633.	32998	Ressol Chem	4615
634.	52415	Reunion Rubber Works Pvt. Ltd.	A-2/5702
635.	15568	Reva Chemicals	3920
636.	15571	Riddhi Pharma	A2/2511
637.	31717	RISHABH INDUSTRIES	223
638.	83859	RISING POLYPACK PRIVATE LIMITED	C1-B7835
639.	29582	Rivson Pharma	21-Jan
640.	15572	Rocky Chemicals	4729
641.	94448	ROHRA CHEMICALS & PHARMACEUTICALS PRIVATE LIMITED	104-105/2-Survey No 104-105/2
642.	15574	Ronak Chemicals	4709/1
643.	15575	Ronak Corporation	2513A, C-1B
644.	71839	Ronak Tradelink Pvt. Ltd.	1706/5-6 & J/1713
645.	15276	Ronson Pigments Pvt.Ltd.	6006/1/D
646.	24014	Roxy Chemicals	A2-3447
647.	15653	Roxy Chemicals (Unit-II)	C1B-6833
648.	15577	Rpg Life Science Ltd.	3102/A
649.	85960	RUDRA INDUSTRIES	707/A
650.	31699	Rukul Industries	1705/B&C
651.	15579	Rusan Pharma Ltd.,	6406
652.	46339	Rushabh Enterprise	1506
653.	15160	Rushitoya Industries (Old name: Harikrishna Industries)	3459
654.	85113	RUTAIN PHARMA CHEM	4308
655.	71210	S-Tech Life Science	4707/A/13
656.	13528	S.B. Industries	5217
657.	15346	S.B.Chemo -O-Pharma	C1B-2015
658.	15585	S.R.Chemicals	7516
659.	30899	S.S.Extractors	5112/4
660.	15588	Sabari Aromatics Pvt. Ltd	2303
661.	15590	Saffron Exim	C1/B/7112
662.	94717	SAFFRON RMC	A2/167
663.	39483	Sagar Plastic Industries.	c-1-B/7114
664.	10406	Sagar Trading Company	717
665.	15596	Sahjanand Chemicals	725
666.	15598	Sahyog Chemical Industries	C1B-7004-05
667.	15600	Sajjan India Limited	6102-6103, 6117-6119, 5809-5810
668.	93578	SAJJAN INDIA LIMITED (UNIT-2)	5807-5808
669.	15602	Samip Chemicals Pvt. Ltd.	703, 704/1
670.	72673	samkin industries 614	614
671.	64683	SAMKIN INDUSTRIES UNIT-1	611
672.	15604	Samrat Pharmachem Ltd	A2/3445/44
673.	25334	Sara Chemicals	3205/ B
674.	60510	SARGAM ENTERPRISE	5731
675.	15608	Sarita Chemicals	4780
676.	32310	Sarjak Pharma Chem	5137
677.	42966	Sarvava Agritek Pvt. Limited	132

678.	72017	SARVOTTAM FERTILIZER	129/C/3
679.	88076	Satva Life Science	428/4
680.	15202	Satyam Chemical (Old Name: Indian Pigment Industries)	C1-B/4741
681.	15610	Satyam Industries	C-1/7110
682.	15611	Saurashtra Dye & Chemicals	6232
683.	92704	SAYAN GREENOCHEM PVT. LTD. (UNIT - II)	6001/3 & 4
684.	15614	Sayan Greenochem Pvt.Ltd.	6001/1&2
685.	31753	SAYONA CROP CARE (UNIT-1)	B/155
686.	26322	SAYONA CROP CARE (UNIT-3)	5008
687.	15511	SBS Colores And Chemiques Pvt. Ltd. Unit 2	6403
688.	39819	Scientific Life Science	9113/3
689.	15620	Sejal Chem Tech Industries	C-1/B/7118
690.	60036	SEMIENATE EXPORTS	11003/3
691.	84838	SENSO AGROTECH PRIVATE LIMITED	J-7832
692.	15491	Shaili Pharma Chem (Previously: Poona Agro Industries Pvt. Ltd)	A/2-6104/9
693.	79788	Shakti Agritech	4707/A/14
694.	75325	SHAKTI CORPORATION	2900/43r
695.	15622	Shakti Insulated Wires Pvt. Ltd.	624/2A
696.	75977	SHAMROCK INDUSTRIES	C1B-7107
697.	15626	Sharda Industries	6908, 6909
698.	26937	Shchem Corporation	4001/A-2
699.	26152	Shilpa Chemical Inds.	4777
700.	15629	Shipura Industries	L/6219/3
701.	13530	Shiv Chemical Industries	9917
702.	88640	Shiv Chemtech Private Limited	C1B-7001
703.	42755	Shiv Chemtech Pvt. Ltd (Old Name: Kruti Chemicals)	C-1/B 7001
704.	15631	Shiv Corporation	502/22
705.	25367	Shiv Shakti Chloride & Chemicals	5018
706.	15632	Shiv Silica Pvt. Ltd	6212
707.	15634	Shiva Dyestuff Pvt. Ltd	6104/A2-11
708.	15635	Shiva Pigments Pvt. Ltd	6104/8, 6104/7
709.	15636	Shivam Alum And Chemicals	7603
710.	26161	SHIVAM ALUMS & CHEMICALS (Old Name Vipul Pharma Chem)	4906/22
711.	43178	Shivam Cement Craft Company	322/A
712.	14829	Shivam Chemicals	C1B, 7008
713.	15638	Shivam Organics	9106/1 & 2
714.	92722	SHIVANI PLASTIC INDUSTRIES	C1B-194
715.	14840	Shraddha Chemicals	6803
716.	45430	Shraddha Chemicals (Unit - II)	6802
717.	84777	SHRADDHA INDUSTRIES	5205
718.	15643	Shramik Chemicals	6904
719.	15792	Shree Ambe Colour Chem (Formally Swastik Colour Chem)	729
720.	15630	Shree Avani Pharma	J-1204
721.	31756	Shree Balaji Processors	450/A
722.	90045	Shree Chamunda Traders	1106-A
723.	31385	Shree Charbhujia Agro Fertilizer Co.	149
724.	23824	Shree Charbhujia Agro Fertilizer Company	2808/A-1.2

725.	15649	Shree Chemo Pharma Ankleshwar Pvt. Ltd.	313/13
726.	70679	Shree Chemopharma Ankleshwar Pvt. Ltd. (Unit-3)	313/10,11
727.	15867	Shree Chemopharma Ankleshwar Pvt. Ltd. Unit-2	312, 323
728.	15650	Shree Colospense Pvt. Ltd.,	6412
729.	58826	SHREE DATT AGRI TECH	C1/5511
730.	11259	Shree Dutt Agrochem	C1B/4746
731.	53106	Shree Enterprise	7314/4
732.	15652	Shree Ganesh Chemicals	6711
733.	60689	SHREE GANESH ENTERPRISE	J-7825
734.	68879	Shree Ganesh Enterprises	5146/A
735.	15616	Shree Ganesh Pigments Pvt. Limited (Old Name: SBS Organics Pvt. Ltd.)	A-1/405
736.	15656	Shree Ganesh Remedies Ltd	6,01,16,012
737.	14933	SHREE GANESH REMEDIES LTD (UNIT-II)	6715r
738.	31598	Shree Gumandev Processors P. Ltd.	706
739.	15703	Shree Hari Chemicals	C1-B/2518
740.	56309	Shree Industries	10007/C
741.	87296	SHREE JALARAM CORPORATION	3002-B/11
742.	72742	SHREE KRISHNA FOUNDRY	7314
743.	15665	Shree Mahadev Intermediate	1509
744.	33022	Shree Mahakali Dyes and Chemicals (Magnum Organics Pvt Ltd)	C1/413
745.	50048	Shree Mahakali Industries	5404
746.	54465	Shree Mahakali Pharmachem	5106
747.	35616	Shree Mahakali Solchem	5004/3
748.	31737	Shree Mahakali Traders.	4927
749.	15671	Shree Ram Dye Chem Industries	C-1-B 7007
750.	15673	Shree Ram Chemicals	C1-7009
751.	33004	Shree Ram Industries	5117
752.	15677	Shree Rang Chemicals	4801/A-5
753.	15678	Shree Rang Industrial Enterprises	C-1/6826
754.	15681	Shree Saibaba Chemical Industries	3709/3
755.	83754	SHREE SATYA SAI INDUSTRIES	7904/C
756.	31035	Shree Shraddha Chemicals Pvt Ltd	4809
757.	15683	Shree Shubh Chemicals	6603
758.	92298	Shree shyam enterprises	732-B/1
759.	15685	Shree Sulphamic Chemicals	4518
760.	70765	Shree Sulphurics Pvt Ltd. Unit 2	2801/A+B+C/2
761.	15686	Shree Sulphurics Pvt. Ltd.	2801/A
762.	15688	Shree Tripura Enterprise	J/1207
763.	36684	Shree Umiya Intermediates	5108
764.	47554	Shree Umiya Tradelink	150/A
765.	15690	Shree Vardayini Chemical Industries Pvt. Ltd.	3804 & 3803
766.	15692	Shreeji Chem	2210
767.	15694	Shreeji Dye Chem Industries	C1/6827
768.	87728	SHREEJI ENTERPRISE	141/1/23 & 141/1/24
769.	31634	Shreeji Gas Company	328,329/1
770.	23489	Shreeji Pigment Formerly Shreeji Dyestuff Pvt Ltd	5906/3A
771.	15698	Shreenath Chemical Industries	6817

772.	68874	Shreenath Chemical Industries (Unit -II)	5902/1
773.	55074	Shreenathji Agro Pack	9912
774.	15499	Shreeneel Chemicals (Old Name: Pranav Insulations)	281
775.	15699	Shreyas Chemicals	1801
776.	15700	Shri Ambica Organic Chemicals	6721
777.	64871	Shrinath Coating Industries	2900/110
778.	38404	Shrinath Industries	4933
779.	63103	SHUBH LIFE SCIENCE	703/1
780.	15713	Shyam Chemical P Ltd	6004
781.	15714	Shyam Dye Chem	C1B-6919
782.	15715	Shyam Enterprise	C1/B, 1512
783.	15796	Siddharth Interchem Pvt Ltd (Unit II)	2201-2202
784.	15717	Siddharth Interchem Pvt. Ltd.,	C1B-6915
785.	15093	SIDDHI CHEMICALS	3706/B
786.	15718	Siddhi Dyes & Chemicals	C-1B - 5406 & C-1B-5407
787.	15720	Siddhi Samrat Dye Chem Pvt.Ltd.	6405
788.	24017	Sigma Chemopharma Pvt Ltd	C-1B-4755 & 4756
789.	15724	Skau Chemicals	7405
790.	15726	Sky & Skylark Industrial Products	2513, 2512
791.	42192	Skylark Pharmaceuticals Pvt. Limited	7910
792.	32037	Smit Enterprise	5152
793.	15727	Snehal Dyes Industries	C-1/6819
794.	41078	Snehal Impext Pvt. Limited (Unit-I)	1108
795.	15731	Sodar Industries	1503
796.	15733	Solar Polymers	C1-6825
797.	15055	SOLENIS CHEMICALS INDIA PRIVATE LIMITED	8001, 8001A
798.	80192	Solis Pharma chem Pvt. Ltd.	4707-A/5
799.	15737	Sonal Chemicals	4758
800.	15739	Span Remedies Pvt. Limited	502/15-16
801.	15263	SPC Lifesciences Pvt. Limited (Unit 1) (Previously Kadilac Chemical Corporation)	3612
802.	15728	Spc Lifesciences Pvt.Ltd	3611/1-2-3 & 4
803.	80640	SRIYAAN CHEMICALS PRIVATE LIMITED	5903
804.	44594	Star Engineers	8005
805.	75990	Star Speciality Chemical Pvt. Ltd.	5004/2
806.	15745	Starlet Industries	4314
807.	15748	Sterling Chemicals	622, 622
808.	14843	Sterling Chemicals Industries	113/2
809.	31671	Stride Industries	7613/1
810.	15750	Subhasri Pigments Pvt. Ltd.,	1211, 1213, 1201.1202
811.	88643	Sudarshan Chem Industries	4707/A/12
812.	15751	Sukha Chemical Industries	06-01-4705
813.	15753	Suleshvari Pharma	6012/1
814.	87074	SULESHVARI PHARMA (UNIT-2)	3304, 3305/C
815.	38064	Sun Colorants Pvt. Limited	2808/A/3 & 2808/A/4
816.	15760	Sun Pharmaceutical Industries Ltd.	4708
817.	86637	SUN SHINE CHEM	307, 308 to 311/93
818.	82122	Sun Shine Solchem	C1-B-7130
819.	15159	Sun Shine Velvet Pvt.Ltd	127/2B
820.	15768	Sun Smit Dye Chem Pvt Ltd	3455
821.	15762	Sun White Chemicals	C1B/3420

822.	15763	Sunbeam Photochem Pvt. Ltd.,	4787
823.	15757	Sunit Dye Chem Industries	C-1/3430
824.	15765	Sunny Chemicals	6811
825.	15766	Sunrise Chemicals	J-3437
826.	15767	Sunshine Chemicals	5237
827.	36954	Sunshine Colours	7314/7
828.	10606	SUPERNOVA INTERMEDIATES PVT. LTD	J-1714
829.	32588	Supharma Chem	4705/2-3 & 4
830.	30692	Supreme Chemicals	7840/2
831.	15776	Supreme Packaging (P) Ltd	C1B-7834
832.	15777	Suraj Dye Chem	1106
833.	15778	Surat Ammonia & Chemical Company	6207/2&3
834.	89937	SURMOUNT LABORATORIES PVT LTD - II	A1-4010
835.	15779	Surmount Laboratories Pvt. Ltd.	A-2/4003
836.	29583	Survival Technologies Pvt Ltd Unit -ii Formerly Link Pharma Chem Ltd.	C-1/B-7003
837.	31719	Survival Tecnologies Pvt. Ltd.	9110/9111/1
838.	15782	Surya Drugs & Pharmaceuticals	1102
839.	15783	Surya Enterprises	901
840.	12922	Surya Life Sciences Ltd	3,60,63,616
841.	15784	Surya Organics & Chemicals	6722, 6706
842.	14938	Surya Remedies Pvt Ltd.	1101
843.	15788	Suyog Dye Chemie P. Ltd. (Unit-II)	2404-5
844.	15789	Suyog Dyes & Chemicals	6716-17
845.	31749	Suyog Life Sciences (P)limited	145/B
846.	14987	SVG Fashion Limited (Previously Binaykia Synthetic Limited)	2
847.	15793	Swastik Industries	C-1/7101
848.	15794	Swati Dyeing & Printing Mills Pvt Ltd	A-1/421/422
849.	15797	Synthectic Drugs & Intermediates	6503
850.	34081	Tagros Chemiclas India Ltd Old Name Jkbn Ltd	133&134
851.	15799	Tao Chemicals	6222
852.	41135	Tapi Organic Fertilizer Co.	6106/B
853.	15802	Tatva Chintan Pharmachem P. Ltd.	502/8,17 &18
854.	30257	Techno Chem Industries	9102/2
855.	15803	Techno Chem Manufacturing Co.	431
856.	15805	Techno Forge Ltd.,	1019-1022
857.	15806	Tejal Industries	730
858.	15807	Tex Aux Chemicals	9107-1
859.	85756	Tharmic Chem JobWork	10009/4
860.	15809	The Ankleshwar Poly Dyestuff Pvt. Ltd	6720
861.	88364	TIME AMMONIA SUPPLY COMPANY	8006/4
862.	15669	Tirupati Organics Pvt Ltd	5906/1,2,3
863.	15810	Tolani Fabricators	7315,7301/02
864.	15814	Trexil Chemical Industries	C1B-424
865.	15817	Trimurti Dye Chem Industries	9103/1
866.	53551	Triveni Enterprise	5905/9
867.	50212	Tulsi Paints	C-1 B, 415
868.	15821	Uma Organic & Chemicals	3816
869.	15823	Umiya Chem Intermediates	4705/1/1r
870.	15824	Umiya Industries	4405

871.	14844	Unique Chemicals (A Div of J B Chemicals & Pharma Limited)	128/2, 129/1, 129B/A
872.	38152	UNITED PHOSPHORUS (INDIA) LLP	3201/A & 3210
873.	39482	United Plastic Industries.	C-1-B/7113
874.	15834	Unity Chemical	4801/A, B
875.	87889	UNITY LIFESCIENCE	5120 & 5121
876.	15835	Universal Aromatic	2208, 2209
877.	15771	Universal Chemopharma (Old Name Super Inter Chem)	C-1/B-2016
878.	30083	Unnati Industries	4921
879.	15831	UPL Limited (Unit No 3)	3101/1, 3101/2, 3101/3r
880.	15833	UPL Limited (Unit NO.1)	117, 118
881.	15832	UPL LIMITED (UNIT No.2)	3405/3406/3460-A
882.	15836	Urvashi Chemicals P. Ltd.	C-1-B/2009
883.	15837	Urvashi Pulp & Paper Mills	315/316/1
884.	39034	V. R. Chemicals	5149
885.	25336	Vakpati Chemicals	7507
886.	15839	Vandana Chemicals	7409
887.	15840	Vandana Teex Dyes & Mridu Enterprises	2002 TO 2005
888.	90077	Vanshadit Industries	03-Jan
889.	15841	Varahi Chemicals Industries	9109/7, 9110/2
890.	26165	Varahi Pharma Chem	9108/2
891.	74989	VARDA LIFESCIENCE LLP	3206/A/2
892.	26163	Varniraj Chemicals	6611
893.	15844	Varoon Industries	230
894.	54068	Vasant Chemicals,	3918
895.	95729	VASTANI CHEMICALS LIMITED	C1B-11010-1
896.	15848	Vasudev Chemicals	C-1/B/4745
897.	15849	Vasudev Dye & Chemicals	6006/1/A
898.	43827	Vibrant Specialities	A1/101
899.	21336	Vihita Biochem Pvt.Ltd	304/A
900.	15459	Vihita Chem (P) Ltd. (Unit-2) (Formerly - Pankaj Organics Pvt. Ltd).	3709/1&2
901.	15854	Vihita Chem Pvt. Ltd.,	305
902.	37278	VIHITA DRUGS & INTERMEDIATES (Old Name: Hind Dyes & Drugs Intermediates)	C1B/4754
903.	74945	VIJAY INDUSTRIES	129-C/1
904.	56347	Vikas Enterprise	89 yogi estate
905.	86613	Vikas Enterprise (Unit - II)	149/37
906.	15856	Viketa Electronics	4759
907.	15858	Vinayak Enterprise	5101 A
908.	15859	Violet Pigment & Chemical Industry	2520-21/C-1
909.	89257	Violet Pigment & Chemical Industry Unit - 2	2520
910.	71836	VISHAL INDUSTRIES	6116/B
911.	15861	Vishal Industries	6913/12
912.	15864	Vishnu Chemicals	C1/3429
913.	15865	Vishrudh Organics Pvt. Ltd.	141/2/B
914.	46660	Vishwa Chemicals	4801/13
915.	13481	VIVAN INDUSTRIES	A1/1402
916.	15869	Vivek Chemicals	3910
917.	15870	Vivek Colours Industries	1507
918.	53107	Vraj Trading	C-1B/11011/2

919.	84719	Vrajana Industries	4781
920.	15877	West Coast Pigment Corporation	2408
921.	15878	Whitex Chemicals	6808
922.	15879	Wockhardt Limited	138
923.	68812	YAMUNA PAINT INDUSTRIES	C-1/B-7816
924.	30679	Yogi Chem	9110/3
925.	79321	YUSHKA COSMETICS LLP	1106B
926.	33754	Zanoo Plastic Industries	7116
927.	69628	ZANOO PLASTICS	7904/B
928.	69627	ZANOO SALES CORPORATION	11002/2
929.	15885	Zel Chemicals Limited	3102/B
930.	65470	ZEEL DYE CHEM	2900/147
931.	84723	Zeliant Industries	2900/25-27
932.	81569	ZELSION INDUSTRIES	2900/134
933.	45555	Zeni Biotech	A2/7801
934.	14948	ZENTIVA PVT.LTD. (Formally Sanofi India Ltd)	3501 to 3515, 6301 to 6313

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7/1021

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REGIONAL OFFICE - ANKLESHWAR  
GUJARAT POLLUTION CONTROL BOARD,  
PLOT NO. 5009/4, GIDC ESTATE, ANKLESHWAR-393002.  
TEL. NO. (02646) 222933.

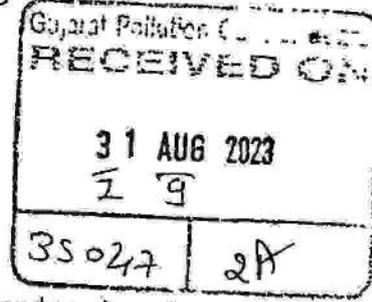
Annexure  
11

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543

No. GPCB / RO-Ankleshwar / T-257 / 5408 / 2023.

Dt. 23 AUG 2023

To,  
The Chief Officer,  
Notified Area Authority Ankleshwar,  
Plot no. 618, 619 GIDC Ankleshwar,  
Dist.: Bharuch.



Subject: Discontinuation/ Sealing of abandoned under-ground drainage network in GIDC Ankleshwar region  
Reference: Judgement of The Hon'ble NGT dated 23.01.2023 in the case of Original Application No. O.A. 109/2022.

Sir,

In connection with the above references, it is to be noted that work for above ground pipeline network in GIDC Ankleshwar region has been carried out and free fall outlets of all earlier underground drainage member units are disconnected as per your office letter dtd 17.06.2023

The abandoned underground drainage network of the area should now be completely sealed/ removed and it should not be connected to any of the pumping stations. You are hereby informed to complete the task as early as possible for discontinuation of the abandoned underground drainage network and to it should be completely sealed or removed so that no untreated waste water goes in to the nearby water bodies.

The entire work shall be monitored and certified by a reputed third-party agency to be appointed by Notified Area Authority. Action taken report in this regards should be submitted within 7 days.

Yours Faithfully,  
  
V.D. Rakholia  
Regional Officer

- CC: 1. The Member Secretary (Kind attention - Unit Head Ankleshwar),  
GPCB, Paryavaran Bhavan, Sector 10 A, Gandhinagar..... For your kind information please.
2. The Chief Executive Officer, Narmada Clean Tech, At. Surti Bhagol, Ta. Ankleshwar, Dist. Bharuch..... For information and co-ordination regarding the above matter.

OFFICE OF THE CHIEF OFFICER  
NOTIFIED AREA AUTHORITY

Plot No. 618, 619, AIA Community Centre,  
GIDC, Ankleshwar - 393 002.  
☎ : (02646) 253094, 222487 Fax : 251750

મુખ્ય અધિકારીશ્રીની કચેરી  
નિર્દિષ્ટ વિસ્તાર

પ્લોટ નં. ૬૧૮, ૬૧૯, એ.આઈ.એ. કોમ્યુનિટી સેન્ટર,  
જી.આઈ.ડી.સી., અંકલેશ્વર-૩૯૩૦૦૨.  
☎ : (૦૨૬૪૬) ૨૫૩૦૯૪, ૨૨૨૪૮૭ ફેક્સ : ૨૫૧૭૫૦

Ref. No. : N.T.A./ANK/ -139

Date : - -20

12 JAN 2024

To,

The District Collector,

Collector office, Bharuch-392001.

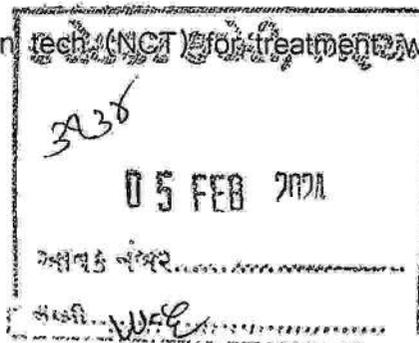
Subject: - News item published in Media titled વિકાસ યા વિનાશ? "યહ કહા પહુચ ગયે  
હમ બીના સોચે સમજે" ના અહેવાલ બાબત.

Reference:- Your letter No. MSC/Vashi/161 to 164/2024 dt. 12-01-2024.

Respected Sir,

In Context to the above, the infrastructural facilities such as road, water supply, streetlight and drainage line are provided by Notified Area Authority in Ankleshwar Industrial Area. The Corporation and NAO cannot do any kind of industrial activity through which the environment issue is created. In addition, it is to inform you that notified area always to take all precautionary measures to ensure no adverse impact on the environment in the region.

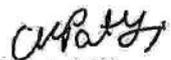
Ankleshwar Industrial Area, on the above subject by perusal of the letter dated 18.12.2023 to the news letter dated 02.12.2023 of the Honorable NGT to inform that water is filling up in the said places. It is to inform that there was rain at Ankleshwar on 26.11.23, which report of rainfall is included herewith (Annexer-1). So, water was being accumulated in various small pits in said natural Drain. The cleaning of natural drain was done by Notified area and accumulated water was also cleared and the photographs of the same is attached here for your reference (Annexer-2). The RCC Strom water drain was constructed by Notified area near "C" Pumping station after the natural canal passing behind Detox India Pvt. Ltd. in Ankleshwar Industrial Area. It is further to inform you that TOC meter is also installed at the end point and stored water behind the bund wall is lifted from C pumping station and pumped to final pumping station so that the water does not enter into the natural drain and from FPS, it is then pumped to Narmada clean tech (NCT) for treatment whose photograph is enclosed herewith (Annexer-3).



In addition to that, at Present total 106 Nos of industries members of Narmada clean tech (NCT) having effluent conveyance through the over ground pipeline up to collection wells from individual units and are monitored by NCT. In addition, M/S ETL who is the member unit of NCT, collects effluent with consent of GPCB for 240 Nos of SME member through Tanker up to ETL from individual units. Other units are Zero Liquid Discharge (ZLD), If any industries found out of order any discharge in Storm water drain (SWD) GPCB issued notice and as direction of GPCB, notified authority disconnect the water supply connection as per closer order, up to date from July -2023 NAA disconnected 33 Nos of water connection. And also, as direction of GPCB, estimate for the construction of RCC storm water drain behind Detox India Pvt. Ltd has been prepared as per latest SOR-23-24 and approved in BOM no 09 vide point on dated 28-12-2023 by the competent authority. The work of the same will be started immediately after fixing agency via tender. Other the natural drain that connects to FPS constructed with an RCC storm water drain work also be in progress and both works will be completed before monsoon, i.e. 31.05.2024. The location of both natural creeks is shown in the DD plan and action Plan to control contaminated storm water in the Estate which is attached herewith (Annexer-4).

This is for your information and necessary reply to be submitted to competent authority please.

**Encl. As Above**

  
Chief Officer  
N.A, GIDC,  
Ankleshwar

**Copy S.W.R to: -**

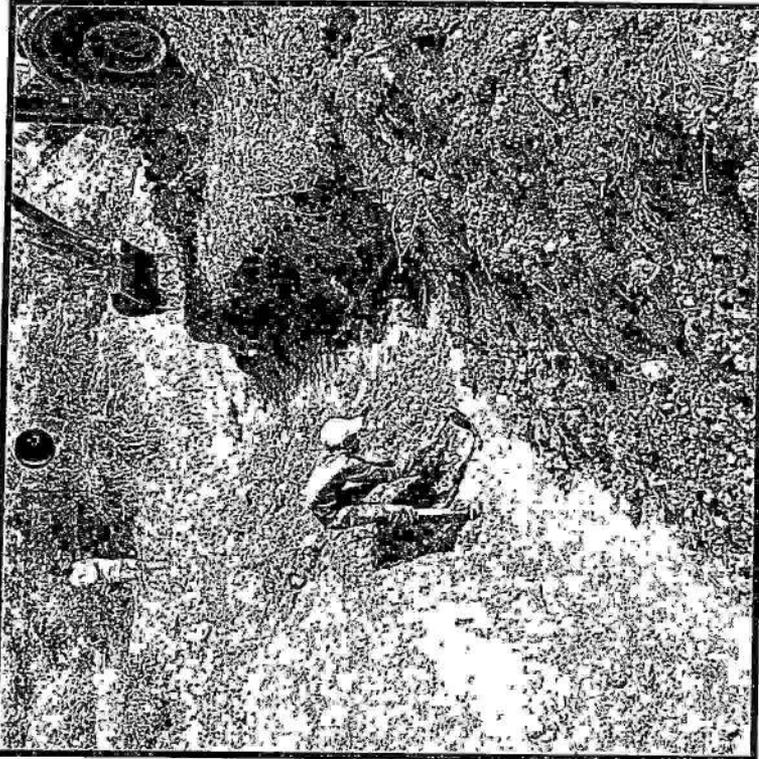
- 1 The Resident additional collector, Bharuch for Information please.
2. The Divisional Manger (CG), GIDC Ankleshwar for Information pleas.
3. The Regional Manager, GPCB, Ankleshwar for Information pleas.



**Rainfall Report 27-11-2023 (Rainfall in mm)(Dt.26.11.2023 06:00 am to Dt.27.11.2023 06:00 am)**

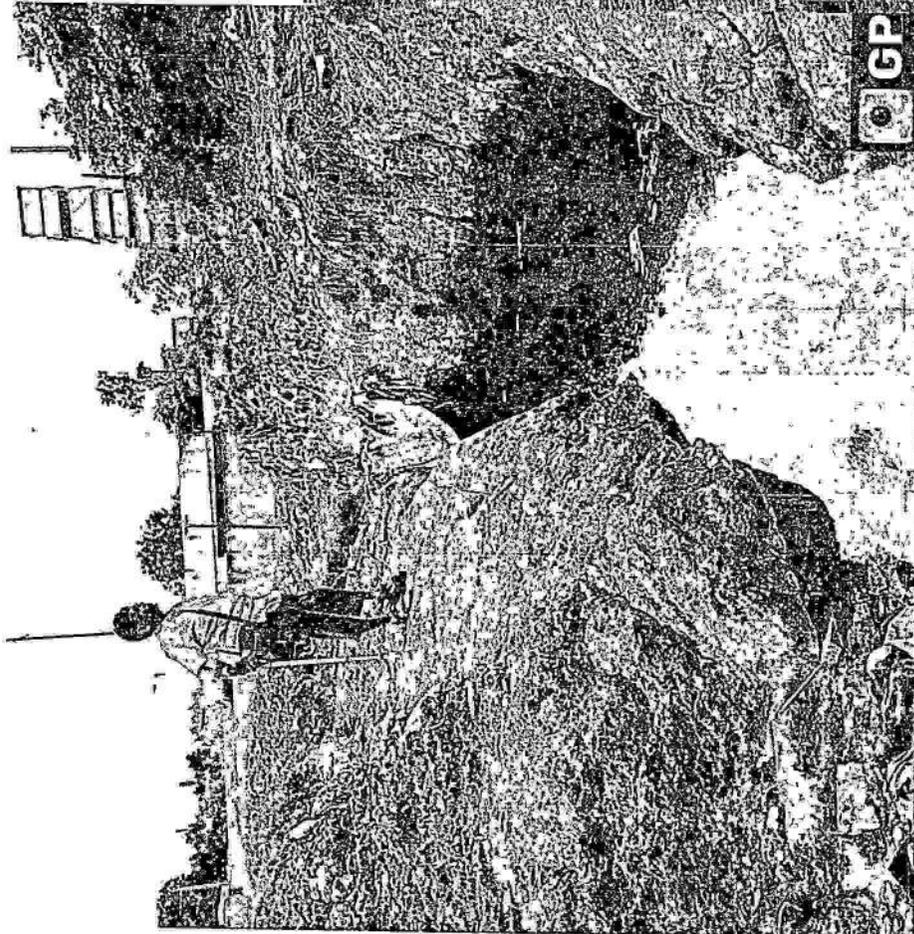
Sr. No.	District/ Taluka	Avg Rain (1993-2022)	Rain till Yesterday	Rain During last 24 Hrs.	Total Rainfall	% Against Avg Rain
<b>SOUTH GUJARAT</b>						
27	Bharuch					
1	Anand	507	349	14	363	71.56
2	Ankleshwar	766	666	71	937	122.38
3	Bharuch	959	863	42	905	94.42
4	Hansot	899	555	60	615	68.43
5	Jambusar	566	414	15	429	75.79
6	Jhagadia	730	482	23	505	69.22
7	Netrang	825	831	85	916	111.08
8	Vagra	756	752	50	802	106.08
9	Valla	775	660	43	703	90.68
	Dist Avg	54	441	45	631	31.00
28	Narmada					
1	Dediapada	1219	1149	63	1212	99.45
2	Garudeshwar	980	789	60	849	86.60
3	Nandod	982	836	54	890	90.67
4	Sagbara	1171	1114	144	1258	107.41
5	Tilakwada	1049	973	28	1001	95.39
	Dist Avg	1080	912	70	1042	96.46
29	Tapli					
1	Nizar	922	684	75	759	82.32
2	Songadh	1716	1367	52	1419	82.69
3	Uchchhal	1036	659	24	683	65.93
4	Valod	1509	1607	44	1651	109.41
5	Vyara	1686	1337	40	1377	81.67
6	Dolvan	1766	1860	38	1898	107.47
7	Kukarmunda	939	834	106	940	100.11
	Dist Avg	1368	1193	54	1247	91.13
30	Surat					
1	Bardoli	1501	1761	46	1807	120.37
2	Chorasi	1355	1014	61	1075	79.31
3	Kamrej	1457	1114	99	1213	83.24
4	Mahuva	1596	1745	29	1774	111.17
5	Mandvi	1514	1398	116	1514	100.03
6	Mangrol	1431	870	63	933	65.18
7	Olpad	1055	623	65	688	65.22
8	Palsana	1457	1691	72	1763	121.01
9	Surat City	1422	1107	128	1235	86.83
10	Umarpada	1840	1871	122	1993	108.34
	Dist Avg	1463	1115	81	1400	95.66
<b>SOUTH GUJARAT</b>						
31	Navsari					
1	Chikhli	1911	1899	20	1919	100.42
2	Gandevi	1857	1731	7	1738	93.61
3	Jalalpore	1711	1751	29	1780	104.04
4	Khergam	1959	2619	16	2635	134.53
5	Navsari	1774	2072	23	2095	118.07
6	Vansada	1971	1892	21	1713	86.93
	Dist Avg	1864	1864	16	1880	100.85
32	Valsad					
1	Dherampur	2514	2187	3	2190	87.11
2	Kaprada	2924	3282	1	3283	112.29
3	Pardi	2203	2130	8	2138	97.07
4	Umbergaon	1894	2267	15	2282	114.47
5	Valsad	2081	1981	18	1999	96.07
6	Vapi	2275	2376	14	2390	105.05
	Dist Avg	2322	2322	11	2333	100.43
33	Dangs					
1	Dang-Ahwa	2354	1961	37	1998	84.88
2	Subr	2283	1696	41	1737	76.08
3	Vaghal	2516	2005	28	2033	80.80
	Dist Avg	2344	1837	35	1872	80.30
	S.G.REGION	1494	1387	48	1436	96.11
	State Average	877	919.74	27.24	946.98	108.03
<b>Rainfall During Last 24 hrs. (mm)</b>						
Last 24 hrs Rainfall		27.24		Total Rainfall		946.98
Raining District/s		32		Percentage(%)		108.03
Raining Talukas		236		Talukas Without Rain		0
Maximum Rainfall		144		0-50 mm		0
Dist - Narmada		51-125 mm		126-250 mm		0
Tal - Sagbara		251-500 mm		501-1000 mm		31
June-2023 Rain		242.96		>1000 mm		140
July-2023 Rain		448.73		Total Talukas		251
August-2023 Rain		25.48				
September-2023 Rain		200.41				
October-2023 Rain		2.01				
November-2023 Rain		27.38				
Total		946.98				

Officer-in-charge  
State Emergency Operation Centre





**Before**



Ankleshwar, Gujarat, India  
Unnamed Road, Ankleshwar GIDC, Ankleshwar, Guja  
Lat 21.628746°  
Long 73.051067°  
02/12/23 05:38 PM GMT +05:30

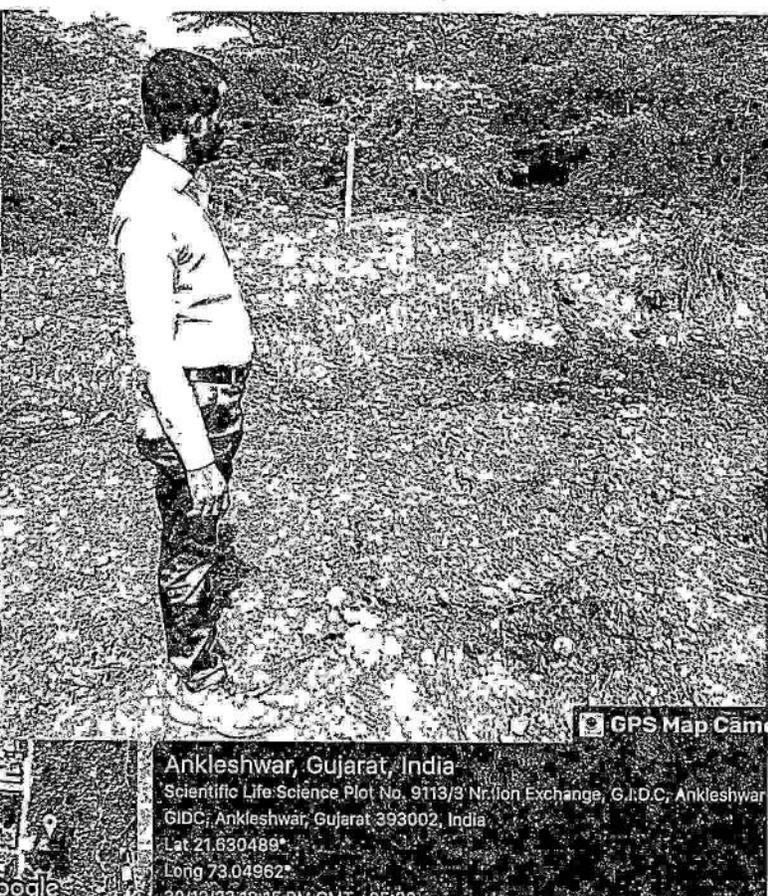
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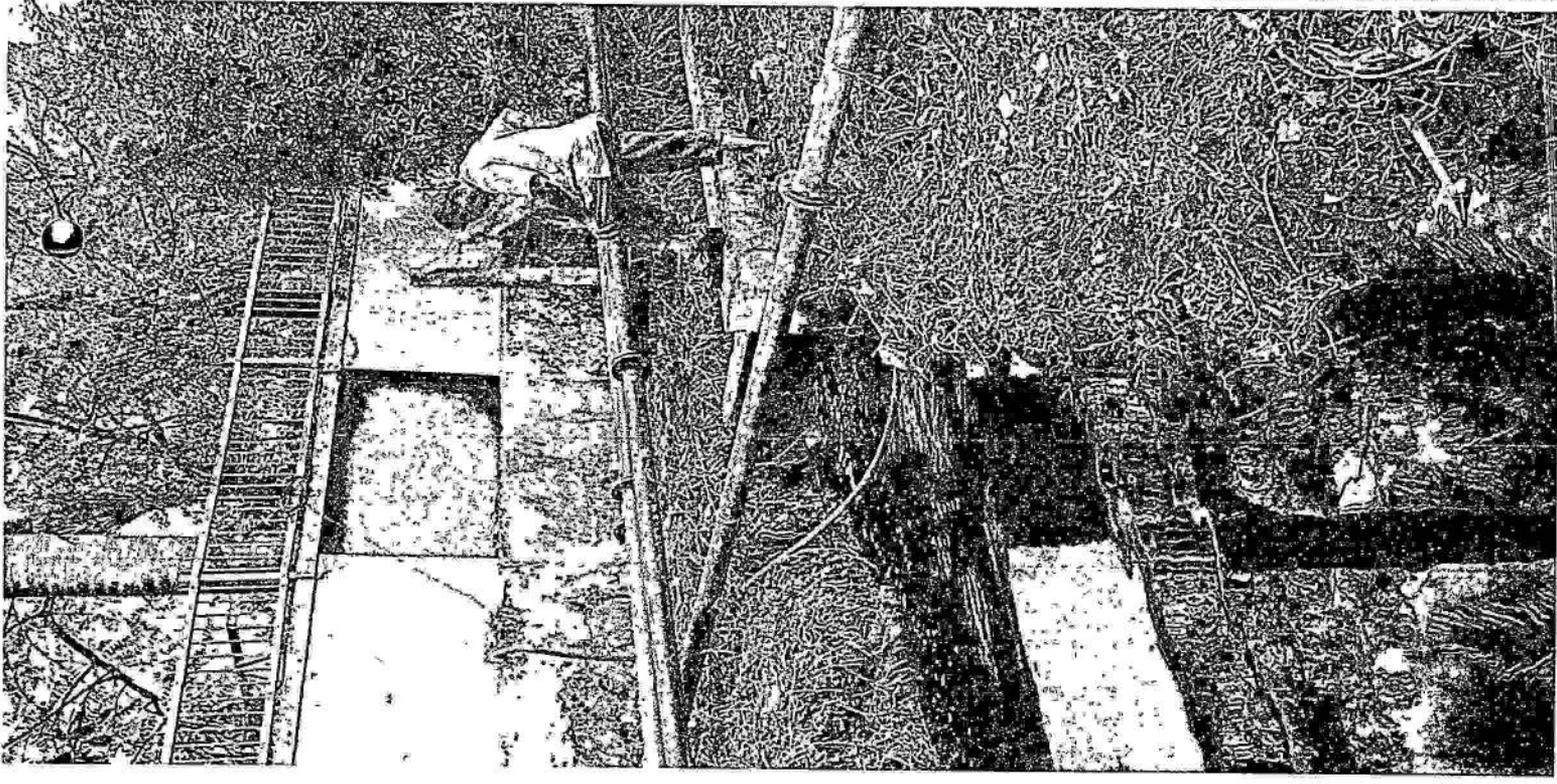


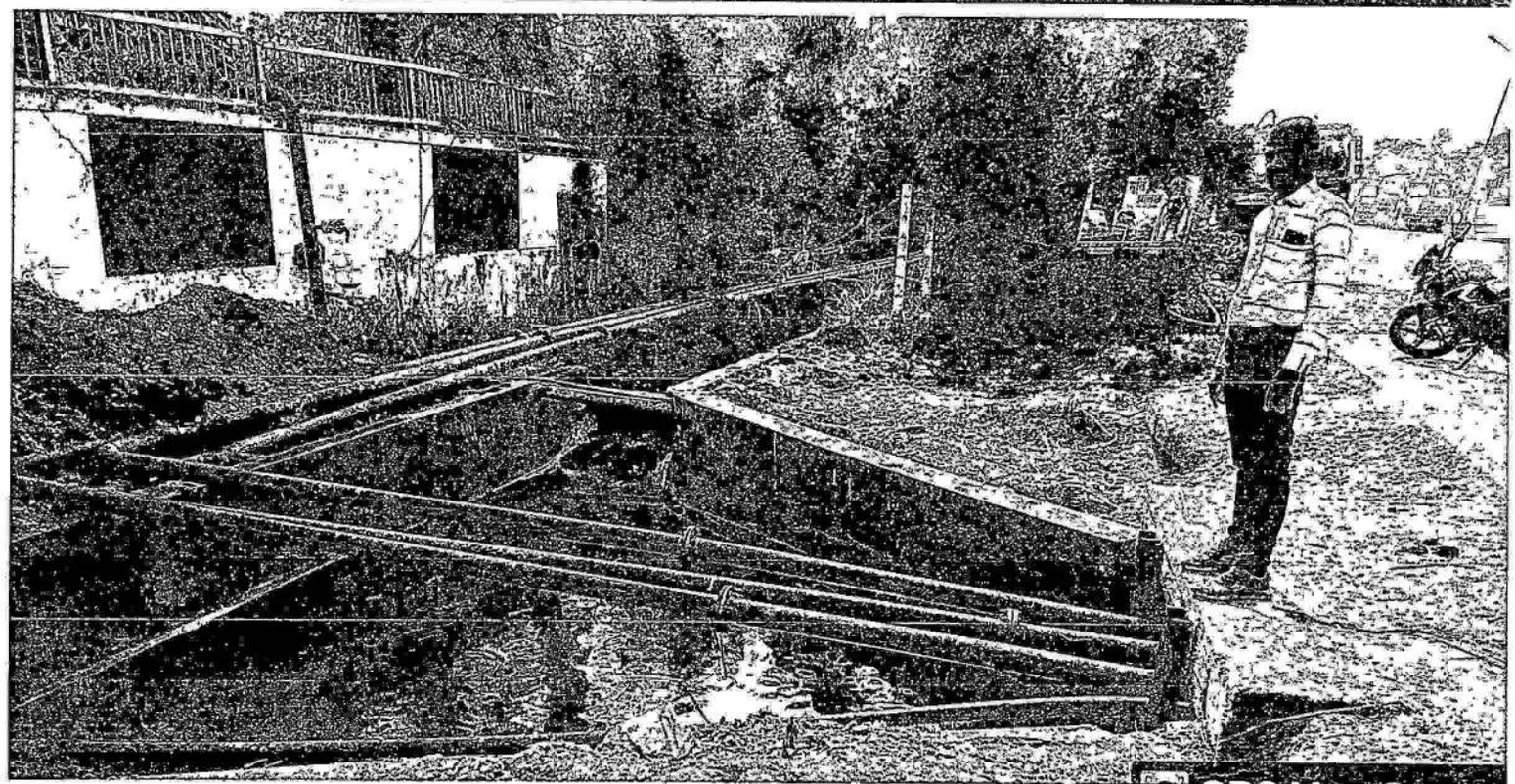
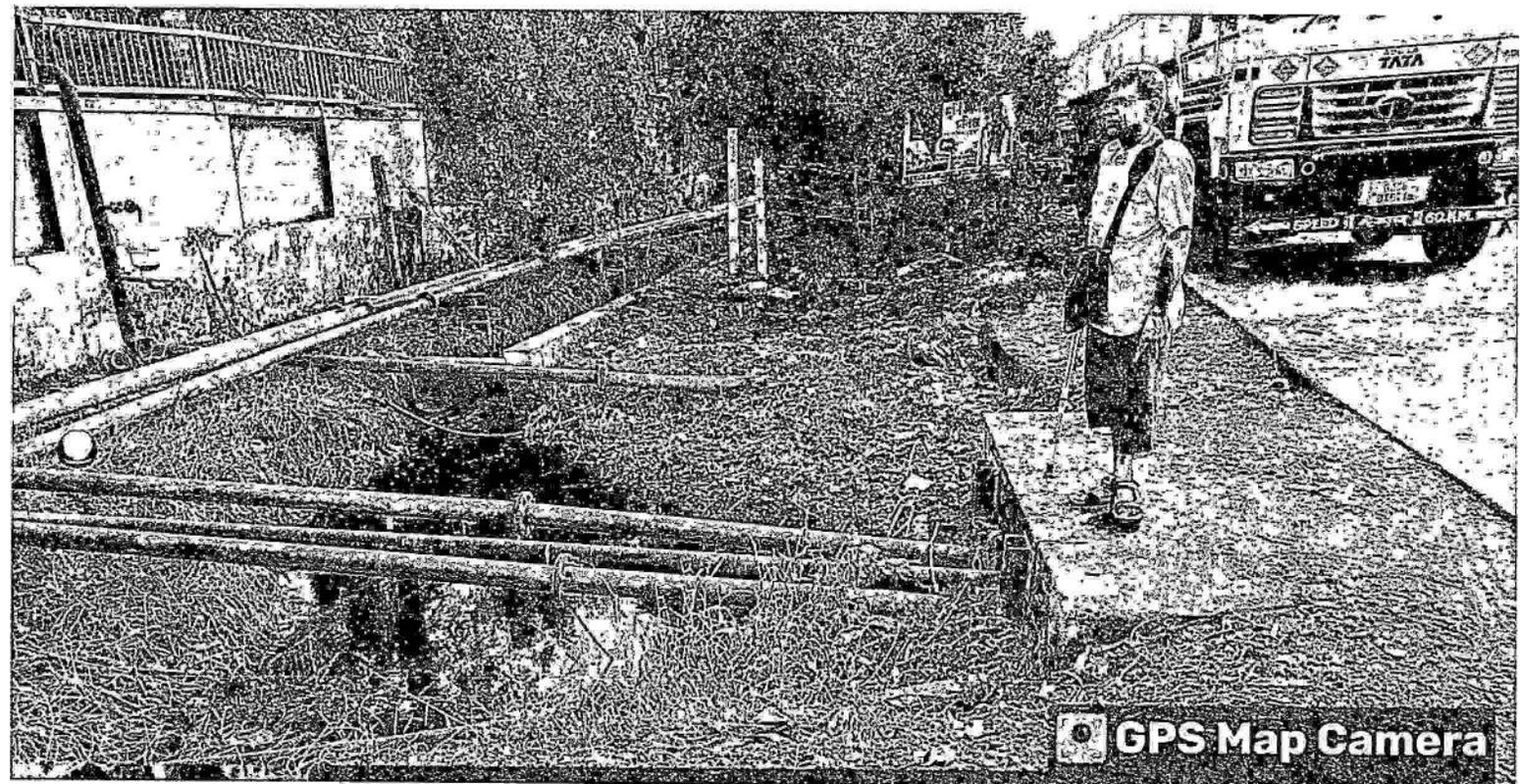
Ankleshwar, Gujarat, India  
Scientific Life Science Plot No. 91(3/3) Nr. Ion Exchange, G.I.D.C., Ankleshwar  
GIDC, Ankleshwar, Gujarat, 393002, India  
Lat 21.630512°  
Long 73.049527°  
30/12/23 12:18 PM GMT +05:30

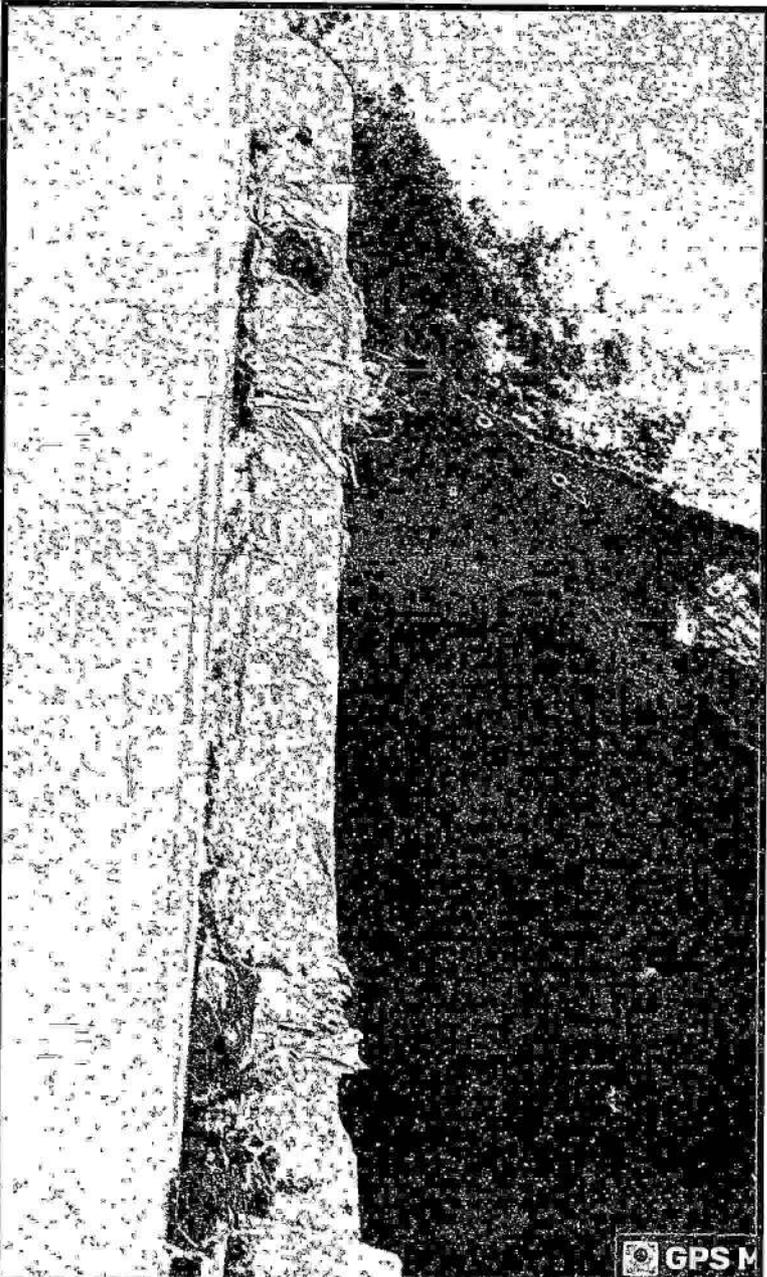
# Before

# After



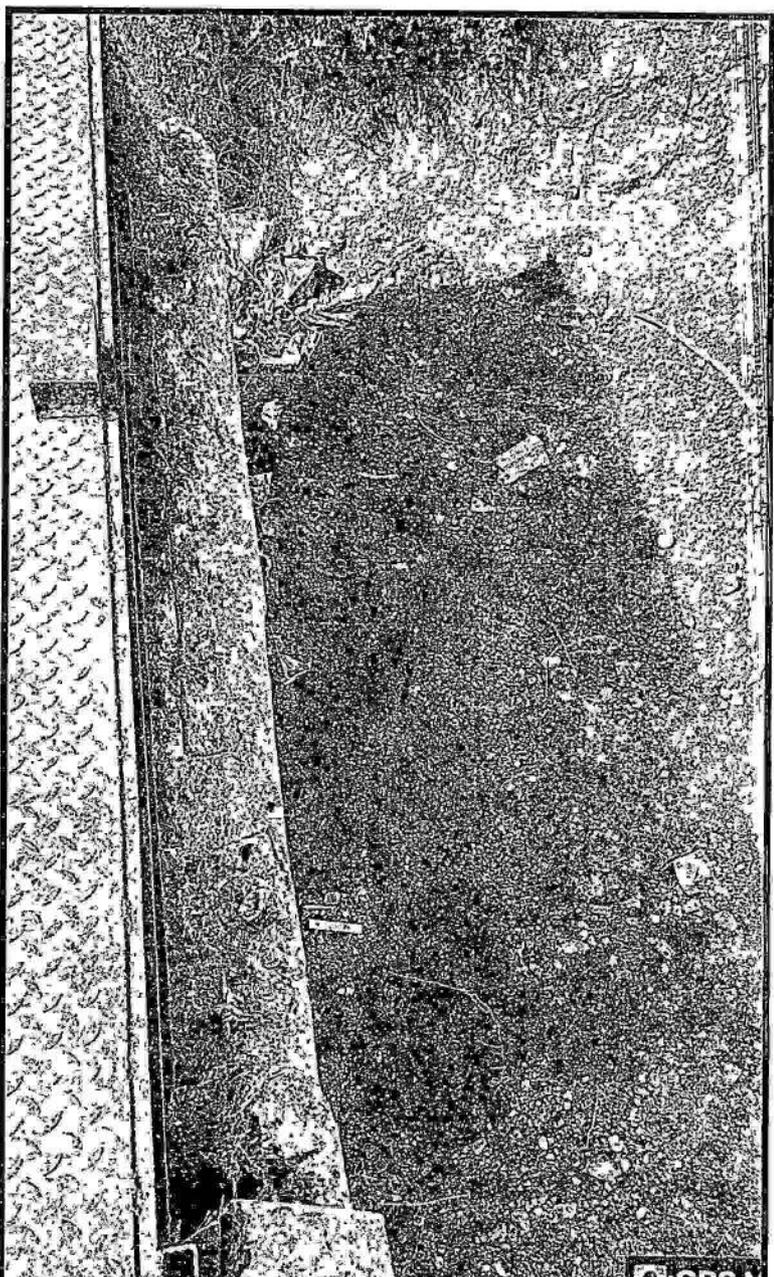






GPS M

Ankleshwar, Gujarat, India  
1, Ankleshwar GIDC, Ankleshwar, Gujarat 393  
Lat 21.630366°  
Long 73.048866°  
23/11/23 07:43 AM GMT +05:30



GPS M

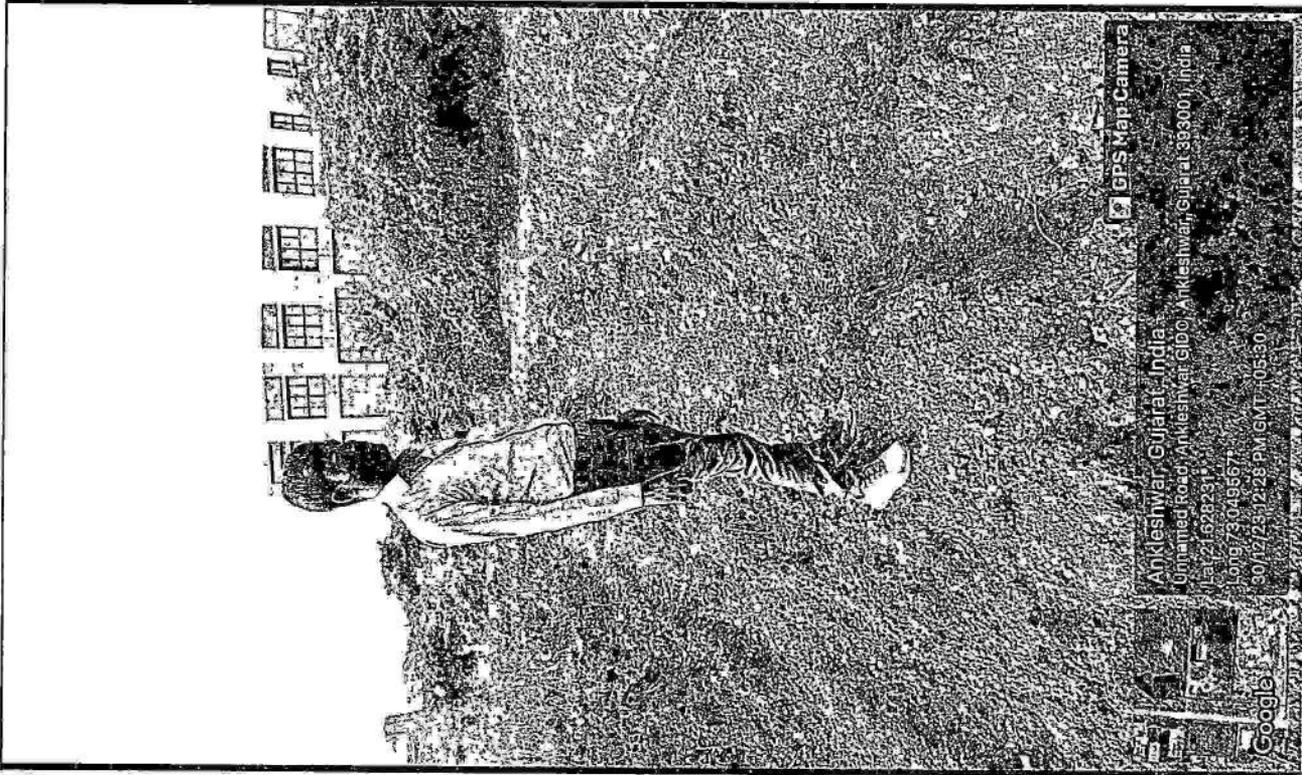
Ankleshwar, Gujarat, India  
Scientific Life Science Plot No. 9113/3 Nr. Ion Exchange, G.I.D.C.  
GIDC, Ankleshwar, Gujarat 393002, India  
Lat 21.629995°  
Long 73.050662°  
30/12/23 12:11 PM GMT +05:30

After

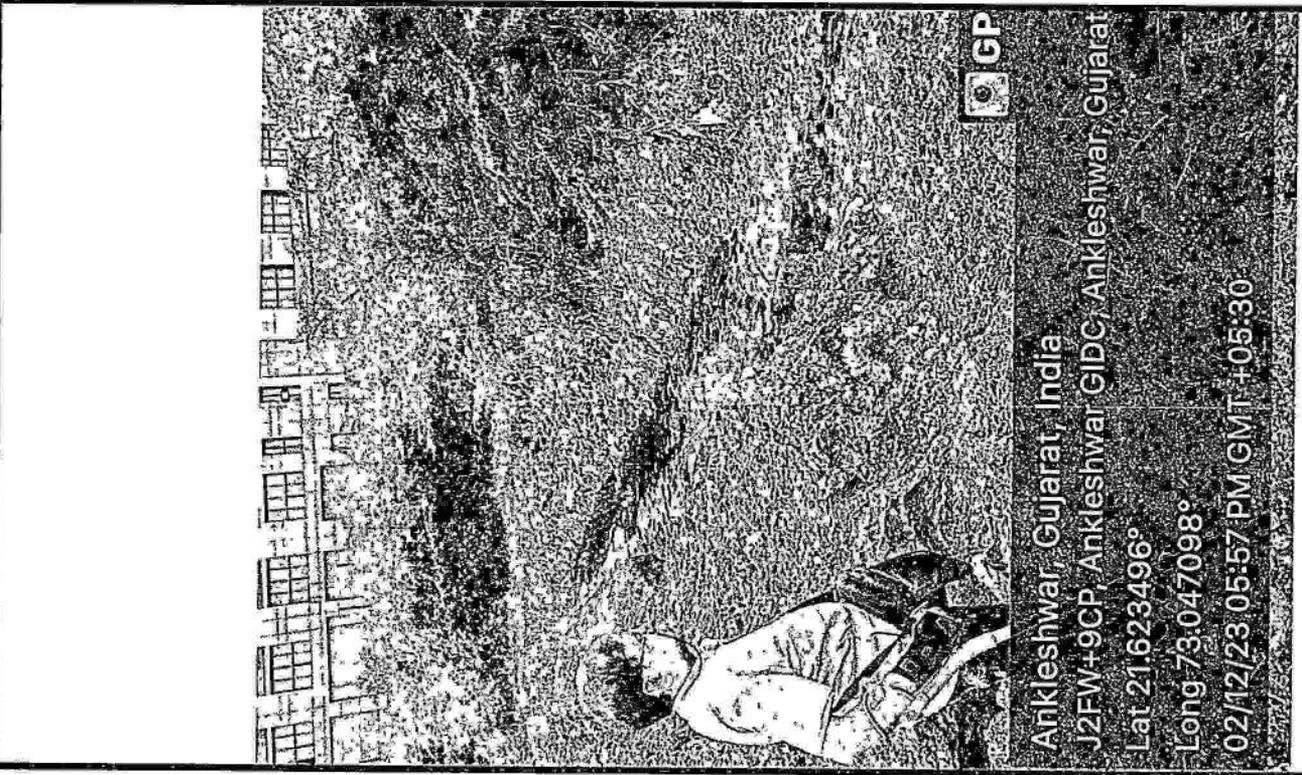


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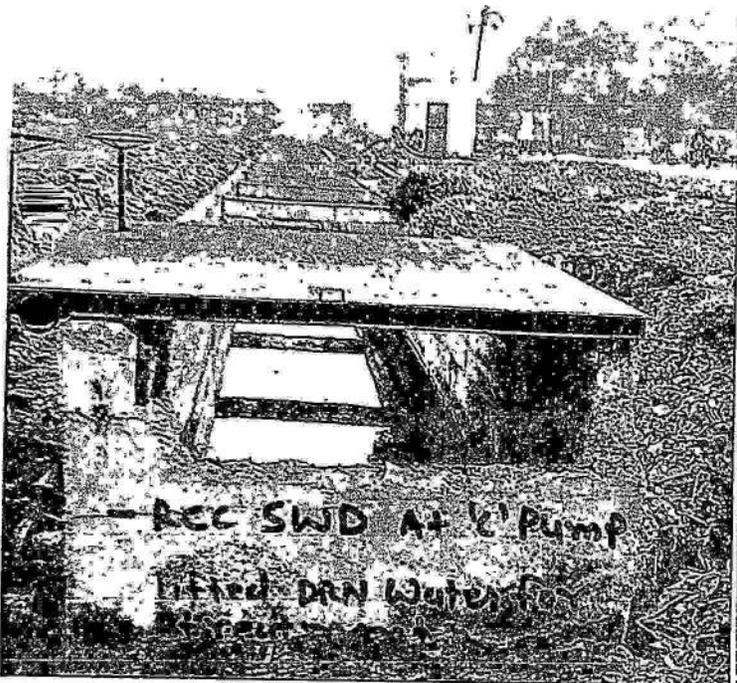




GPS Map Camera  
 Ankleshwar, Gujarat, India  
 Unnamed Road, Ankleshwar GIDC, Ankleshwar, Gujarat 393001, India  
 Lat: 21.6223496°  
 Long: 73.047098°  
 02/12/23 12:28 PM GMT +05:30



GP  
 Ankleshwar, Gujarat, India  
 J2FW-9CP, Ankleshwar GIDC, Ankleshwar, Gujarat  
 Lat 21.6223496°  
 Long 73.047098°  
 02/12/23 05:57 PM GMT +05:30



**Annexure - 4**

Sl. No.	Name of Party	Plot No.	Gate No. / Location	Area (sq. ft.)	Particulars	Date of Disposal	Date of Acquisition	Remarks
231	Bharati Chem Corporation	313/15	75075, 75076, 75077	1390	DC	10/08/2023		
232	Ravi Chem Industries	741-742	745109	1448	DC	25/08/2023	1/11/2023	
233	Nirangam Laboratory	313/16/3	75077	1463	DC	05/08/2023	20/10/2023	
234	Anvesh Chem Prod. Tech. Center (C. Detox)	7423	750656	1469	DC	28/08/2023	20/09/2023	
235	Kaushik Chemicals	2807	751331	1493	DC	29/08/2023		
236	S. P. C. Life Science	3611/1-2-3	752288	1209	DC	07/07/2023	09/12/2023	
237	S.P.C. Life Science Pvt. Ltd	2612	752229	1209	DC	12/07/2023	09/12/2023	
238	Central Mason Producers (600/20)		754643		DC	03/10/2023	04/11/2023	
	Jay Laxmi Enterprises							

S.No.	Name of Party	Particulars	Cr. Dr. Date	Amount Paid	Particulars	Date of Disbursement	Date of Receipt	Remarks
239	Adarsh Dye Chem	AS23	7554158 03/10/2023	1620 03/10/23	D.C.	03/10/2023	12/10/2023	ಮಾನ್ಯ ಸರ್ಕಾರದಿಂದ ಪಡೆದ ಒಟ್ಟು 19
240	Naruli Industries Chemical Industries	4801/1	755254 02/10/2023		D.C.	10/10/2023	10/11/2023	ಮಾನ್ಯ ಸರ್ಕಾರದಿಂದ ಪಡೆದ ಒಟ್ಟು 19 C.G.P.E.B.ನಿಂದ ಪಡೆದ ಒಟ್ಟು 19
241	Manjara Dye Chem	4405/2	755253 02/10/2023		D.C.	10/10/2023	10/11/2023	ಮಾನ್ಯ ಸರ್ಕಾರದಿಂದ ಪಡೆದ ಒಟ್ಟು 19 C.G.P.E.B.ನಿಂದ ಪಡೆದ ಒಟ್ಟು 19
242	Balaji Metal	5227	756090 14/10/2023	1721 16/10/2023	D.C.	14/10/2023	10/11/2023	
243	Shree Vasudevaram PL	3804	756091 14/10/2023	1720 16/10/2023	D.C.	14/10/2023	10/11/2023	
244	Surga Organics Pollen	6722	755125 06/10/2023	1718 16/10/2023	D.C.	06/10/2023	10/11/2023	
245	Surga Life Science Limited	3606	755123 06/10/2023	1719 16/10/2023	D.C.	06/10/2023	10/11/2023	
246	Jigna Organics Pvt. Ltd.	706	756547 19/10/23	1759 25/10/2023	D.C.	19/10/2023	10/11/2023	ಮಾನ್ಯ ಸರ್ಕಾರದಿಂದ ಪಡೆದ ಒಟ್ಟು 19 C.G.P.E.B.ನಿಂದ ಪಡೆದ ಒಟ್ಟು 19
247	Omshanti Industries	2525	756187 02/11/23		D.C.	20/11/2023	10/11/2023	ಮಾನ್ಯ ಸರ್ಕಾರದಿಂದ ಪಡೆದ ಒಟ್ಟು 19 C.G.P.E.B.ನಿಂದ ಪಡೆದ ಒಟ್ಟು 19
248	Shilpa Chemicals Ltd.	4877	755992 02/11/2023		D.C.	20/11/2023	10/11/2023	ಮಾನ್ಯ ಸರ್ಕಾರದಿಂದ ಪಡೆದ ಒಟ್ಟು 19 C.G.P.E.B.ನಿಂದ ಪಡೆದ ಒಟ್ಟು 19

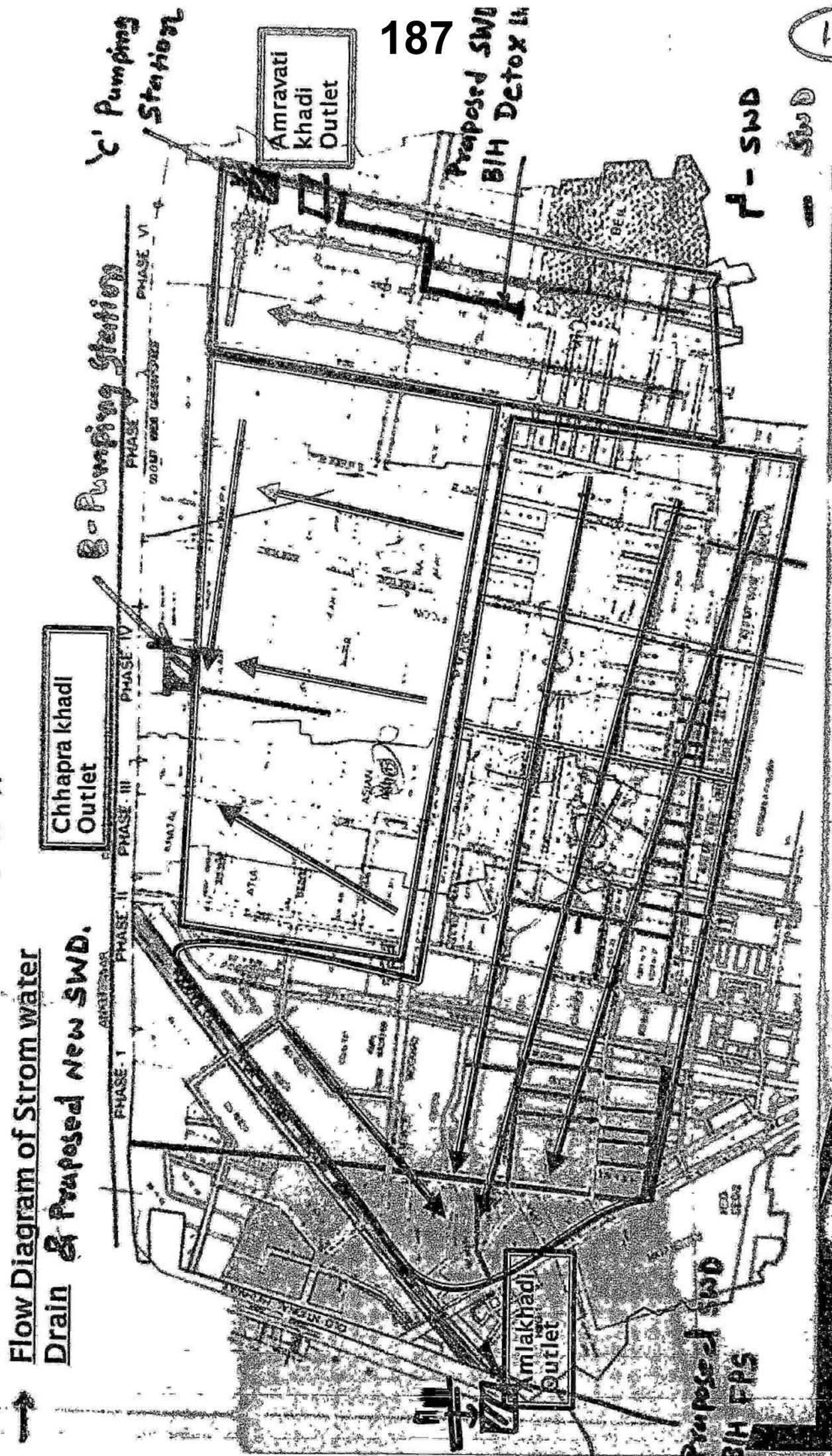
Sl. No.	Name of Party	Particulars	Amount Paid	Cr. Ledger No. Date	Particulars	Date of Disbursement	Date of Reconciling	Remarks
249	Shreem Fertilizers (Hemant Enterprises)	5203/610	357130	06/10/2023	DC	29/11/2023	29/11/2023	ಮಾಸಿಕ ಪಾವತಿಗಾಗಿ ಉಳಿತಾಯ ಖಾತೆಗೆ (ಉಳಿತಾಯ) ಗಳಿಸಿದ ರೂ. 29/11/2023
250	Jaydeep Enterprises	5223	759107	24/11/2023	DC	29/11/2023	29/11/2023	ಮಾಸಿಕ ಪಾವತಿಗಾಗಿ ಉಳಿತಾಯ ಖಾತೆಗೆ (ಉಳಿತಾಯ) ಗಳಿಸಿದ ರೂ. 29/11/2023
251	Mel Chemicals	21/1770/61	959257	11/12/2023	DC	7/12/2023	7/12/2023	ಮಾಸಿಕ ಪಾವತಿಗಾಗಿ ಉಳಿತಾಯ ಖಾತೆಗೆ (ಉಳಿತಾಯ) ಗಳಿಸಿದ ರೂ. 7/12/2023
252	Madhav Chemical	3450/6	759753	01/12/2023	DC	09/12/2023	09/12/2023	As per G.P.C. letter.
253	Ascor Pharsine	3304-2305	360496	08/12/2023	DC	12/12/2023	12/12/2023	ಮಾಸಿಕ ಪಾವತಿಗಾಗಿ ಉಳಿತಾಯ ಖಾತೆಗೆ (ಉಳಿತಾಯ) ಗಳಿಸಿದ ರೂ. 12/12/2023
254	Vishnu Chemicals	01/3429	360850	13/12/2023	DC	15/12/2023	15/12/2023	ಮಾಸಿಕ ಪಾವತಿಗಾಗಿ ಉಳಿತಾಯ ಖಾತೆಗೆ (ಉಳಿತಾಯ) ಗಳಿಸಿದ ರೂ. 15/12/2023
255	Poornima Industries	1520-1	361053	14/12/2023	DC	15/12/2023	15/12/2023	ಮಾಸಿಕ ಪಾವತಿಗಾಗಿ ಉಳಿತಾಯ ಖಾತೆಗೆ (ಉಳಿತಾಯ) ಗಳಿಸಿದ ರೂ. 15/12/2023
256	Rusem Pharma	61406	361496	14/12/2023	DC	20/12/2023	20/12/2023	ಮಾಸಿಕ ಪಾವತಿಗಾಗಿ ಉಳಿತಾಯ ಖಾತೆಗೆ (ಉಳಿತಾಯ) ಗಳಿಸಿದ ರೂ. 20/12/2023
257	Shakti Pharsina Chem	123-1	361542	14/12/2023	DC	20/12/2023	20/12/2023	ಮಾಸಿಕ ಪಾವತಿಗಾಗಿ ಉಳಿತಾಯ ಖಾತೆಗೆ (ಉಳಿತಾಯ) ಗಳಿಸಿದ ರೂ. 20/12/2023
258	Ikakumarichema Pharsin	123-1	361996	14/12/2023	DC	21/12/2023	21/12/2023	ಮಾಸಿಕ ಪಾವತಿಗಾಗಿ ಉಳಿತಾಯ ಖಾತೆಗೆ (ಉಳಿತಾಯ) ಗಳಿಸಿದ ರೂ. 21/12/2023

Sono	Name of Party	Particulars	Graded Letter	Serial No.	Date of DC	Particulars	Date of DC	Particulars
259	Rang Sarjan Chemical	210-617-407	261512	21/12/23	21/12/2023	DC	21/12/2023	पुर्तिया अर्थात ११.०१.२०२३ (२०२३) ५५२२००००
260	Asalvat Vignam Pr. Ltd.	6213	261298	21/12/23	21/12/2023	DC	21/12/2023	पुर्तिया अर्थात ११.०१.२०२३ (२०२३) का पुर्तिया
261	Sambaram. phisochem	4787	261693	26/12/23	26/12/2023	DC	26/12/2023	पुर्तिया अर्थात ११.०१.२०२३ (२०२३) का पुर्तिया
262	DYNAMIC Prochar	6401	261497	19/12/2023	26/12/23	DC	—	पुर्तिया अर्थात ११.०१.२०२३ (२०२३) का पुर्तिया
263	Leared life science	6507	261499	19/12/2023	26/12/23	DC	26/12/2023	पुर्तिया अर्थात ११.०१.२०२३ (२०२३) का पुर्तिया
264	Regal Remedies Ltd.	61623	261501	19/12/2023	26/12/23	DC	26/12/2023	पुर्तिया अर्थात ११.०१.२०२३ (२०२३) का पुर्तिया

D. D. Plane of GIDE Ankleshwar.

Flow Diagram of Storm water

Drain & Proposed New SWD.



MT DEE  
CO

OFFICE OF THE CHIEF OFFICER  
NOTIFIED AREA AUTHORITY

મુખ્ય અધિકારીશ્રીની કચેરી  
નિર્દિષ્ટ વિસ્તાર

Plot No. 618, 619, AIA Community Centre,  
GIDC, Ankleshwar - 393 002.  
☎ : (02646) 253094, 222487 Fax : 251750

પ્લોટ નં. ૬૧૮, ૬૧૯, એ.આઈ.એ. કોમ્યુનિટી સેન્ટર,  
જી.આઈ.ડી.સી., અંકલેશ્વર-૩૯૩૦૦૨.  
☎ : (૦૨૬૪૬) ૨૫૩૦૯૪, ૨૨૨૪૮૭ ફેક્સ : ૨૫૧૭૫૦

Ref. No. : N T A/JANK/

Date : - -20

**Action Plan to control contaminated storm water in Estate**

Sr. No.	Name of Work	Action Taken	Work Start date	Timeline	Amount	Remarks
1	Near Final Pumping Station Natural creak converted in to RCC SWD Channel	<ul style="list-style-type: none"> <li>The Work order issued to the agency wide No 4427 date 22-12-2023 for the construction of RCC SWD near Final pumping station in natural creak portion for convey the drainage up to discharge final pumping point Work in progress</li> </ul>	Jan-24	April-24	52.35 Lakh	
2	Behind M/S Detox India Pvt Ltd Natural creak converts in to RCC SWD	<ul style="list-style-type: none"> <li>The Tender invited and technical bid is in progress for the construction of RCC SWD behind Detox India Pvt Ltd</li> </ul>	Feb-24	May-24	585.00 Lakh	
3	Rubber pitching work near New C pump SWD.	<ul style="list-style-type: none"> <li>The work in progress for rubber pitching work at near New C pump SWD.</li> </ul>	Jan-24	Feb-24	15.00 Lakh	
4	RCC Bund wall in SWD	<ul style="list-style-type: none"> <li>As per instruction of GPCB for construction of pukka bund wall work completed with "punchnama"</li> </ul>	Dec-23	Jan-24		
5	Effluent raising main line from pumping station 'C' to A Pump.	<ul style="list-style-type: none"> <li>Effluent raising main line from Pumping station "C" to A pump agency Finalised and work in progress</li> </ul>	Jan-24	May-24	300.00 Lakh	
6	Facility of uplifting sewer septic tank	<ul style="list-style-type: none"> <li>NAA provided tanker facility for lifting of sewer water from septic tank and sent for treatment.</li> </ul>				
7	Make a Collection point and header line for lifting septic tank/soak pit Sewer water in SWD for treatment during Dry Season	<ul style="list-style-type: none"> <li>For control the waste/sewer water in to SWD in dry season we will make a collection point and header line for lifting it from SWD for treatment in NCT.</li> </ul>	Feb-24	May-24	500.00 Lakh	
8	Treasury treatment in STP	<ul style="list-style-type: none"> <li>NAA has issued work order for development of bacteria in aeration tank for STP after three month it will be Operated on BOT base system Tender work in progress</li> </ul>	Jan-24	March-24	10.00 Lakh	

CK Patel

Chief Officer  
Notified Area  
GIDC ANKleshwar

## Action Plan to control contaminated storm water in Estate

Sr. No.	Name of Work	Action Taken	Work Start date	Timeline	Amount	Remarks
1	Near Final Pumping Station Natural creek converted in to RCC SWD Channel	<ul style="list-style-type: none"> <li>The Work order for the construction of RCC SWD near Final pumping station in natural creek portion for convey the drainage up to discharge final pumping point issued to agency work will be started.</li> </ul>	Jan-24	April-24	52.35 Lakh	
2	Behind M/S Detox India Pvt Ltd Natural creek converts in to RCC SWD	<ul style="list-style-type: none"> <li>The estimate for the construction of RCC SWD behind Detox India Pvt Ltd has been sent to the component authority for approval.</li> </ul>	Feb-24	May-24	585.00 Lakh	
3.	RCC Bund wall in SWD	<ul style="list-style-type: none"> <li>As per instruction of GPCB for inspection purpose work of bund wall in SWD under progress.</li> </ul>	Dec-23	Jan-24		

*M*  
7

Dy Ex Engineer DRN NA Ank

*Chief Officer NA Ank*  
Chief Officer NA Ank